

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA**PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025****Panel of IPEs registered as IPs, for appointment as,**

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority **across India**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	AFA Valid Upto
1	IBBI/IPE-0151/IPA-1/2023-24/50052	Truee IPE LLP	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp[at]yahoo[dot]com	30-06-2025
2	IBBI/IPE-0103/IPA-2/2022-23/50020	Truvisory Insolvency Professionals Private Limited	1501, Tower No. 4, Spring Grive Towers, Lokhandwala Township, Kandivali East, Mumbai-4000101	contactanshulgupta@gmail.com	31-12-2025
3	IBBI/IPE-0030/IPA-1/2022-23/50013	ARCK Resolution Professionals LLP	Flat No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001	insolvency[at]arck[dot]in	31-12-2025
4	IBBI/IPE-0093/IPA-1/2022-23/50034	Renascence Insolvency Resolution Professionals Private Limited	101, Kanakia Atrium 2, Cross Road A, Chakala MIDC Andheri East Mumbai Mumbai City MH 400093	caamith.gupta@gmail.com	30-06-2025
5	IBBI/IPE-0060/IPA-1/2022-23/50012	ASC Insolvency Services LLP	166, DDA SFS Flats, Hauz Khas, New Delhi - 110016	anju[at]insolvencyse rvices[dot]in	31-12-2025

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6	IBBI/IPE-0084/IPA-3/2022-23/50018	Resurgent Resolution Professionals LLP	905, 9th Floor, Tower C, Unitech Business Zone Nirvana Country Sector-50, Gurgaon-122018	legal@resurgentindia.com	31-12-2025
7	IBBI/IPE-0059/IPA-1/2022-23/50037	KDRA Insolvency Professionals Private Limited	Unit # 207, 2nd Floor, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai - 400053	irp@kanchansobha.com	30-06-2025
8	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe[at]gmail[dot]com	30-06-2025
9	IBBI/IPE-0002/IPA-1/2022-23/50001	AAA Insolvency Professionals LLP	FIRST FLOOR, 64, OKHLA ESTATE, PHASE III, (NEAR MODI MILLS), NEW DELHI 110020.	anilgoel[at]aaainsolvency[dot]com	31-12-2025
10	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	Vijender[dot]sharma[at]vsa[dot]net[dot]in	31-12-2025
11	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit.sehgal@truproinsolvency.com	31-12-2025

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12	IBBI/IPE-0021/IPA-1/2022-23/50005	Headway Resolution and Insolvency Services Private Limited	708, 7th Floor, Raheja Centre, Nariman Point, Mumbai - 400021	rrkanoongo[at]gmail[dot]com	31-12-2025
13	IBBI/IPE-0141/IPA-2/2022-23/50007	Global Insolvency Professionals Private Limited	8-2-248/A/5/16, Plot No. 717, Journalist Colony, Road No 2, Banjara Hills, Hyderabad 500 034	kumarmadas@gmail.com	31-12-2025
14	IBBI/IPE-0056/IPA-1/2022-23/50009	RR Insolvency Professionals LLP	C-51, RDC, Raj Nagar, Ghaziabad - 201002	ipreshma[at]rrinsolvency[dot]com	31-12-2025
16	IBBI/IPE-0136/IPA-1/2022-23/50010	Samruddhi Resolutions Private Limited	Shop No 531 Plot No 8 5th Floor Sec-9 Rohini City Delhi North West DL 110085 IN	prabhakar_acs[at]rediffmail[dot]com	31-12-2025

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18	IBBI/IPE-0138/IPA-2/2022-23/50011	Quickresolve Professionals Private Limited	Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad - 382424	anil91111[at]hotmail[dot]com	31-12-2025
19	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	D - 306, Ashiana, Sector 4, Vaishali, Ghaziabad - 201010, Uttar Pradesh	pravag3001[at]gmail[dot]com	30-06-2025
20	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Private Limited	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421[at]gmail[dot]com	31-12-2025
21	IBBI/IPE-0018/IPA-1/2022-23/50017	Nakshatra Insolvency Resolution Professionals Limited	Plot No. 377, Nakshatra, 4th Floor, Gandhinagar, Ambazari Road, Nagpur- 440011	nirpltd[at]gmail[dot]com	31-12-2025
22	IBBI/IPE-0108/IPA-1/2022-23/50019	KVG Insolvency Advisors Private Limited	405 New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001	vijaykumargupta[dot]lip[at]gmail[dot]com	31-12-2025

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Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	AFA Valid Upto
23	IBBI/IPE-0040/IPA-2/2022-23/50021	NPV Insolvency Professionals Private Limited	1203, 12th Floor, Vijaya Building, 17 Barakhamba Road, Connaught Place, New Delhi-110001	ashokjuneja[at]gmail[dot]com	31-12-2025
24	IBBI/IPE-0099/IPA-1/2022-23/50022	AVM Resolution Professionals LLP	8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi - 110005	mlvij1956[at]gmail[dot]com	31-12-2025
25	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata-700071	info@sumedhamanagement.com	31-12-2025
26	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	31-12-2025
27	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk[at]mvkirp[dot]com	31-12-2025

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28	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkampet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1[at]gmail[dot]com	30-06-2025
29	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyakulam, Coimbatore-641045	ipeadmin[at]sppgroups[dot]com	30-06-2025
30	IBBI/IPE-0026/IPA-1/2022-23/50040	Ducturus Resolution Professionals Private Limited	SCO NO 818,1ST FLOOR NAC, MANIMAJRA CHANDIGARH Chandigarh-160101	ducturus[dot]insolvency[at]gmail[dot]com	30-06-2025
31	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	109 (First Floor), Surya Kiran Building, 19. Kasturba Gandhi Marg, Connaught Place, Central Delhi, New Delhi, Delhi, India – 110001	info[at]osrikgroup[dot]com	30-06-2025

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32	IBBI/IPE-0131/IPA-2/2023-24/50046	M/s RRR Insolvency Service Experts LLP	C-10, Lower Ground Floor, Lajpat Nagar-III, Delhi – 110024	harmeet[dot]kaur[at]rrrinsolvency[dot]com	30-06-2025
33	IBBI/IPE-0090/IPA-2/2023-24/50051	M/s Levatio Restructuring and Turnaround Private Limited	8-2-698, 502, 5th Floor, M J Towers, Road No. 12, Banjara Hills, Hyderabad, Telangana-500034	murthye[at]gmail[dot]com	30-06-2025
34	IBBI/IPE-0078/IPA-2/2023-24/50056	V7 Advisors LLP	Sri Venkateswara Nilayam, H.No. 8-2-603/1/10, II Floor, Krishnapuram, Road No. 10, Banjara Hills, Hyderabad, Rangareddi, Telangana - 500034	mahadev[dot]pcs[at]gmail[dot]com	30-06-2025
35	IBBI/IPE-0154/IPA-3/2023-24/50058	MAVENT RESTRUCTURING SERVICES LLP	B-29, LGF, LAJPAT NAGAR-III, New Delhi 110024	caakhilahuja@gmail.com	31-12-2025
36	IBBI/IPE-0156/IPA-1/2023-24/50062	DAULAT RESOLUTION SERVICES PRIVATE LIMITED	Flat 3A, 33 Shakespeare Sarani, Kolkata - 700017	daulat[dot]resolution[at]gmail[dot]com	31-12-2025

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37	IBBI/IPE-0153/IPA-3/2023-24/50063	Efficax Resolution Professionals Private Limited	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035	md[at]efficaxindia[dot]com	31-12-2025
38	IBBI/IPE-0087/IPA-3/2023-24/50064	Safeintip LLP	Plot No.16 (11-20-18), Huda Complex, Kothapet, Hyderabad 500035, Telangana	tsnrja[at]gmail[dot]com	31-12-2025
39	IBBI/IPE-0089/IPA-3/2023-24/50066	M/s Orion Resolution & Turnaround Private Limited	811, Meadows Sahar Plaza Sub plot A Bldg No, 6 AK Road Next to Kohinoor continental Mumbai City MH 400069	abhijitgokhale07[at]gmail[dot]com	31-12-2025
40	IBBI/IPE-0162/IPA-3/2023-24/50070	STALWART RESOLUTION PROFESSIONAL LLP	BLOCK- LD -30, S F S FLATS, PITAMPURA, NORTH WEST DELHI, DELHI-110034	stalwart[dot]ipe[at]gmail[dot]com	31-12-2025

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41	IBBI/IPE-0161/IPA-1/2023-24/50071	Libord IRP Advisors Private Limited	104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai MH 400001 IN	lalit@libord.com	31-12-2025
42	IBBI/IPE-0158/IPA-3/2023-24/50072	Bright Star Resolution Professionals LLP	A-414 Usha Enclave, Navodaya Colony, Srinagar Colony Extn, Yellareddiguda, Hyderabad - 500 073	ramgandluri@gmail.com	31-12-2025
43	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limited	Shreevathsa, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip[at]beleyur[dot]com	30-06-2025
44	IBBI/IPE-0139/IPA-1/2023-24/50074	VCAN RESOLVE IPE LLP	204,2ND FLOOR, WALL STREET-1,NR. GUJ COLLEGE, OPP ORIENT CLUB,ELLIS BRIDGE, AHMEDABAD,GUJARAT-380006	ibc@vcanca.com	30-06-2025

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45	IBBI/IPE-0165/IPA-1/2023-24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals[at]gmail[dot]com	30-06-2025
46	IBBI/IPE-0167/IPA-1/2024-25/50076	ACUERDO RESOLUTION PROFESSIONALS LLP	E-24, Basement (F/P) Lajpat Nagar-3, Lajpat Nagar (South Delhi), New Delhi-110024	acuerdo.rp@gmail.com	30-06-2025
47	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a[dot]mittalmc[at]gmail[dot]com	30-06-2025
48	IBBI/IPE-0150/IPA-2/2024-25/50082	VR ASSET RESOLUTION CONSULTANTS PRIVATE LIMITED	307, PRAKASH DEEP BUILDING, TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI- 110001	manishfcs@gmail.com	31-12-2025

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49	IBBI/IPE-0024/IPA-1/2024-25/50083	Klass Insolvency Resolution Professionals Private Limited	2/7 Sarat Bose Road, 2nd Floor Vasundhara Apartment Kolkata WB 700020	jitulohia[at]knjainco[dot]com	31-12-2025
50	IBBI/IPE-0169/IPA-2/2024-25/50084	VKC Restructuring Professionals LLP	D-38, LGF (L/S), South Extension, Part-II, New Delhi-110049	vineet[at]vkcindia[dot]com	31-12-2025
51	IBBI/IPE-0172/IPA-3/2024-25/50087	DiMax Restructuring Private Limited	B-1A Viceroy Court, Thakur Village, Kandivali (East), Mumbai 400101	info[at]dimax[dot]in	31-12-2025
52	IBBI/IPE-0145/IPA-2/2023-24/50049	M/s Renaissance Resolutions Private Limited	516, Indraprakash Building, 21, Barakhamba Road Connaught Place, New Delhi-110001	renaissanceresolution[at]gmail[dot]com	31-12-2025
53	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Private Limited	1101, Floor-11, Plot-211, Dalamal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	ip[at]decoderesolvency[dot]com	31-12-2025

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PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For New Delhi Zone**

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **NCT of Delhi**

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Prabhjit Singh Soni	IBBI/IPA-003/IP-N00377-C01/2017-18/10143	psgurleensoni@gmail.com	42	2	40	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (COOLING TOWERS, PRINTING SOLUTIONS, MOBITECH, HOSPITALITY, GARMENTS, TECHNOPLAST, EXHIBITIONS, RICEMILLS)	NCT of Delhi	New Delhi
2	Mr. Mohd Nazim Khan	IBBI/IPA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	40	6	34	Construction, Manufacturing, Others (Media, IT Technology, Dairy, Textiles, Cargo, Pharmaceuticals, Investments, Trading, Packaging, etc)	NCT of Delhi	New Delhi
3	Mr. Sunil Kumar Agrawal	IBBI/IPA-002/IP-N00081/2017-18/10222	aggarwalsk21@yahoo.com	33	10	23	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Tour & Travel, E-Commerce, Textile, Readymade Garment, Electricity Cable, Steel Furniture, Packaging Industry, Mining Industry, Auto Parts Industry, Construction & Infrastructure.)	NCT of Delhi	New Delhi
4	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	atulmittalip135@gmail.com	29	10	19	Hotels, Construction, Real Estate, Manufacturing, Others (Shipping and Logistics, Agricultural, Consultancy, EPC, Textiles, Hospitality, Telecommunication)	NCT of Delhi	New Delhi
5	Mr. Anup Kumar	IBBI/IPA-002/IP-N00333/2017-2018/10911	sachanlawanalyt@gmail.com	27	2	25	Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
6	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	26	0	26	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
7	Mr. Manohar Lal Vij	IBBI/IPA-001/IP-P-01480/2018-2019/12269	mlvij1956@gmail.com	23	0	23	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Manufacturing of Auto Components, Pharmaceuticals)	NCT of Delhi	New Delhi
8	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	22	4	18	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Oil and Gas exploration, Distillery and Chemical, Garment, Food processing, Agro products, Gold and Jewellery and defence R&D,)	NCT of Delhi	New Delhi

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9	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	21	2	19	Construction, Real Estate, Manufacturing, Others (services of consultants, developers of software, hardware and advisors in providing information systems and IT solutions based on the use of computers, networking equipment)	NCT of Delhi	New Delhi
10	Mr. Harish Taneja	IBBI/IPA-002/IP-N00088/2017-18/10229	harishtaneja78@gmail.com	21	2	19	Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
11	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	21	6	15	Real Estate, Manufacturing, Others (Information Technology)	NCT of Delhi	New Delhi
12	Mr. Neeraj Bhatia	IBBI/IPA-001/IP-P00824/2017-2018/11400	nbtrace1@yahoo.com	20	2	18	Wholesale and Retail Trade, Manufacturing, Transport, Others (Hospitals)	NCT of Delhi	New Delhi
13	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	19	2	17	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (rice shellar, textile mills. mining)	NCT of Delhi	New Delhi
14	Mr. Parveen Bansal	IBBI/IPA-001/IP-P00175/2017-18/10344	parveen.bansal@pbinsolvency.com	19	0	19	Real Estate, Others (Textile, Iron & Steel, Power, Food and Entertainment)	NCT of Delhi	New Delhi
15	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	19	7	12	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Gems & Jewels, shipping, film production & entertainment, iron, steel and power industry, Chemical, Pu-foam/rubber)	NCT of Delhi	New Delhi
16	Mr. Kamal Agarwal	IBBI/IPA-001/IP-P00868/2017-2018/11466	advocate.kamal.aggl@gmail.com	19	0	19	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Trading in Jewellery, Passenger and Cargo Handling at Airports, Recruitments, Electronics, Automobile Dealership, Coaching Institute, Fitness and Wellness, Real Estate, Digital Advertising, Trading in Furniture)	NCT of Delhi	New Delhi

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17	Mr. Lekhraj Bajaj	IBBI/IPA-002/IP-N00039/2016-2017/10078	lekhrajbajaj@rediffmail.com	18	6	12	Wholesale and Retail Trade, Real Estate, Manufacturing	NCT of Delhi	New Delhi
18	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	17	7	10	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food processing, liquor)	NCT of Delhi	New Delhi
19	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	16	1	15	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Investment, Textiles)	NCT of Delhi	New Delhi
20	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	15	4	11	Wholesale and Retail Trade, Manufacturing, Others (Business Support)	NCT of Delhi	New Delhi
21	Akhil Ahuja	IBBI/IPA-001/IP-P-02072/2020-2021/13213	caakhilahuja@gmail.com	15	1	14	Wholesale and Retail Trade, Manufacturing, Transport, Others (Information Techonology, Water Based Projects etc.)	NCT of Delhi	New Delhi
22	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	14	0	14	Wholesale and Retail Trade, Real Estate	NCT of Delhi	New Delhi
23	Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	14	6	8	Wholesale and Retail Trade, Real Estate, Manufacturing	NCT of Delhi	New Delhi
24	Mr. Atul Kumar Kansal	IBBI/IPA-001/IP-P00035/2016-2017/10088	cakansal@yahoo.com	13	0	13	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi

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25	Mr. Pankaj Kumar Singhal	IBBI/PA-002/IP-N00532/2017-2018/11561	aprassociateslp@gmail.com	13	1	12	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (IT sector, Automobile sector, communication sector)	NCT of Delhi	New Delhi
26	Mr. Sanjay Kumar Jha	IBBI/PA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	13	7	6	Others (MEDIA AND ADVERTISEMENT)	NCT of Delhi	New Delhi
27	Mr. Ajay Gupta	IBBI/PA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	12	0	12	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Irradiation and sterilization services, LED Lighting, Hospitality, Steel Fabrication, Books Publishing & Distribution, Jewelers, Iron & Steel)	NCT of Delhi	New Delhi
28	Mr. Mukesh Kumar Grover	IBBI/PA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	12	0	12	Wholesale and Retail Trade, Manufacturing, Others (Infrastructure, water, Auto component, consumer durables)	NCT of Delhi	New Delhi
29	Mr. Shiv Nandan Sharma	IBBI/PA-001/IP-P00384/2017-18/10641	sharmasn@gmail.com	12	0	12	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Wholesale and Retail Trade, Domestic /international , Highways operations & Maintainance, Printing, Media, Agri Products, Manufacturing, Others (EPC, Power Distribution, MEP, Contracting, Gas, Steam, And Hot Water manufacturing of Basic Metals, Steel,- Power Distribution, MEP, Electricity, Gas, Basic Metals, Steel -Other Business Activities-Publishing, Printing, Logistics, Investment, Solar And Reproduction Of	NCT of Delhi	New Delhi
30	Mr. Alok Kaushik	IBBI/PA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	12	0	12	Electricity, Real Estate, Manufacturing, Others (Logistics, Healthcare)	NCT of Delhi	New Delhi
31	Mr. Reetesh Kumar Agarwal	IBBI/PA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	12	1	11	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
32	Mr. Rakesh Kumar Jain	IBBI/PA-001/IP-P01297/2018-2019/12068	rakeshjainca@rediffmail.com	12	1	11	Hotels, Wholesale and Retail Trade, Construction, Manufacturing	NCT of Delhi	New Delhi

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33	Shailesh Dayal	IBBI/IPA-002/IP-N00834/2019-2020/12630	shaileshdayal@gmail.com	12	2	10	Construction, Manufacturing, Others (Energy)	NCT of Delhi	New Delhi
34	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	11	0	11	Manufacturing, Others (NEWS AGENCY, INFORMATION TECHNOLOGY, ELECTRONICS, FOOD PROCESSING, STEEL, POWER)	NCT of Delhi	New Delhi
35	Mr. Tarun Jain	IBBI/IPA-002/IP-N00187/2017-18/10504	info@jainandpartners.com	11	5	6	Manufacturing, Others (We have been handling assignments in different sectors including manufacturing and service sector.)	NCT of Delhi	New Delhi
36	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	11	2	9	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Finance)	NCT of Delhi	New Delhi
37	Mr. Anang Kumar Shandilya	IBBI/IPA-002/IP-N00882/2019-2020/12826	csanang@gmail.com	11	5	6	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (FINANCIAL CONSULTANCY IT AND AGRICULTURE)	NCT of Delhi	New Delhi
38	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	10	0	10	Electricity, Construction, Real Estate	NCT of Delhi	New Delhi
39	Mr. Ajay Kumar Jain	IBBI/IPA-002/IP-N00415/2017-2018/11188	ajayjain721@gmail.com	10	1	9	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Laundry, Jute Industries,)	NCT of Delhi	New Delhi
40	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	10	2	8	Construction, Real Estate, Others (Security Services, Legal, Accounting & Tax Consultancy)	NCT of Delhi	New Delhi

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41	Ms. Anju Agarwal	IBBI/IPA-001/IP-P00106/2017-2018/10213	anju@insolvencyservices.in	9	0	9	Hotels, Construction, Real Estate, Others (Paper Mill Industry)	NCT of Delhi	New Delhi
42	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	9	3	6	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
43	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	9	0	9	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Trading, Chit fund)	NCT of Delhi	New Delhi
44	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	9	1	8	Hotels, Construction, Real Estate	NCT of Delhi	New Delhi
45	Mr. Narender Kumar Sharma	IBBI/IPA-002/IP-N00125/2017-2018/10294	nksharma.fcs@gmail.com	8	2	6	Real Estate, Manufacturing	NCT of Delhi	New Delhi
46	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	8	4	4	Real Estate	NCT of Delhi	New Delhi
47	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	8	1	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (EPC)	NCT of Delhi	New Delhi
48	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	8	2	6	Electricity, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi

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49	Mr. Devvart Rana	IBBI/IPA-002/IP-N00680/2018-2019/12025	devvartrana@gmail.com	8	0	8	Electricity, Construction, Real Estate, Transport	NCT of Delhi	New Delhi
50	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	8	2	6	Construction, Others (Restaurants, Automotive Parts, Machinery Goods, Real Estate, Telecasting Rights, and Trading)	NCT of Delhi	New Delhi
51	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	8	4	4	Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
52	Dummy IP	IBBI/IPA-001/IP-N00001/2016-17/000001	webdev@ibbi.gov.in	7	1	6	Electricity, Hotels, Wholesale and Retail Trade, Construction	NCT of Delhi	New Delhi
53	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	7	0	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Consumer Industry)	NCT of Delhi	New Delhi
54	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@uccglobal.in	7	1	6	Wholesale and Retail Trade, Construction, Manufacturing, Others (Pharmaceutical, Health Care)	NCT of Delhi	New Delhi
55	Mr. Naresh Kumar Munjal	IBBI/IPA-001/IP-P00362/2017-18/10620	nkmunjalcaacs@yahoo.co.in	7	0	7	Manufacturing	NCT of Delhi	New Delhi
56	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	7	0	7	Hotels, Construction, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi

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57	Mr. Umesh Gupta	IBBI/IPA-001/IP-P00848/2017-2018/11431	umesh@vamindia.in	7	0	7	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Telecom, Education Support Services)	NCT of Delhi	New Delhi
58	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	7	0	7	Wholesale and Retail Trade, Real Estate, Manufacturing	NCT of Delhi	New Delhi
59	Mr. Shashi Bhushan Prasad	IBBI/IPA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	7	0	7	Construction, Real Estate, Manufacturing, Others (Infrastrucutre, Food Processing, Printing etc.)	NCT of Delhi	New Delhi
60	RAJESH RAMNANI	IBBI/IPA-002/IP-N00993/2020-2021/13187	rajeshramnani2407@gmail.com	7	0	7	Real Estate, Manufacturing, Others (Book publishing and Travel Agency)	NCT of Delhi	New Delhi
61	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	7	0	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
62	SAURABH CHAWLA	IBBI/IPA-003/ICAI-N-00368/2021-2022/13834	saurabh445@gmail.com	7	0	7	Others (Automobile Components)	NCT of Delhi	New Delhi
63	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	6	1	5	Manufacturing, Others (SAND MINING)	NCT of Delhi	New Delhi
64	Mr. Rakesh Takyar	IBBI/IPA-001/IP-P00160/2017-18/10329	rtakyar.rt@gmail.com	6	1	5	Construction, Manufacturing, Others (Media / Advertisement, Paper / Paper Product, Mines / Quarries)	NCT of Delhi	New Delhi

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65	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vk Gupta2004@yahoo.co.in	6	0	6	Real Estate, Manufacturing, Transport, Others (Other Business Activities)	NCT of Delhi	New Delhi
66	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	6	1	5	Electricity, Others (Automotive, Steel)	NCT of Delhi	New Delhi
67	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	6	1	5	Hotels, Construction, Real Estate, Manufacturing, Transport, Others (To Carry out activities promoting charities)	NCT of Delhi	New Delhi
68	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	6	2	4	Hotels, Construction, Real Estate, Manufacturing, Others (Processing and trading in non-ferrous metals, manufacturing and exporting of PVC vinyl floorings, heavy layer sheets, EPDM, multipurpose sheets, NVH insulation products for automotive and other industries.)	NCT of Delhi	New Delhi
69	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	6	0	6	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Textiles, Information Technology Services)	NCT of Delhi	New Delhi
70	Mr. Nirmal Kumar Bhesoni	IBBI/IPA-001/IP-P00010/2016-17/10016	ipnirmalkumar@gmail.com	5	1	4	Real Estate, Manufacturing, Others (Electronics)	NCT of Delhi	New Delhi
71	Mr. Arunava Sikdar	IBBI/IPA-001/IP-P00022/2016-17/10047	asikdar1990@gmail.com	5	0	5	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Online Trading)	NCT of Delhi	New Delhi
72	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	5	1	4	Real Estate, EPC, Textile, Education, Logistics, Retail Industry etc.	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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 - Liquidator in a liquidation process under section 34(6) ,
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73	Mr. Ravi Bansal	IBBI/IPA-001/IP-P00162/2017-18/10331	ipravibansal@gmail.com	5	0	5	Wholesale and Retail Trade, Others (SMS & COMPUTER RELATED)	NCT of Delhi	New Delhi
74	Mr. Bimal Kumar Sharma	IBBI/IPA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	5	0	5	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Power Generation and Distribution Sector, Electronic Goods and Services Trade, Lighting and Cable Sector)	NCT of Delhi	New Delhi
75	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	5	0	5	Construction, Real Estate, Others (Automobiles, Computers & Communications)	NCT of Delhi	New Delhi
76	Mr. Roshan Lal Jain	IBBI/IPA-001/IP-P00966/2017-2018/11587	roshanljain@yahoo.co.uk	5	0	5	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
77	Mr. Vikas Garg	IBBI/IPA-001/IP-P01050/2017-2018/11733	vikas@vamindia.in	5	0	5	Wholesale and Retail Trade, Manufacturing, Others (Logistics)	NCT of Delhi	New Delhi
78	Mr. Bhim Sain Goyal	IBBI/IPA-002/IP-N00726/2018-2019/12216	bsgoyal1@gmail.com	5	2	3	Wholesale and Retail Trade, Construction, Real Estate, Others (Travel, Municipal Waste project, Airways training)	NCT of Delhi	New Delhi
79	Ashok Arora	IBBI/IPA-003/ICAI-N-00279/2020-2021/13170	ashok.arora79@yahoo.com	5	1	4	Construction, Others (Legal, accounting, book-keeping and auditing activities; tax consultancy; market research and public opinion polling; business and management consultancy)	NCT of Delhi	New Delhi
80	SATISH KUMAR CHUGH	IBBI/IPA-003/00270/2020-2021/13196	skchugh111@gmail.com	5	0	5	Construction, Others (Processing and trading in spices, Got manufactured LED lights and selling, Fabrication and fixing of Aluminium doors and window)	NCT of Delhi	New Delhi
81	Mr. Dinesh Sood	IBBI/IPA-002/IP-N00046/2016-17/10091	dineshsood1602@gmail.com	4	1	3	Real Estate, Manufacturing	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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82	Mr. Mohinder Singh	IBBI/IPA-001/IP-P00593/2017-2018/11046	mohinder@singhandsingh.in	4	0	4	Wholesale and Retail Trade, Manufacturing, Others (HR Consulting)	NCT of Delhi	New Delhi
83	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	4	0	4	Construction, Real Estate, Manufacturing, Others (FMCG)	NCT of Delhi	New Delhi
84	Mr. Dharmendra Kumar	IBBI/IPA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	4	0	4	Electricity, Real Estate, Manufacturing, Others (Fintech and IT Services)	NCT of Delhi	New Delhi
85	Mr. Rajneesh Kumar Aggarwal	IBBI/IPA-001/IP-P00886/2017-2018/11483	ca@arkadvisors.in	4	0	4	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Business Management and consultancy services)	NCT of Delhi	New Delhi
86	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	4	1	3	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Textile, Brewery)	NCT of Delhi	New Delhi
87	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	4	1	3	Construction, Real Estate	NCT of Delhi	New Delhi
88	Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	4	1	3	Wholesale and Retail Trade, Real Estate	NCT of Delhi	New Delhi
89	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcafcs19@gmail.com	4	0	4	Manufacturing, Transport, Others (Publishing, Beverages, Telecom etc.)	NCT of Delhi	New Delhi
90	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcsviveksharma@gmail.com	4	0	4	Wholesale and Retail Trade, Construction, Manufacturing	NCT of Delhi	New Delhi
91	Kunwarpreet Singh	IBBI/IPA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	4	0	4	Real Estate, Manufacturing, Others (Mining & Quarrying)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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92	Amit Talwar	IBBI/IPA-002/IP-N01178/2021-2022/13887	amittalwarcs@gmail.com	4	1	3	Construction, Real Estate	NCT of Delhi	New Delhi
93	Mr. Ashok Kumar Jalan	IBBI/IPA-001/IP-P00168/2017-18/10337	akjalan@jalanca.com	3	0	3	Wholesale and Retail Trade, Real Estate, Manufacturing	NCT of Delhi	New Delhi
94	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	3	0	3	Others (Recycling of Waste Metal, Infrastructure)	NCT of Delhi	New Delhi
95	Ms. Ashu Gupta	IBBI/IPA-002/IP-N00339/2017-2018/10943	ashugupta.cs@gmail.com	3	0	3	Others (Packagings, Electronics, Textile)	NCT of Delhi	New Delhi
96	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	3	2	1	Others (0)	NCT of Delhi	New Delhi
97	Mr. Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	maheshtaneja11@yahoo.in	3	0	3	Wholesale and Retail Trade, Real Estate, Others (service)	NCT of Delhi	New Delhi
98	Ms. Arti Baluja	IBBI/IPA-002/IP-N00780/2018-2019/12378	ca.artibaluja@gmail.com	3	0	3	Wholesale and Retail Trade, Manufacturing, Others (Service)	NCT of Delhi	New Delhi
99	Mr. Vijay Kishore Saxena	IBBI/IPA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	3	0	3	Electricity, Wholesale and Retail Trade, Real Estate, Others (Electrical Engineering, Automobiles Dealer)	NCT of Delhi	New Delhi
100	Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	3	0	3	Construction, Real Estate, Others (Coal Trading, CSR Activities)	NCT of Delhi	New Delhi
101	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	3	0	3	Wholesale and Retail Trade, Manufacturing, Others (Advertising)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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102	CA ARCHANA SINGHAL	IBBI/IPA-001/IP-P-02036/2020-2021/13116	archanafca@gmail.com	3	0	3	Real Estate, Others (Printing)	NCT of Delhi	New Delhi
103	Veenu Drall	IBBI/IPA-001/IP-P-02504/2021-2022/13816	ipveenudrall@gmail.com	3	0	3	Wholesale and Retail Trade, Manufacturing	NCT of Delhi	New Delhi
104	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	2	1	1	Real Estate, Others (Personal Insolvency)	NCT of Delhi	New Delhi
105	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	2	0	2	Others (OTHERS)	NCT of Delhi	New Delhi
106	Ms. Rashmi Mintri	IBBI/IPA-001/IP-P00708/2017-2018/11185	ca.rashmimintri@gmail.com	2	0	2	Construction, Real Estate, Others (Automobile)	NCT of Delhi	New Delhi
107	Mr. Satish Joshi	IBBI/IPA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	2	0	2	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Individual Insolvency)	NCT of Delhi	New Delhi
108	Mr. Anish Kumar Sanghi	IBBI/IPA-001/IP-P01796/2019-2020/12786	anish.sanghi@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing	NCT of Delhi	New Delhi
109	Mr. Navdeep Gupta	IBBI/IPA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	2	1	1	Hotels, Wholesale and Retail Trade, Others (Technical Industrial services , corporate events & catering services)	NCT of Delhi	New Delhi
110	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	2	0	2	Others (FIRE EQUIPMENTS)	NCT of Delhi	New Delhi
111	RAJEEV DHINGRA	IBBI/IPA-001/IP-01946/2019-2020/12970	dhingra_fca@yahoo.com	2	0	2	Wholesale and Retail Trade, Real Estate, Others (Consultancy)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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112	minni katariya	IBBI/IPA-003/00273/2020-2021/13097	minnik1943@hotmail.com	2	0	2	Hotels, Wholesale and Retail Trade, Real Estate, Others (service industry)	NCT of Delhi	New Delhi
113	Varun Vashisht	IBBI/IPA-001/IP-P-01919/2020-2021/13141	cavarunvashisht@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing	NCT of Delhi	New Delhi
114	ANOOP PRAKASH AWASTHI	IBBI/IPA-002/IP-N01008/2020-2021/13271	apipaor@gmail.com	2	0	2	Construction, Real Estate	NCT of Delhi	New Delhi
115	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	2	0	2	Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
116	Vijender Kumar Jain	IBBI/IPA-001/IP-P-01581/2022-2023/14151	vijenderj@hotmail.com	2	0	2	Real Estate	NCT of Delhi	New Delhi
117	Mr. Nitesh Kumar Sinha	IBBI/IPA-002/IP-N00280/2017-18/10838	info@csnitesh.com	1	1	0	Manufacturing	NCT of Delhi	New Delhi
118	Mr. Atul Tandon	IBBI/IPA-003/IP-N000102/2017-2018/11125	atultandon2002@gmail.com	1	0	1	Others (Marketing, Auto Components, Lease Financing)	NCT of Delhi	New Delhi
119	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.co.in	1	0	1	Real Estate, Others (Importer and Forwarder)	NCT of Delhi	New Delhi
120	Mrs. Santosh Goel	IBBI/IPA-001/IP-P00823/2017-2018/11399	casantoshgoel@gmail.com	1	0	1	Real Estate	NCT of Delhi	New Delhi
121	Mr. Brijesh Kumar Tamber	IBBI/IPA-002/IP-N00523/2017-2018/11593	officeofbrijeshktamber@gmail.com	1	0	1	Others (Ongoing Personal Insolvency matters, CIRP matters and IT matters. Interest- all sort of matters)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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122	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyaam@yahoo.com	1	1	0	Real Estate	NCT of Delhi	New Delhi
123	Mr. Rakesh Prasad Khandelwal	IBBI/IPA-002/IP-N00639/2018-2019/11950	rpkhll@gmail.com	1	1	0	Wholesale and Retail Trade, Real Estate, Others (Steel)	NCT of Delhi	New Delhi
124	Mr. Gaurav Kapoor	IBBI/IPA-001/IP-P01283/2018-2019/12002	gaurav.kapoor@icai.org	1	0	1	Real Estate	NCT of Delhi	New Delhi
125	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	1	0	1	Others (Cable Industry, Rentals & Leases, Logistics & Transportation, Telecommunication, etc.)	NCT of Delhi	New Delhi
126	Mr. Sanjeev Gupta	IBBI/IPA-001/IP-P01575/2018-2019/12408	fcasanjeev@gmail.com	1	0	1	Others (News channel)	NCT of Delhi	New Delhi
127	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	harmeet.kaur@rrinsolvency.com	1	0	1	Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Hotel, HR services, Agri commodities, and Infrastructure)	NCT of Delhi	New Delhi
128	Prabhat Jain	IBBI/IPA-001/IP-P-01980/2020-2021/13123	prabhat@pdmco.in	1	0	1	Manufacturing, Others (Finance)	NCT of Delhi	New Delhi
129	VIBIN VINCENT	IBBI/IPA-001/IP-P-01997/2020-2021/13134	vibinvchackiath@yahoo.com	1	0	1	Real Estate, Others (Automobile and Trading)	NCT of Delhi	New Delhi
130	DEEPAK KUMAR AGGARWAL	IBBI/IPA-001/IP-P-02076/2020-2021/13225	ipdeepakaggarwal@gmail.com	1	0	1	Manufacturing	NCT of Delhi	New Delhi
131	Rahul Khanna	IBBI/IPA-002/IP-N01095/2021-2022/13581	rk_3398@rediff.com	1	0	1	Electricity, Others (photovoltaic racking mounting, bewerages)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

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132	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	1	0	1	Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
133	TANVEER ILAHI	IBBI/IPA-001/IP-P-02553/2021-2022/13874	IP.TANVEERILAHI@GMAIL.COM	1	0	1	Wholesale and Retail Trade	NCT of Delhi	New Delhi
134	AASHISH GUPTA	IBBI/IPA-001/IP-P-02540/2021-2022/13895	aashish11_11@yahoo.co.in	1	0	1	Others (Aviation)	NCT of Delhi	New Delhi
135	RAJESH GUPTA	IBBI/IPA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	1	0	1	Others (Security, Facilities management, Housekeeping, Manpower Management services)	NCT of Delhi	New Delhi
136	SAURAB SHARMA	IBBI/IPA-001/IP-P-02550/2021-2022/13951	sk04sharma@gmail.com	1	1	0	Construction, Real Estate, Transport	NCT of Delhi	New Delhi
137	Binod Kumar Singh	IBBI/IPA-001/IP-P-02688/2022-2023/14108	binod.adv@gmail.com	1	0	1	Hotels	NCT of Delhi	New Delhi
138	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	1	0	1	Transport	NCT of Delhi	New Delhi
139	Deepak Kumar Goyal	IBBI/IPA-001/IP-P-02490/2022-2023/14143	ca.deepak.mba@gmail.com	1	1	0	Construction, Real Estate, Others (Marketing, consultancy, Software and Information Technology)	NCT of Delhi	New Delhi
140	Neha Bhasin	IBBI/IPA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	1	0	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	NCT of Delhi	New Delhi
141	PREETI CHAUHAN	IBBI/IPA-002/IP-N01273/2023-2024/14331	cspreetichauhan@gmail.com	1	0	1	Others (The CD is engaged in the business of providing technology solutions to Life science business)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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142	Sourav Goyal	IBBI/IPA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	1	0	1	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, Pharmaceuticals)	NCT of Delhi	New Delhi
143	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP-P00195/2017-18/10374	ska003@gmail.com	0	0	0	Others (MIXED)	NCT of Delhi	New Delhi
144	Mr. Anil Matta	IBBI/IPA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	0	0	0	Real Estate	NCT of Delhi	New Delhi
145	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	0	0	0	Real Estate	NCT of Delhi	New Delhi
146	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	0	0	0	Construction, Real Estate, Manufacturing, Others (Optical Fibre and Cable TV Service)	NCT of Delhi	New Delhi
147	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrawal@gmail.com	0	0	0	Others (Analysis, design and programming of custom software, Chemicals, Paper Industry and Real Estate Etc.)	NCT of Delhi	New Delhi
148	Mr. Bharat Bhushan Sethi	IBBI/IPA-002/IP-N00650/2018-2019/12034	bbsethi.adv@gmail.com	0	0	0	Wholesale and Retail Trade, Real Estate	NCT of Delhi	New Delhi
149	Mr. Sanjay Kumar Gupta	IBBI/IPA-002/IP-N00768/2018-2019/12368	gskisa@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
150	Mrs. Jayanti Jain	IBBI/IPA-001/IP-P01559/2018-2019/12426	cajayantijain.ip@gmail.com	0	0	0	Others (TEXTILES)	NCT of Delhi	New Delhi
151	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For New Delhi Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **NCT of Delhi**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
152	Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	0	0	0	Construction	NCT of Delhi	New Delhi
153	Sushil Kumar Singhal	IBBI/IPA-001/IP-P01655/2019-2020/12536	ip.sksinghal66@gmail.com	0	0	0	Others (Industrial agricultural pesticide)	NCT of Delhi	New Delhi
154	Yudhishter Sharma	IBBI/IPA-003/IP-N00217/2019-2020/12548	yudhishteroct@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
155	Mr. Ankur Tayal	IBBI/IPA-001/IP-P01790/2019-2020/12779	caankurtayal79@gmail.com	0	0	0	Wholesale and Retail Trade, Others (telecommunication)	NCT of Delhi	New Delhi
156	Mr. Sanjay Mehra	IBBI/IPA-001/IP-P01818/2019-2020/12784	sanjay.mehra64@gmail.com	0	0	0	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	NCT of Delhi	New Delhi
157	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	0	0	0	Wholesale and Retail Trade, Real Estate	NCT of Delhi	New Delhi
158	Ms. Deepa Gupta	IBBI/IPA-002/IP-N00867/2019-2020/12801	advocate.deepa.gupta@gmail.com	0	0	0	Others (Any business entity /private limited company)	NCT of Delhi	New Delhi
159	Mahesh Agarwal	IBBI/IPA-001/IP-P-01995/2020-2021/13087	ip1387ma@gmail.com	0	0	0	Real Estate, Manufacturing, Others (Power, Business outsourcing,)	NCT of Delhi	New Delhi
160	Rajinder Kumar	IBBI/IPA-003/ICAI-N-00287/2020-2021/13179	cmrajinderkumar@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
161	Pramod Kumar Agrawal	IBBI/IPA-001/IP-P-02080/2020-2021/13208	pramod@capramod.com	0	0	0	Others (Others)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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162	DAMODAR PRASAD GUPTA	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdel@gmail.com	0	0	0	Others (Insurance, Mobile accessories, Healthcare)	NCT of Delhi	New Delhi
163	DINESH CHANDER GUPTA	IBBI/IPA-001/IP-P-02107/2020-2021/13303	DCGCOMP@GMAIL.COM	0	0	0	NIL	NCT of Delhi	New Delhi
164	KESHAV MITTAL	IBBI/IPA-001/IP-P-02221/2020-2021/13354	advocatekmittal@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
165	Ashwani Rastogi	IBBI/IPA-001/IP-P-02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
166	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	0	0	0	Manufacturing, Others (Metal Industry and Textile Industry)	NCT of Delhi	New Delhi
167	LOVENEET HANDA	IBBI/IPA-002/IP-N01048/2020-2021/13386	loveneet.cs@gmail.com	0	0	0	Transport	NCT of Delhi	New Delhi
168	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	0	0	0	Wholesale and Retail Trade	NCT of Delhi	New Delhi
169	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	0	0	0	Construction, Manufacturing, Others (Infrastructure, Information technologies, Synthetic filament yarn)	NCT of Delhi	New Delhi
170	RAHUL KUMAR MAHESHWARI	IBBI/IPA-002/IP-N01046/2021-2022/13625	maheshwari.iprahul@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
171	Keshri Kumar	IBBI/IPA-001/IP-P-02459/2021-2022/13769	keshrik@yahoo.com	0	0	0	NIL	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4) ,
 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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172	Vikash Sharma	IBBI/IPA-001/IP-P-02456/2021-2022/13811	ca.vikash.sharma@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
173	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	0	0	0	Wholesale and Retail Trade	NCT of Delhi	New Delhi
174	SURINDER BABBAR	IBBI/IPA-001/IP-P-02534/2021-2022/13878	ip.surinderbabbar@gmail.com	0	0	0	Construction	NCT of Delhi	New Delhi
175	Pushpinder Kumar	IBBI/IPA-001/IP-P-02548/2021-2022/13888	pushpinderraiip@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
176	PARUL GOYAL	IBBI/IPA-001/IP-P-02541/2021-2022/13900	parul.aquarius@gmail.com	0	0	0	Manufacturing	NCT of Delhi	New Delhi
177	ANSHUL SHARMA	IBBI/IPA-003/00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	0	0	0	Real Estate	NCT of Delhi	New Delhi
178	Hans Raj Bhogra	IBBI/IPA-003/ICAI-N-00389/2021-2022/13940	hansrajbhogra@gmail.com	0	0	0	Hotels, Manufacturing	NCT of Delhi	New Delhi
179	Pradeep Kumar Kaushik	IBBI/IPA-002/IP-N01141/2021-2022/13997	law.kaushik1@gmail.com	0	0	0	Wholesale and Retail Trade, Real Estate	NCT of Delhi	New Delhi
180	PRINCE SONI	IBBI/IPA-001/IP-P-02608/2021-2022/14014	princesoni9.ca@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
181	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	0	0	0	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Gas Pipelines, Toll Road)	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

Panel of IPs for appointment as,

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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182	RUCHI GUPTA	IBBI/IPA-001/IP-P-02642/2021-2022/14058	ruchiguptafcs@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
183	PANKAJ KUMAR GUPTA	IBBI/IPA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	0	0	0	Wholesale and Retail Trade	NCT of Delhi	New Delhi
184	AMAR SHARMA	IBBI/IPA-001/IP-P-02685/2022-2023/14125	amarfca@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
185	Kunal Bharat Ram	IBBI/IPA-002/IP-N01226/2022-2023/14131	kunalram.ip@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
186	RAJENDER PAL CHANDEL	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	0	0	0	Others (Pharmaceutical and Textile)	NCT of Delhi	New Delhi
187	Rakesh Kumar	IBBI/IPA-001/IP-P-02705/2022-2023/14144	rakeshgoel89@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
188	Bhavna	IBBI/IPA-001/IP-P-02716/2022-2023/14150	bhav nabansalus@yahoo.com	0	0	0	Others (Computer Related Industry)	NCT of Delhi	New Delhi
189	MANOJ KUMAR JAIN	IBBI/IPA-001/IP-P-02707/2022-2023/14173	mkjain365@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
190	HARISH CHAND JUYAL	IBBI/IPA-001/IP-P-02734/2022-2023/14181	harishjuyal08@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
191	Gaurav Gupta	IBBI/IPA-001/IP-P-02745/2022-2023/14195	gaurav.ca2010@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For New Delhi Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6) ,
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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - NCT of Delhi

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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192	Kushagra Goyal	IBBI/IPA-001/IP-P-02748/2022-2023/14200	fca.kushagragoyal@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
193	CA. Neeraj Bansal	IBBI/IPA-001/IP-P-02742/2022-2023/14201	nsb.accounts@ymail.com	0	0	0	NIL	NCT of Delhi	New Delhi
194	Gaurav Garg	IBBI/IPA-001/IP-P-02761/2022-2023/14231	cagauravgarg86@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
195	Abhinarayan Mishra	IBBI/IPA-001/IP-P-02770/2022-2023/14236	ca.abhimishra@gmail.com	0	0	0	Others (Facility Management)	NCT of Delhi	New Delhi
196	Vishal	IBBI/IPA-001/IP-P-02896-C01/2022-2023/14272	ad.vishal.ip@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
197	Neeraj Singhal	IBBI/IPA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
198	RAJNISH	IBBI/IPA-001/IP-P-02793/2023-2024/14311	rajnishtomar1@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
199	GAUTAM MAURYA	IBBI/IPA-001/IP-P-02811/2023-2024/14335	gautam.maurya@mail.ca.in	0	0	0	Others (Health care)	NCT of Delhi	New Delhi
200	Gopal Garg	IBBI/IPA-001/IP-P-02803/2023-2024/14339	gopalgarg1987@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
201	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For New Delhi Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6) ,
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **NCT of Delhi**

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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202	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	0	0	0	Others (Information Technology (IT))	NCT of Delhi	New Delhi
203	SUCHETA GUPTA	IBBI/IPA-002/IP-N01292/2024-2025/14450	suchetaguptaandassociates@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
204	Yuvraj Tiwari	IBBI/IPA-001/IP-P-02903/2024-2025/14458	ipyuvrajtiwari@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi
205	ABHISHEK PERIWAL	IBBI/IPA-002/IP-N01305/2024-2025/14482	ipabhishek.work@gmail.com	0	0	0	NIL	NCT of Delhi	New Delhi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

Panel of IPs for appointment as,

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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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1	Mr. Chandra Prakash Jain	IBBI/PA-001/IP-P00147/2017-2018/10311	jain_cp@yahoo.com	41	1	40	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Engineering, Trading etc.)	Gujarat	Ahmedabad
2	Mr. Vinod Tarachand Agrawal	IBBI/PA-001/IP-P00641/2017-2018/11090	ca.vinod@gmail.com	36	3	33	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Financial Services, Internet services, Paper Industry, Pharma Industry)	Gujarat	Ahmedabad
3	Mr. Keyur Jagdishbhai Shah	IBBI/PA-002/IP-N00244/2017-2018/10729	cs.keyurshah@gmail.com	33	6	27	Hotels, Construction, Real Estate, Manufacturing, Transport	Gujarat	Ahmedabad
4	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/PA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	30	5	25	Wholesale and Retail Trade, Manufacturing, Others (Health Pharma Textiles)	Gujarat	Ahmedabad
5	Mr. Tejas Shah	IBBI/PA-001/IP-P00089/2017-18/10185	tejasshah44@yahoo.com	28	5	23	Construction, Manufacturing, Others (textile, hospitality, chemical, power, paper)	Gujarat	Ahmedabad
6	Mr. Sunit Jagdishchandra Shah	IBBI/PA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	28	3	25	Construction, Real Estate, Manufacturing, Others (Chemicals, Export Trade, Textiles, Paper Industry)	Gujarat	Ahmedabad
7	Mr. Premraj Ramratan Laddha	IBBI/PA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	25	5	20	Wholesale and Retail Trade, Real Estate, Manufacturing	Gujarat	Ahmedabad
8	Mr. Ravi Kapoor	IBBI/PA-002/IP-N00121/2017-18/10290	ravi@ravics.com	25	7	18	Construction, Real Estate, Manufacturing, Others (Infrastructure, EPC, Ginning / Oil Mill, Lighting Products, Leasing, Textile Manufacturing)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Gujarat, Union Territory of Dadra and Nagar Haveli, Union Territory of Daman and Diu

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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9	Mr. Nimai Gautam Shah	IBBI/IPA-001/IP-P00154/2017-2018/10323	cnjabd@gmail.com	22	1	21	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Engineering, Oil and Gas, Finance company, Textiles, Chemicals)	Gujarat	Ahmedabad
10	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	21	1	20	Wholesale and Retail Trade, Construction, Manufacturing, Transport	Gujarat	Ahmedabad
11	Mr. Pradeep Kumar Kabra	IBBI/IPA-001/IP-P01104/2017-18/11790	ipradeepkabra@gmail.com	21	3	18	Others (MANUFACTURE OF FABRICATED METAL PRODUCTS, EXCEPT MACHINERY AND EQUIPMENTS, MANUFACTURE OF PAPER AND PAPER PRODUCTS, MANUFACTURE OF OTHER NON-METALLIC MINERAL PRODUCTS etc.)	Gujarat	Ahmedabad
12	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	20	4	16	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (IT Industry Education)	Gujarat	Ahmedabad
13	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP-P00354/2017-18/10612	ca.vikashjain2@gmail.com	19	2	17	Hotels, Construction, Manufacturing, Others (Garment Industry, Steel & Metal, Consumer Electronics & Home Appliance, HDPE Fabrics & packaging material, Food Industry, Textile, EPC, Rubber & Plastic Products)	Gujarat	Ahmedabad
14	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	19	0	19	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Gujarat	Ahmedabad
15	Jigar Tarunkumar Bhatt	IBBI/IPA-001/IP-P-01917/2019-2020/13005	jjgarb.jjgarb@gmail.com	19	1	18	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Infrastructure, Laminates, Ceramic Tiles, Engineering, Textile, Event Management, Auto Dealership, Marine)	Gujarat	Ahmedabad
16	Mr. Saaurabh Jhaveri	IBBI/IPA-002/IP-N00068/2017-2018/10146	sjhaveri333@gmail.com	18	6	12	Wholesale and Retail Trade, Manufacturing, Others (textile, packaging)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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17	Mr. Manish Santosh Buchasia	IBBI/PA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	17	9	8	Wholesale and Retail Trade, Manufacturing, Others (Steel, oil and protein etc)	Gujarat	Ahmedabad
18	Mr. Ashish Anantray Shah	IBBI/PA-002/IP-N00214/2017-18/10666	ashish@ravics.com	16	4	12	Manufacturing, Others (Paper, Acryglass, Pharma, Fincap, Trading of Ceramic Items, Textile, etc)	Gujarat	Ahmedabad
19	Mr. Arvind Gaudana	IBBI/PA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	15	2	13	Wholesale and Retail Trade, Construction, Manufacturing, Others (Ceramics, Shipping, Furniture)	Gujarat	Ahmedabad
20	Ms. Vineeta Maheshwari	IBBI/PA-001/IP-P00185/2017-18/10364	ipvineetak@gmail.com	14	3	11	Manufacturing, Others (Doors and Laminates, Mining and Quarrying etc)	Gujarat	Ahmedabad
21	Mr. Prawincharan Pratulcharan Dwary	IBBI/PA-002/IP-N00331/2017-2018/10937	dwaryprawin@gmail.com	12	1	11	Construction, Real Estate, Manufacturing, Others (Ceramic, tiles, pharmaceuticals, hospital, wood, veneer, bio fuel, natural energy, cotton ginning, textile, water infrastructure)	Gujarat	Ahmedabad
22	Mr. Manish Kumar Bhagat	IBBI/PA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	12	1	11	Hotels, Manufacturing, Others (Textile, Chemical)	Gujarat	Ahmedabad
23	Mr. Chirag Rajendra Kumar Shah	IBBI/PA-001/IP-P01169/2018-19/11837	chirag.irp@gmail.com	11	3	8	Others (Semi Conductor and Water)	Gujarat	Ahmedabad
24	RATHIN MAJMUDAR	IBBI/PA-001/IP-P-02576/2021-2022/13928	info@carathin.com	10	0	10	Electricity, Manufacturing	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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25	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	9	1	8	Wholesale and Retail Trade, Manufacturing, Others ((Solar Panel Manufacturing,Stock Broking,Waste Processing))	Gujarat	Ahmedabad
26	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	9	1	8	Wholesale and Retail Trade	Gujarat	Ahmedabad
27	Mr. Dhaval Jitendrakumar Mistry	IBBI/IPA-001/IP-P01853/2019-2020/12849	cadhavalmistry@yahoo.com	9	1	8	Construction, Manufacturing, Transport, Others (Edible Oil, Distillery, Industrial Coating, Electrical Panels)	Gujarat	Ahmedabad
28	NANDISH SUNILBHAI VIN	IBBI/IPA-001/IP-P-02117/2020-2021/13270	ip.nandish.vin@gmail.com	9	1	8	Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Coaching Institute,)	Gujarat	Ahmedabad
29	Ms. Sunil Kumar Kedia	IBBI/IPA-001/IP-P00028/2016-17/10064	kedial_kedia@yahoo.com	8	0	8	Wholesale and Retail Trade, Manufacturing, Others (Food Processing)	Gujarat	Ahmedabad
30	Mr. Mahendra Prasad Jindal	IBBI/IPA-001/IP-P00616/2017-2018/11073	mpjindal@rediffmail.com	7	0	7	Wholesale and Retail Trade, Manufacturing, Others (Trading in Paper Products, Information Teechnology)	Gujarat	Ahmedabad
31	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/11857	ipvinodshah@rediffmail.com	7	3	4	Others (Resort)	Gujarat	Ahmedabad
32	Mr. Shivkumar Madanlal Baser	IBBI/IPA-001/IP-P01263/2018-2019/12064	shivmbaser@gmail.com	6	0	6	Wholesale and Retail Trade, Manufacturing, Others (Finance)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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33	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	6	2	4	Electricity, Manufacturing, Others (Textiles Infrastructure)	Gujarat	Ahmedabad
34	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	5	1	4	Electricity, Wholesale and Retail Trade, Manufacturing, Others (SHIP BUILDING, POWER, AGRICULTURE RELATED ACTIVITIES, INFRASTRUCTURE & AUTOMOBILE COMPONENTS)	Gujarat	Ahmedabad
35	Mr. Akhilkumar Amrutlal Thakkar	IBBI/IPA-001/IP-P01392/2018-2019/12159	akhilthakkar@gmail.com	5	0	5	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
36	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	5	0	5	Wholesale and Retail Trade	Gujarat	Ahmedabad
37	JALKUMAR MADHUBHAI CHAUDHARI	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YAHOO.COM	5	1	4	Real Estate, Others (Textile, Garment)	Gujarat	Ahmedabad
38	Mr. Dakshesh Pravinchandra Choksi	IBBI/IPA-001/IP-P00718/2017-2018/11300	ca.dakshesh@gmail.com	4	0	4	Manufacturing, Others (Shipping)	Gujarat	Ahmedabad
39	Atul Jashwantra Sheth	IBBI/IPA-001/IP-P-02463/2021-2022/13854	atulshethip@gmail.com	4	0	4	Wholesale and Retail Trade, Others (Food Processing)	Gujarat	Ahmedabad
40	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P00544/2017-2018/10974	bkabraco@yahoo.com	3	0	3	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
41	Mrs. Indira Suresh Vora	IBBI/IPA-001/IP-P01264/2018-2019/12000	indira.vora@yahoo.com	3	0	3	Others (paper)	Gujarat	Ahmedabad
42	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P01288/2018-2019/12049	sushilt@hotmail.com	3	0	3	Manufacturing, Others (Agri Equipment)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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43	Mr.Rajendra jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	3	0	3	Manufacturing, Others (services , IT, software and animation)	Gujarat	Ahmedabad
44	Mr. Hitesh Narayanbhai Agrawal	IBBI/IPA-001/IP-P01183/2019-2020/12639	caagrawalhitesh@gmail.com	3	0	3	Manufacturing, Others (Food & Beverages Sector, Manufacture of structural metal products, tanks, reservoirs and steam generators, Manufacture of non-metallic mineral products)	Gujarat	Ahmedabad
45	SHUBHAM AGARWAL GOYAL	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	3	0	3	Real Estate, Transport	Gujarat	Ahmedabad
46	Mukesh R. Dayani	IBBI/IPA-002/IP-N01138/2021-2022/13915	mukeshdayani.ip@gmail.com	3	1	2	Manufacturing	Gujarat	Ahmedabad
47	Mr. Dhaval C Khamar	IBBI/IPA-001/IP-P-02574/2021-2022/13944	ca.dhavalkhamar@gmail.com	3	0	3	Construction, Manufacturing, Others (EPC (Engineering, Procurement, and Construction))	Gujarat	Ahmedabad
48	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	3	1	2	Construction, Manufacturing	Gujarat	Ahmedabad
49	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	2	0	2	Electricity, Wholesale and Retail Trade, Others (Personal Insolvency of Guarantor of Corporate Debtor)	Gujarat	Ahmedabad
50	HITEN RATILAL ABHANI	IBBI/IPA-001/IP-P-02068/2020-2021/13231	habhani@gmail.com	2	0	2	Manufacturing	Gujarat	Ahmedabad
51	Pankaj Prabhudayal Goenka	IBBI/IPA-001/IP-P-02129/2021-2022/13903	goenkap@gmail.com	2	0	2	Others (Textile)	Gujarat	Ahmedabad
52	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	2	0	2	Others (Business Activities)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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53	Mr. Dharmendra Dhelariya	IBBI/IPA-001/IP-P00251/2017-18/10480	dhelariya@gmail.com	1	0	1	Manufacturing, Others (Entertainment)	Gujarat	Ahmedabad
54	Mr. Bimal Ashok Desai	IBBI/IPA-001/IP-P00748/2017-2018/11281	bimal.a.desai@icai.org	1	1	0	Manufacturing, Others (Investment company)	Gujarat	Ahmedabad
55	Mr. Pawankumar Jagetia	IBBI/IPA-001/IP-P00800/2017-2018/11366	pjagetiaco@yahoo.co.in	1	0	1	Construction, Real Estate	Gujarat	Ahmedabad
56	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	1	1	0	Manufacturing	Gujarat	Ahmedabad
57	gautam deswal	IBBI/IPA-001/IP-P-02111/2020-2021/13395	deswal01@hotmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
58	Nilesh Kothari	IBBI/IPA-002/IP-N01225/2022-2023/14132	ca.nkothari@gmail.com	1	0	1	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (auto and auto ancillaries, textiles)	Gujarat	Ahmedabad
59	NIHARIKA MAHESHWARI	IBBI/IPA-001/IP-P-02725/2022-2023/14157	NIHARIKAMAHESHWARI2011@GMAIL.COM	1	0	1	Manufacturing	Gujarat	Ahmedabad
60	Sanjay Borad	IBBI/IPA-003/00441/2023-2024/14324	ipsanjayborad@gmail.com	1	0	1	Real Estate, Manufacturing, Others (Chemicals, Tobacco, Cigarette)	Gujarat	Ahmedabad
61	Mr. Parag Sheth	IBBI/IPA-002/IP-N00142/2017-18/10381	pksheth@hotmail.com	0	0	0	Steel Industries, Construction Industries, Chemical Industries, Textile Industries, Tile Industries, Information & Technology Industries, Agro Industries, Pharmaceutical Industries, Rubber Tube , Automotive Industries, Water Supply , Infrastructure & Project industries, Silicate Industries etc	Gujarat	Ahmedabad
62	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP-P-01966/2019-2020/13004	camohitadatiya@gmail.com	0	0	0	Construction, Real Estate, Manufacturing, Others (Solar Energy)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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63	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	0	0	0	Others (Financial Services, Security Services)	Gujarat	Ahmedabad
64	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad
65	KANHAIYALAL SALAWAT	IBBI/IPA-001/IP-P-02343/2021-2022/13529	RPKSALAWAT@GMAIL.COM	0	0	0	NIL	Gujarat	Ahmedabad
66	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	0	0	0	Construction, Real Estate	Gujarat	Ahmedabad
67	Keshav Khaneja	IBBI/IPA-002/IP-N01131/2021-2022/13759	khanejakes@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad
68	KIRAN CHAND SIPANI	IBBI/IPA-001/IP-P-02309/2021-2022/13589	sipaniadvisor@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad
69	Rajendrakumar Radhakishan Kabra	IBBI/IPA-001/IP-P-02385/2021-2022/13835	rajendra_kabra@rediffmail.com	0	0	0	Wholesale and Retail Trade, Others (logistic)	Gujarat	Ahmedabad
70	Riddhi Sanket Gandhi	IBBI/IPA-001/IP-P-02631/2021-2022/14041	kadhiwala_riddhi@yahoo.co.in	0	0	0	NIL	Gujarat	Ahmedabad
71	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	0	0	0	Manufacturing	Gujarat	Ahmedabad
72	JAYKISHAN RAMESHWARLAL RATHI	IBBI/IPA-001/IP-P-02710/2022-2023/14166	JAYKISHAN.RATHI@GMAIL.COM	0	0	0	Wholesale and Retail Trade, Manufacturing, Others (TEXTILE)	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Ahmedabad Zone

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73	Bhavik Haribhai Rupapara	IBBI/PA-001/IP-P-02741/2022-2023/14196	cabhavikr3@gmail.com	0	0	0	Manufacturing	Gujarat	Ahmedabad
74	GOVIND LADDHA	IBBI/PA-001/IP-P-02730/2022-2023/14204	govindladdha75@gmail.com	0	0	0	Others (Business consultancy and advisory services in the area of financial services industry)	Gujarat	Ahmedabad
75	PRATEEK AANCHALIA	IBBI/PA-001/IP-P-02779/2023-2024/14281	aanchaliaprteek@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad
76	Ankit Gadia	IBBI/PA-001/IP-P-02724/2024-2025/14426	Caankitgadia@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad
77	RAHUL GATTANI	IBBI/PA-001/IP-P-02905/2024-2025/14445	carahulgattani@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad
78	MIRTUNJAY SINGH	IBBI/PA-001/IP-P-02911/2024-2025/14474	kfcindia9@gmail.com	0	0	0	NIL	Gujarat	Ahmedabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Allahabad Zone

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1	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	21	0	21	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Medical Equipment, Steel, Sugar,)	Uttar Pradesh	Allahabad
2	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	20	3	17	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Cables, Rice)	Uttar Pradesh	Allahabad
3	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	16	0	16	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Banquet & Catering Services)	Uttar Pradesh	Allahabad
4	Mr. Debashis Nanda	IBBI/IPA-003/IP-N00040/2017-18/10316	dnanda.cma@gmail.com	13	5	8	Real Estate, Manufacturing, Others (Gems and Jewellery sector, Hydraulic sector, Food industry, Iron and steel, Automobile and export sector)	Uttar Pradesh	Allahabad
5	Ms. Hemi Gupta	IBBI/IPA-002/IP-N00147/2017-18/10383	hemigupta@rediffmail.com	9	0	9	Real Estate, Manufacturing, Others (Steel, Dairy, Telecommunication)	Uttar Pradesh	Allahabad
6	Mr. Deepak Maini	IBBI/IPA-001/IP-P00676/2017-2018/11149	deepak.maini@insolvencyservices.in	9	0	9	Real Estate, Manufacturing, Others (Power Transmission Industry, Power Generation Industry, Railway Wagons Manufacturers and Security Services)	Uttar Pradesh	Allahabad
7	Mr. Vekas Kumar Garg	IBBI/IPA-002/IP-N00738/2018-2019/12291	vikasgarg_k@outlook.com	9	7	2	Real Estate, Manufacturing, Others (Solar Energy Power Supplier and Chemicals Manufacturing Units)	Uttar Pradesh	Allahabad
8	Mr. Rajeev Ranjan Singh	IBBI/IPA-002/IP-N00707/2018-2019/12418	ip.rajeevsingh@gmail.com	9	0	9	Wholesale and Retail Trade, Real Estate, Others (Professional, scientific, and technical activities)	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Allahabad Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Uttar Pradesh and State of Uttarakhand

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
9	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	7	0	7	Others (Automobiles industry)	Uttarakhand	Allahabad
10	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	7	1	6	Construction, Manufacturing	Uttar Pradesh	Allahabad
11	Mr. Paramjeet Singh Bhatia	IBBI/IPA-001/IP-P00961/2017-2018/11582	bhatiaparam.s@gmail.com	7	0	7	Construction, Others (Production and distribution of Meat products, Marble & Granite processing)	Uttar Pradesh	Allahabad
12	Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	7	1	6	Others (gold jewellery)	Uttar Pradesh	Allahabad
13	Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	5	1	4	Manufacturing, Others (Dyeing of Fur, Energy industry etc.)	Uttar Pradesh	Allahabad
14	PARAG SINGHAL	IBBI/IPA-001/IP-P-02127/2020-2021/13322	sparagca@yahoo.co.in	5	0	5	Manufacturing, Others (Export of Leather Products, Software BPO)	Uttar Pradesh	Allahabad
15	Mr. Rakesh Jindal	IBBI/IPA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	4	0	4	Hotels, Construction, Real Estate, Manufacturing	Uttar Pradesh	Allahabad
16	Mr. Sudhir Kumar Shukla	IBBI/IPA-001/IP-P01139/2018-2019/12386	skshukla22@hotmail.com	4	2	2	Construction	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Allahabad Zone

Panel of IPs for appointment as,

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17	Dev Vrat Rana	IBBI/IPA-001/IP-P-02567/2021-2022/13936	cadevrana@gmail.com	4	0	4	Wholesale and Retail Trade, Manufacturing	Uttarakhand	Allahabad
18	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	3	1	2	Hotels, Real Estate	Uttar Pradesh	Allahabad
19	Virendra Maurya	IBBI/IPA-001/IP-P-02627/2021-2022/14022	virendramaurya.ip@gmail.com	3	0	3	Manufacturing, Others (IT Service Company)	Uttar Pradesh	Allahabad
20	Mr. Alok Chandra Singh	IBBI/IPA-002/IP-N00381/2017-2018/11124	alok@alokchandra.com	2	2	0	Others (Information Technology)	Uttar Pradesh	Allahabad
21	Mr. Anil Kumar Mittal	IBBI/IPA-002/IP-N00742/2018-2019/12263	mittalanil.ubi@gmail.com	2	0	2	Wholesale and Retail Trade, Real Estate, Manufacturing	Uttar Pradesh	Allahabad
22	Mr. Bhoopesh Gupta	IBBI/IPA-001/IP-P-01468/2018-2019/12271	cabhoopesh@rediffmail.com	2	0	2	Construction	Uttar Pradesh	Allahabad
23	Manoj Kumar	IBBI/IPA-001/IP-P01653/2019-2020/12535	manojjain264@gmail.com	2	1	1	Real Estate, Others (print media)	Uttar Pradesh	Allahabad
24	Amit Goel	IBBI/IPA-001/IP-P01842/2019-2020/12950	ip.amitgoel@gmail.com	2	0	2	Manufacturing, Others (Service Industry)	Uttar Pradesh	Allahabad
25	Pawan Garg	IBBI/IPA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	2	0	2	Real Estate, Manufacturing	Uttar Pradesh	Allahabad
26	Mr. Puneet Sakhuja	IBBI/IPA-001/IP-P01820/2019-2020/12792	capuneetsakhuja@gmail.com	1	1	0	Real Estate	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Allahabad Zone

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27	Pawan Lohia	IBBI/IPA-001/IP-P-02021/2020-2021/13160	pawanlohea@gmail.com	1	0	1	Construction	Uttar Pradesh	Allahabad
28	Deepak Mittal	IBBI/IPA-001/IP-P-02096/2020-2021/13264	reshmaandco@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing, Others (Education)	Uttar Pradesh	Allahabad
29	ANKIT AGRAWAL	IBBI/IPA-002/IP-N01070/2020-2021/13514	ankitagarwalcs@gmail.com	1	0	1	Manufacturing	Uttar Pradesh	Allahabad
30	Rakesh Sehgal	IBBI/IPA-002/IP-N01194/2021-2022/13991	rakeshsehgal58@gmail.com	1	0	1	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Steel Industry)	Uttar Pradesh	Allahabad
31	sunil sethi	IBBI/IPA-003/ICAIN00426/2022-2023/14179	ssethi412@gmail.com	1	0	1	Construction, Real Estate, Manufacturing	Uttar Pradesh	Allahabad
32	Mr. Jayant Prakash	IBBI/IPA-001/IP-P00597/2017-2018/11049	jayant_prakash@yahoo.com	0	0	0	Others (Voluntary liquidation, Insolvency of Personal Guarantor to Corporate debtor)	Uttar Pradesh	Allahabad
33	Mr. Manish Jain	IBBI/IPA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	0	0	0	NIL	Uttar Pradesh	Allahabad
34	Mr. Deepak Kumar Agarwal	IBBI/IPA-002/IP-N00584/2017-18/11778	dkagarwal.ip@gmail.com	0	0	0	Construction, Real Estate, Manufacturing	Uttar Pradesh	Allahabad
35	Mr. Satyendra Sharma	IBBI/IPA-002/IP-N00737/2018-2019/12260	satyendrasirp@gmail.com	0	0	0	Electricity, Manufacturing, Others (MOVIE THEATRES, WATER AND WASTE MANAGEMENT TREATMENT)	Uttar Pradesh	Allahabad
36	Bihari Lal Chakravarti	IBBI/IPA-002/IP-N00863/2019-2020/12776	blchakravarti.associates@gmail.com	0	0	0	Electricity, Others (Dairy & Dairy products, Solar Power)	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Allahabad Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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37	Mr. Sudhir Kapoor	IBBI/IPA-001/IP-P01793/2019-2020/12780	kapoor.casudhir@gmail.com	0	0	0	Manufacturing	Uttar Pradesh	Allahabad
38	Mr. Sushil Kumar Gupta	IBBI/IPA-002/IP-N00822/2019-2020/12823	sushilgassociates1@gmail.com	0	0	0	Manufacturing	Uttar Pradesh	Allahabad
39	Vishal Kumar Pandey	IBBI/IPA-001/IP-P01885/2019-2020/12947	vishalkpandeyca@gmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad
40	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	0	0	0	NIL	Uttar Pradesh	Allahabad
41	Meenu Goel	IBBI/IPA-001/IP-P-02260/2020-2021/13467	cameenugoel08@yahoo.com	0	0	0	NIL	Uttar Pradesh	Allahabad
42	ANIL SINGH PATWAL	IBBI/IPA-002/IP-N01096/2020-2021/13516	fcmaasp@gmail.com	0	0	0	NIL	Uttarakhand	Allahabad
43	Rajat Kumar Mehra	IBBI/IPA-002/IP-N01180/2021-2022/13933	mehra6@rediffmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad
44	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	0	0	0	NIL	Uttar Pradesh	Allahabad
45	Rajnish Kumar	IBBI/IPA-001/IP-P-02653/2021-2022/14061	rajnishkumar@icai.org	0	0	0	NIL	Uttar Pradesh	Allahabad
46	PRADEEP KUMAR VERMA	IBBI/IPA-001/IP-P-01884/2022-2023/14134	verma.pradeep@yahoo.com	0	0	0	Real Estate	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Allahabad Zone**

Panel of IPs for appointment as,

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47	Shitanshu Sharma	IBBI/IPA-003/ICAI-N-00400/2022-2023/14205	ip.shitanshu@gmail.com	0	0	0	Real Estate	Uttar Pradesh	Allahabad
48	DEEPAK SINGH	IBBI/IPA-003/ICAI-N-00447/2023-2024/14350	deepaksingh1965@gmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad
49	Shalini Bhatnagar	IBBI/IPA-001/IP-P-02878/2024-2025/14403	cashalinisrivastava@gmail.com	0	0	0	NIL	Uttarakhand	Allahabad
50	Alakto Majumder	IBBI/IPA-001/IP-P-02857/2024-2025/14407	alakto.ip@gmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad
51	Arvind Kumar saxena	IBBI/IPA-001/IP-P-02901/2024-2025/14453	aksaxena2001@rediffmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad
52	SAKET PURI	IBBI/IPA-001/IP-P-02919/2024-2025/14485	saketpuri65@gmail.com	0	0	0	NIL	Uttar Pradesh	Allahabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Amravati Zone

Panel of IPs for appointment as,

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1	Mr. Immaneni Eswara Rao	IBBI/IPA-001/IP-P01224/2018-2019/11943	ip.caier@gmail.com	15	1	14	Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Bus Body Building & Machine Tools Manufacturing, Sugar Industry, Student Facilities Management, Beer Brewing Industry)	Andhra Pradesh	Amravati
2	SRINIVAS GUDLA RAO	IBBI/IPA-001/IP-P-02093/2020-2021/13333	gudlasrinivasrao@gmail.com	7	0	7	Electricity, Wholesale and Retail Trade, Construction, Manufacturing	Andhra Pradesh	Amravati
3	Mr.Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/12339	kammulaprabhakar@hotmail.com	4	0	4	Others (Food Processing, Infrastructure)	Andhra Pradesh	Amravati
4	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	3	0	3	Wholesale and Retail Trade, Others (Trading in optical fiber cables)	Andhra Pradesh	Amravati
5	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnvpsaradhi@gmail.com	3	0	3	Electricity, Construction, Manufacturing, Others (Information and Broadcasting, IT services, digital solutions to businesses in various sectors)	Andhra Pradesh	Amravati
6	GOLLA RAMAKANTHA RAO	IBBI/IPA-003/ICAI-N-0310/2020-2021/13364	gollarama@yahoo.com	2	0	2	Construction, Real Estate, Manufacturing, Others (Data Management Services)	Andhra Pradesh	Amravati
7	P V S KALIKI MURTHY	IBBI/IPA-003/N-00367/2021-2022/13871	pvskmurthy@yahoo.com	2	0	2	Manufacturing	Andhra Pradesh	Amravati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Amravati Zone

Panel of IPs for appointment as,

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8	GUDIPATI SIVA RAMA PRASAD	IBBI/IPA-002/IP-N01233/2022-2023/14163	rp.gsivaramaprasad@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing, Others (Agri based products)	Andhra Pradesh	Amravati
9	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	2	0	2	Manufacturing, Others (Cotton and Sugar Industries)	Andhra Pradesh	Amravati
10	MURALI KRISHNA YANNAMSETTI	IBBI/IPA-001/IP-P-02526/2021-2022/13884	yannamsetti@gmail.com	1	0	1	Others (Personal guarantors of company engaged in biofuel)	Andhra Pradesh	Amravati
11	NANNAPANENI VEERAAIAH CHoudary	IBBI/IPA-001/IP-P-02586/2021-2022/13958	nvchowdary@gmail.com	0	0	0	NIL	Andhra Pradesh	Amravati
12	L. RAMADAS	IBBI/IPA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	0	0	0	NIL	Andhra Pradesh	Amravati
13	MYLAVARAPU SUJATA	IBBI/IPA-003/00434/2023-2024/14286	sujatam777@gmail.com	0	0	0	NIL	Andhra Pradesh	Amravati
14	TURLAPATI VISWANATH	IBBI/IPA-003/IPA-ICAI-N-00461/2024-2025/14459	tviswanath67@gmail.com	0	0	0	NIL	Andhra Pradesh	Amravati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Bengaluru Zone

Panel of IPs for appointment as,

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
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1	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP-N00561/2017-2018/11707	sudarshan.mv@outlook.com	26	11	15	Construction, Manufacturing, Others (Poultry)	Karnataka	Bengaluru
2	Mr. Pankaj Srivastava	IBBI/IPA-001/IP-P00245/2017-18/10474	psri@live.com	24	2	22	Electricity, Construction, Real Estate, Manufacturing, Others (electricity, Gas, steam & hot water supply, Health & Equipments, Manufacture of basic chemicals,)	Karnataka	Bengaluru
3	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP-P00095/2017-2018/10195	ravicacsmallb@gmail.com	17	4	13	Electricity, Construction, Real Estate, Manufacturing	Karnataka	Bengaluru
4	Mr. Anish Agarwal	IBBI/IPA-001/IP-P-01497/2018-2019/12256	ip.cispl@gmail.com	8	2	6	Wholesale and Retail Trade, Manufacturing	Karnataka	Bengaluru
5	Mr. Srikantiah Shivaswamy	IBBI/IPA-001/IP-P00411/2017-18/10727	shivaswamy2@gmail.com	3	0	3	Manufacturing, Others (Fintech, Pharmaceuticals)	Karnataka	Bengaluru
6	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP-N00642/2018-2019/11964	kanekal.chandru@gmail.com	2	1	1	Wholesale and Retail Trade, Manufacturing	Karnataka	Bengaluru
7	Pavitra S Vyas	IBBI/IPA-002/IP-N01144/2021-2022/13844	cspavitravyas@gmail.com	2	1	1	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (sugar industry, poultry, service sector)	Karnataka	Bengaluru
8	Ms. Ramanathan Bhuvaneshwari	IBBI/IPA-002/IP-N00306/2017-18/10864	bhoona.bhuvan@gmail.com	0	0	0	Real Estate, Manufacturing	Karnataka	Bengaluru

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Bengaluru Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
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9	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	0	0	0	Others (Information Technology)	Karnataka	Bengaluru
10	Pramod Srihair	IBBI/IPA-001/IP-P-02286/2021-2022/13674	pramod@capad.in	0	0	0	Electricity, Transport, Others (Hospital, Healthcare)	Karnataka	Bengaluru
11	Ramakrishna Kamat	IBBI/IPA-001/IP-P-02579/2021-2022/13935	kamatca2002@yahoo.com	0	0	0	NIL	Karnataka	Bengaluru
12	Rajini G N	IBBI/IPA-002/IP-N01179/2021-2022/13954	torajinign@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
13	RANJANA SINGH	IBBI/IPA-002/IP-N01181/2021-2022/13968	ipranjanasingh@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
14	CHIDAMBAR CHIKKERUR	IBBI/IPA-001/IP-P-02610/2021-2022/14005	ip.cachiks@yahoo.com	0	0	0	NIL	Karnataka	Bengaluru
15	NARESH KUMAR TAILOR	IBBI/IPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	0	0	0	NIL	Karnataka	Bengaluru
16	ANUJA BHATE	IBBI/IPA-002/IP-N01212/2022-2023/14077	culanuz@yahoo.co.in	0	0	0	Real Estate	Karnataka	Bengaluru

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17	PRAVEEN PRAKASH GHALI	IBBI/IPA-001/IP-P-02714/2022-2023/14190	cappghali@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
18	SAI KRISHNAIAH MEDIKONDA	IBBI/IPA-001/IP-P-02765/2022-2023/14244	casaikrishna@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
19	B V RAMESH	IBBI/IPA-002/IP-N01262/2023-2024/14299	bvrcorp100@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
20	Venkatraman Prakash	IBBI/IPA-003/ICAI-N-00430/2023-2024/14302	prakashv61@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
21	Akhila Bolla	IBBI/IPA-002/IP-N01259/2023-2024/14315	ip.akhilabolla@gmail.com	0	0	0	Manufacturing	Karnataka	Bengaluru
22	Vishwanath K S	IBBI/IPA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	0	0	0	Manufacturing	Karnataka	Bengaluru
23	A KRISHNASWAMY	IBBI/IPA-002/IP-N01284/2024-2025/14396	krishnaswamy24@gmail.com	0	0	0	NIL	Karnataka	Bengaluru
24	JYOTINDRA KUMAR PARIDA	IBBI/IPA-001/IP-P-02913/2024-2025/14499	cajkparida@gmail.com	0	0	0	NIL	Karnataka	Bengaluru

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1	Mr. Vikram Bajaj	IBBI/IPA-002/IP-N00003/2016-2017/10003	bajaj.vikram@gmail.com	29	0	29	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Internet Technology)	Haryana	Chandigarh
2	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018-2019/12249	irp.vivekbansalca@gmail.com	22	0	22	Manufacturing	Haryana	Chandigarh
3	Mr. Mahender Kumar Khandelwal	IBBI/IPA-001/IP-P00033/2016-2017/10086	Khandelwalmahendar2@gmail.com	19	0	19	Electricity, Real Estate, Others (power and steel, education, software)	Chandigarh	Chandigarh
4	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	15	5	10	Wholesale and Retail Trade, Manufacturing, Others (Textiles, Cotton , Garments and Rice Industry)	Haryana	Chandigarh
5	Mr. Sanyam Goel	IBBI/IPA-002/IP-N00138/2017-18/10397	goelsanyam@gmail.com	14	2	12	Construction, Real Estate, Others (Healthcare, Telecom)	Chandigarh	Chandigarh
6	Mr. Alok Kumar Agarwal	IBBI/IPA-001/IP-P00059/2017-2018/10137	alok@insolvencyservices.in	13	1	12	Wholesale and Retail Trade, Manufacturing, Others (EPC Industry, Travel industry, Teleport Industry, Mining and agglomeration of hard coal, Manufacture of tanks, reservoirs and containers of metal, Manufacture of insulated wire and cable)	Punjab	Chandigarh
7	Mr. Anil Kumar	IBBI/IPA-001/IP-P00144/2017-2018/10308	anil2566@gmail.com	13	1	12	Real Estate, Manufacturing, Others (textile, Consumer durables, Film and Entertainment, Cycle, Electrical Goods, Carpet, Plastic Manufacturer)	Punjab	Chandigarh
8	Mr. Navneet Gupta	IBBI/IPA-001/IP-P00361/2017-18/10619	navguptaca@gmail.com	13	0	13	Hotels, Real Estate, Manufacturing, Transport, Others (Automobiles, Hospitality, IT, Parking and Toll management, Textiles, Logistics, Paper mills)	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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9	Mr. Mahesh Bansal	IBBI/IPA-001/IP-P00785/2017-2018/11341	emmbee.consulting@gmail.com	10	0	10	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing	Haryana	Chandigarh
10	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	ipservices@embeegroup.in	7	3	4	Manufacturing, Others (RICE & OIL EXTRACTION, SHOES AND LEATHER)	Punjab	Chandigarh
11	Mr. Prem Chand Goyal	IBBI/IPA-001/IP-P01780/2019-2020/12710	pcg47758@gmail.com	7	1	6	Wholesale and Retail Trade, Manufacturing	Punjab	Chandigarh
12	Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	7	0	7	Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Manufacturing of Feeds and Farms, Rice Mills)	Punjab	Chandigarh
13	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irp@parshotamandassociates.com	6	1	5	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Textile Industry, Yarn Manufacturing, Paper and Board Manufacturing, Bicycle Industry, Food Manufacturing, Forging)	Haryana	Chandigarh
14	Mr. Rajesh Dhawan	IBBI/IPA-001/IP-P00952/2017-2018/11572	rdshivam@yahoo.co.uk	6	5	1	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Haryana	Chandigarh
15	Mr. Anil Kumar Singhal	IBBI/IPA-001/IP-P00468/2017-18/10811	anilsinghalca@gmail.com	5	0	5	Real Estate, Manufacturing	Punjab	Chandigarh
16	Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	5	0	5	Hotels	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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17	Mr. Somnath Gupta	IBBI/IPA-002/IP-N00042/2016-17/10081	somgupta_62@rediffmail.com	4	1	3	Manufacturing	Haryana	Chandigarh
18	Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	ipdkbhasin@gmail.com	4	0	4	Manufacturing	Haryana	Chandigarh
19	Bhupinder Sethi	IBBI/IPA-001/IP-P-02144/2020-2021/13366	ip.brsethi@gmail.com	4	0	4	Manufacturing, Transport, Others (Textiles Manufacturing, Automobiles dealership & transport)	Chandigarh	Chandigarh
20	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	3	0	3	Manufacturing	Haryana	Chandigarh
21	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	3	0	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile & Garments Manufacture, Mushroom Farming Packaging & Retail)	Punjab	Chandigarh
22	Mr. Ashish Agarwal	IBBI/IPA-001/IP-P00688/2017-2018/11165	ashishagarwalca@gmail.com	3	0	3	Manufacturing	Punjab	Chandigarh
23	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	3	0	3	Manufacturing	Haryana	Chandigarh
24	Mr.Naresh Kumar goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	3	0	3	Wholesale and Retail Trade, Manufacturing	Haryana	Chandigarh
25	Nikhil Sachdeva	IBBI/IPA-001/IP-P-02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	3	0	3	Wholesale and Retail Trade, Manufacturing, Others (Financial Intermediation, Steel, Cattle Feed, Textile Manufacturing)	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
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26	Mr. Tara Chand Meenia	IBBI/IPA-001/IP-P01125/2018-2019/11822	tc.meenia@gmail.com	2	0	2	Hotels	Haryana	Chandigarh
27	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018-2019/12261	unitymgt@rediffmail.com	2	0	2	Electricity	Chandigarh	Chandigarh
28	Mr. Mukesh Kumar	IBBI/IPA-001/IP-P-01498/2018-2019/12268	ca.mukeshmittal@gmail.com	2	0	2	Electricity	Haryana	Chandigarh
29	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P-01976/2020-2021/13084	sandchit9@gmail.com	2	0	2	Manufacturing	Punjab	Chandigarh
30	Mr. Ashok Kumar Singla	IBBI/IPA-002/IP-N00229/2017-18/10680	asingla_cs@yahoo.co.in	1	0	1	Manufacturing	Punjab	Chandigarh
31	Mr. Subhash Saini	IBBI/IPA-002/IP-N00449/2017-2018/11241	subhsaini1@gmail.com	1	0	1	Manufacturing	Haryana	Chandigarh
32	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	1	0	1	Others (Manufacture of rubber products)	Haryana	Chandigarh
33	Mrs. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	Punjab	Chandigarh

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34	Mrs. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	1	0	1	Others (ELECTRICAL CONTRACTING)	Jammu and Kashmir	Chandigarh
35	Mr.Sachit Soni	IBBI/IPA-001/IP-P01413/2018-2019/12335	sachitsoni@gmail.com	1	0	1	Manufacturing	Chandigarh	Chandigarh
36	Mr. Tarsem Chand Garg	IBBI/IPA-001/IP-P01410/2018-2019/12451	gargtarsem@gmail.com	1	0	1	Hotels, Manufacturing	Punjab	Chandigarh
37	Surdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	1	0	1	Manufacturing, Others (Financial Services)	Haryana	Chandigarh
38	Mr. Mukul Kumar	IBBI/IPA-001/IP-P01670/2019-2020/12642	adv.mksingh@gmail.com	1	0	1	Real Estate, Others (Service Sector)	Chandigarh	Chandigarh
39	UMESH CHAND GOYAL	IBBI/IPA-001/IP-P-01876/2019-2020/12974	goyaluc.ip@gmail.com	1	1	0	Wholesale and Retail Trade, Construction, Manufacturing, Others (Food processing)	Punjab	Chandigarh
40	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbhandari.1@gmail.com	1	0	1	Electricity	Haryana	Chandigarh
41	HARJINDER SINGH	IBBI/IPA-001/IP-P-02356/2021-2022/13543	corporatesar@gmail.com	1	0	1	Manufacturing	Chandigarh	Chandigarh

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42	ANKUR BANSAL	IBBI/IPA-003/ICAI-N-00370/2021-2022/13820	ip.caankur@gmail.com	1	0	1	Wholesale and Retail Trade, Real Estate, Manufacturing	Haryana	Chandigarh
43	sunita	IBBI/IPA-002/IP-NO1208/2021-2022/14031	csskanwar@gmail.com	1	0	1	Others (Education)	Haryana	Chandigarh
44	Kamlesh Kumar Sharma	IBBI/IPA-003/00428/2022-2023/14232	ipkksharma@gmail.com	1	1	0	Others (Manufacture of Transport equipment. & Mining and agglomeration hard coal)	Haryana	Chandigarh
45	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	0	0	0	Construction, Others (HEALTHCARE)	Chandigarh	Chandigarh
46	Mr. Manik Goyal	IBBI/IPA-001/IP-P00278/2017-18/10522	camanikgoyal@gmail.com	0	0	0	Manufacturing, Others (Agency of FMCG)	Chandigarh	Chandigarh
47	Mr. Priya Bhushan Sharma	IBBI/IPA-001/IP-P00351/2017-2018/10652	bhushansharma@hotmail.com	0	0	0	Others (Food and Beverages Industry)	Punjab	Chandigarh
48	Mr. Mast Ram	IBBI/IPA-002/IP-N00211/2017-18/10664	mrchechi.ip@gmail.com	0	0	0	NIL	Punjab	Chandigarh
49	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	0	0	0	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Food Processing, Paper and Pulp and Collective Investment Scheme based company)	Haryana	Chandigarh
50	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	0	0	0	Manufacturing	Haryana	Chandigarh

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Himachal Pradesh, State of Punjab, State of Haryana, Union Territory of Chandigarh, Union Territory of Jammu and Kashmir, Union Territory of Ladakh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Second) Guidelines, 2024"

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51	Mr. Vipan Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	fcavipan@gmail.com	0	0	0	NIL	Punjab	Chandigarh
52	Mr. Vikas Rai Berry	IBBI/IPA-002/IP-N00558/2017-2018/11694	npl339@rediffmail.com	0	0	0	Wholesale and Retail Trade	Punjab	Chandigarh
53	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Punjab	Chandigarh
54	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	0	0	0	NIL	Punjab	Chandigarh
55	Mr. Rajeeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	0	0	0	NIL	Chandigarh	Chandigarh
56	Mr. Gurbinder Singh	IBBI/IPA-001/IP-P01787/2019-2020/12720	gurbinderca@gmail.com	0	0	0	NIL	Chandigarh	Chandigarh
57	Pankaj Arora	IBBI/IPA-001/IP-P01643/2019-2020/12739	tra.pankaj@gmail.com	0	0	0	Real Estate	Haryana	Chandigarh
58	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	0	0	0	Others (Legal, accounting, book-keeping and auditing activities; tax consultancy; market research and public opinion polling; business and management consultancy)	Punjab	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Chandigarh Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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59	RAJEEV MAWKIN	IBBI/IPA-002/IP-N00961/2020-2021/13048	rajeevip2020@gmail.com	0	0	0	Others (IT enabled services)	Haryana	Chandigarh
60	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	0	0	0	Manufacturing, Others (Production , collection and distribution of electricity)	Punjab	Chandigarh
61	CS DEWAN ASPARAN NABI	IBBI/IPA-002/IP-N00962/2020-2021/13135	danaasparan@yahoo.com	0	0	0	Others (business ofRiceShellers, Sella Plant, Solvent Plant, Rice Grains, Floor Mill and Vegetable Extraction Plant)	Punjab	Chandigarh
62	Suresh Kumar Malhotra	IBBI/IPA-001/IP-P-02109/2020-2021/13266	sureshkmalhotra1@gmail.com	0	0	0	NIL	Jammu and Kashmir	Chandigarh
63	Sandeep Lamba	IBBI/IPA-001/IP-P-02118/2020-2021/13310	advocate.sandeepplamba@gmail.com	0	0	0	NIL	Haryana	Chandigarh
64	Rahul Nahata	IBBI/IPA-001/IP-P-02183/2020-2021/13369	carahulnahata@gmail.com	0	0	0	NIL	Haryana	Chandigarh
65	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	0	0	0	Construction	Chandigarh	Chandigarh
66	Rohit Gupta	IBBI/IPA-001/IP-P-02186/2020-2021/13518	rohit.ca@gmail.com	0	0	0	NIL	Punjab	Chandigarh
67	Devinder Kumar Singla	IBBI/IPA-001/IP-P-02371/2021-2022/13585	singlaally@gmail.com	0	0	0	NIL	Chandigarh	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Chandigarh Zone

Panel of IPs for appointment as,

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68	Rajiv Mangla	IBBI/IPA-002/IP-N01118/2021-2022/13646	satyalegal@gmail.com	0	0	0	NIL	Haryana	Chandigarh
69	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	0	0	0	Real Estate, Others (Business Activities , Sale, maintenance and repair of motorcycles and related parts and accessories)	Punjab	Chandigarh
70	HARVINDER SINGH DHAMI	IBBI/IPA-002/IP-N01145/2021-2022/13792	advocateharvinder662@gmail.com	0	0	0	NIL	Punjab	Chandigarh
71	sunil kumar jain	IBBI/IPA-001/IP-P-02487/2021-2022/13850	suniljain313@gmail.com	0	0	0	NIL	Haryana	Chandigarh
72	Prashant Gupta	IBBI/IPA-001/IP-P-02471/2021-2022/13868	pgupta.rp@gmail.com	0	0	0	Others (Building of complete constructions or parts thereof; civil engineering)	Haryana	Chandigarh
73	GAURAV GOEL	IBBI/IPA-001/IP-P-02508/2021-2022/13873	gaurav.goel3072@gmail.com	0	0	0	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (TEXTILE, PHARMACEUTICALS)	Chandigarh	Chandigarh
74	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	0	0	0	Manufacturing, Others (Manufacture of electronic valves and tubes and other electronic components)	Haryana	Chandigarh
75	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	0	0	0	Electricity, Wholesale and Retail Trade, Construction	Haryana	Chandigarh
76	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	0	0	0	NIL	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Chandigarh Zone

Panel of IPs for appointment as,

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77	RAJ KUMAR SONI	IBBI/IPA-002/IP-N01219/2022-2023/14136	rksoni.ip@gmail.com	0	0	0	Others (Trading & Wholesale Business)	Haryana	Chandigarh
78	atul kumar kinra	IBBI/IPA-002/IP-N01230/2022-2023/14162	atukin61@gmail.com	0	0	0	NIL	Chandigarh	Chandigarh
79	INDER RAJ SINGH SAINI	IBBI/IPA-001/IP-P-02826/2023-2024/14352	inderraj219@gmail.com	0	0	0	NIL	Punjab	Chandigarh
80	Anju Sharma	IBBI/IPA-001/IP-P-02851/2023-2024/14385	caanjusharma2011@gmail.com	0	0	0	NIL	Haryana	Chandigarh
81	AMARJEET SINGH	IBBI/IPA-002/IP-N01287/2023-2024/14392	amarjeetsingh5400@gmail.com	0	0	0	NIL	Chandigarh	Chandigarh
82	Mamta	IBBI/IPA-002/IP-N01283/2024-2025/14413	ipmamta24@gmail.com	0	0	0	NIL	Punjab	Chandigarh
83	Ankit Garg	IBBI/IPA-001/IP-P-02869/2024-2025/14424	ankitgargip@gmail.com	0	0	0	NIL	Haryana	Chandigarh
84	Praveen Kumar Yadav	IBBI/IPA-001/IP-P-02894/2024-2025/14456	PRAVEENYADAV.MWCT@GMAIL.COM	0	0	0	NIL	Haryana	Chandigarh
85	Mukul Anand Singh	IBBI/IPA-002/IP-N01306/2024-2025/14493	singhmukul1312@gmail.com	0	0	0	NIL	Haryana	Chandigarh
86	Saurabh Mittal	IBBI/IPA-001/IP-P-02916/2024-2025/14496	ipsaurabhmittal@gmail.com	0	0	0	NIL	Haryana	Chandigarh

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Cuttack Zone

Panel of IPs for appointment as,

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1	Mr. Shikhar Chand Jain	IBBI/IPA-001/IP-P00495/2017-18/10883	kajain92@gmail.com	10	3	7	Electricity, Wholesale and Retail Trade, Manufacturing	Chhattisgarh	Cuttack
2	Mr. Sambhu Lal Agrawal	IBBI/IPA-001/IP-P00387/2017-18/10698	sambhuandassociates@gmail.com	8	1	7	Manufacturing, Others (EPC Contractor)	Odisha	Cuttack
3	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	8	0	8	Hotels, Construction, Real Estate, Manufacturing, Others (Hospital)	Orissa	Cuttack
4	Mr. Saradindu Jena	IBBI/IPA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	6	0	6	Construction, Manufacturing, Others (Micro finance)	Orissa	Cuttack
5	Mr. Bankim Shukla	IBBI/IPA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	5	2	3	Construction, Manufacturing	Chhattisgarh	Cuttack
6	ANIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P-02461/2021-2022/13779	anilrgopal1968@gmail.com	3	1	2	Manufacturing	Chhattisgarh	Cuttack
7	gagan bihari bhuyan	IBBI/IPA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	2	2	0	Real Estate, Manufacturing, Transport	Orissa	Cuttack
8	PAYAL AGARWAL	IBBI/IPA-001/IP-P-02254/2021-2022/13571	agarwalpayal2008@gmail.com	2	1	1	Wholesale and Retail Trade	Orissa	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Cuttack Zone

Panel of IPs for appointment as,

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9	PRADIP KUMAR KAR	IBBI/IPA-001/IP-P-02544/2022-2023/14189	pradipkukar@gmail.com	2	1	1	Manufacturing	Orissa	Cuttack
10	Mr. Chittaranjan Panda	IBBI/IPA-001/IP-P01003/2017-2018/11650	crpanda2001@gmail.com	0	0	0	Real Estate	Orissa	Cuttack
11	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP-N00621/2018-19/11855	info@nayarshan.com	0	0	0	Hotels, Wholesale and Retail Trade, Manufacturing	Orissa	Cuttack
12	Ashutosh Khemani	IBBI/IPA-002/IP-N01177/2021-2022/13902	ashutosh.khemani@gmail.com	0	0	0	NIL	Chhattisgarh	Cuttack
13	CS SANJIT KUMAR DAS	IBBI/IPA-002/IP-N01174/2021-2022/13939	sanjidas_01@rediffmail.com	0	0	0	NIL	Orissa	Cuttack
14	Manoranjan Das	IBBI/IPA-002/IP-N01278/2023-2024/14364	mrdas2204@gmail.com	0	0	0	NIL	Orissa	Cuttack
15	SWETA AGARWALA	IBBI/IPA-001/IP-P-02874/2024-2025/14400	bka.sweta@gmail.com	0	0	0	NIL	Orissa	Cuttack
16	TAVINDERPAL SINGH ARORA	IBBI/IPA-002/IP-N01300/2024-2025/14442	imtavinderpal@gmail.com	0	0	0	NIL	Chhattisgarh	Cuttack

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

Panel of IPs for appointment as,

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1	Mr. Mahalingam Suresh Kumar	IBBI/PA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	40	7	33	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hospital, Textile garments)	Tamil Nadu	Chennai
2	Mr. Tharuvai Ramachandran Ravichandran	IBBI/PA-002/IP-N00241/2017-18/10692	trravichandran@yahoo.com	23	4	19	Hotels, Construction, Real Estate, Manufacturing, Others (granite mining)	Tamil Nadu	Chennai
3	Mr. Radhakrishnan Dharmarajan	IBBI/PA-001/IP-P00508/2017-2018/10909	dharmar@rdhandco.com	21	3	18	Others (Logistics)	Tamil Nadu	Chennai
4	Mr. Ramakrishnan Sadasivan	IBBI/PA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	20	3	17	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing	Tamil Nadu	Chennai
5	Mr. Palanigounder Eswaramoorthy	IBBI/PA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	17	3	14	Electricity, Manufacturing, Others (Papers, Flour Mills,)	Tamil Nadu	Chennai
6	Ms. Satyadevi A	IBBI/PA-002/IP-N00071/2017-18/10205	satyadevifcs@gmail.com	16	1	15	Wholesale and Retail Trade, Manufacturing, Transport, Others (Infrastructure, software, Paper and pulp, Fabrication, Oil mills, Plastic and facilitation services)	Tamil Nadu	Chennai
7	Mr. R. Raghavendran	IBBI/PA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	16	0	16	Wholesale and Retail Trade, Real Estate, Manufacturing	Tamil Nadu	Chennai
8	Mr. Prabhu S	IBBI/PA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	15	4	11	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile garments)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

Panel of IPs for appointment as,

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9	N. VEERAPANDIAN	IBBI/IPA-001/IP-P-02148/2020-2021/13301	veerapandian.cbi@gmail.com	15	0	15	Real Estate	Tamil Nadu	Chennai
10	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	13	4	9	Hotels, Manufacturing, Others (Toll Road, Healthcare, Food Processing)	Tamil Nadu	Chennai
11	Mr. Ebenezar Inbaraj	IBBI/IPA-001/IP-P00754/2017-2018/11286	ebiadvocate@gmail.com	13	1	12	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing	Tamil Nadu	Chennai
12	Mr. Pathukasahasram Raghunathan Raman	IBBI/IPA-002/IP-N00295/2017-18/10896	ramann_pr@yahoo.co.in	11	1	10	Construction, Real Estate, Others (Hatcheries, Floriculture, Food Processing)	Tamil Nadu	Chennai
13	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	10	1	9	Real Estate	Tamil Nadu	Chennai
14	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	10	0	10	Hotels, Manufacturing	Tamil Nadu	Chennai
15	Mr. Ashok Velamur Seshadri	IBBI/IPA-001/IP-P00937/2017-2018/11541	ashokseshadrig@gmail.com	10	2	8	Hotels, Wholesale and Retail Trade, Manufacturing, Others (education, motor vehicle dealership)	Tamil Nadu	Chennai
16	Mrs. Ramela Rangasamy	IBBI/IPA-002/IP-N00506/2017-2018/11700	rum_jai@yahoo.com	10	4	6	Manufacturing	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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17	K.J.VINOD	IBBI/PA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	10	4	6	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile Industries, Automobile Industry, Sea Food Leather and Leather products)	Tamil Nadu	Chennai
18	Ms. Santhanam Rajashree	IBBI/PA-002/IP-N00330/2017-2018/10935	rajashrees66@gmail.com	9	1	8	Real Estate, Manufacturing, Others (Plywood, Spinning Mill, Coal, Oil & Refinery)	Tamil Nadu	Chennai
19	Amier Hamsa Ali Abbas Rawther	IBBI/PA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	9	3	6	Electricity, Hotels, Manufacturing, Others (Wind Turbine Mfg and installation, Hospitality, Leather Shoe manufacturing)	Tamil Nadu	Chennai
20	Ms. Renuka Devi Rangaswamy	IBBI/PA-001/IP-P01863/2019-2020/12871	jrassociatescbe@gmail.com	9	0	9	Electricity, Manufacturing	Tamil Nadu	Chennai
21	Mr. B Sathrukkanan	IBBI/PA-001/IP-P00301/2017-18/10545	prathyumnan2002@yahoo.com	8	1	7	Wholesale and Retail Trade, Manufacturing	Tamil Nadu	Chennai
22	Mrs. Revathi Raghunathan	IBBI/PA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	6	0	6	Wholesale and Retail Trade, Construction, Manufacturing, Others (Chit fund, company accepting public deposits, mining and steel ingots trading and manufacture)	Tamil Nadu	Chennai
23	Mr. G. Gunasekaran	IBBI/PA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	5	0	5	Manufacturing, Others (Textile and Steel)	Tamil Nadu	Chennai
24	Ajay S Jain	IBBI/PA-001/IP-P01684/2019-2020/12631	ajaypagariya@gmail.com	5	1	4	Manufacturing	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Chennai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
25	Ms. Santhanalakshmi	IBBI/PA-002/IP-N00831/2019-2020/12661	irp.santhanalakshmi@gmail.com	5	2	3	Wholesale and Retail Trade, Manufacturing, Transport, Others (Manufacturing, Automobiles, Textiles, Packaging)	Tamil Nadu	Chennai
26	Mutharasapuram Ganesan Chandrasekaran	IBBI/PA-003/00337/2021-2022/13620	sekaranirp@gmail.com	5	0	5	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food Processing and Granite Mining)	Tamil Nadu	Chennai
27	Mr. Velli Paramasivam	IBBI/PA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	4	2	2	Real Estate, Manufacturing	Tamil Nadu	Chennai
28	Mr. Devadoss Duraiswami Reddy	IBBI/PA-002/IP-N00440/2017-2018/11195	devadossd@gmail.com	4	1	3	Wholesale and Retail Trade, Manufacturing, Others (Turnkey projects in Energy)	Tamil Nadu	Chennai
29	Mr. Chandrasekhar Sagutoor	IBBI/PA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	4	0	4	Construction, Real Estate, Manufacturing, Others (Computer Hardware Retail and wholesale business)	Tamil Nadu	Chennai
30	Mr. G. Mukundan	IBBI/PA-001/IP-P01419/2018-2019/12162	g.mukundan1955@gmail.com	4	0	4	Electricity, Wholesale and Retail Trade, Construction, Others (HEALTH Sector)	Tamil Nadu	Chennai
31	Mr. Ananthachari Mahesh	IBBI/PA-001/IP-P01723/2019-2020/12673	maheshanath@yahoo.com	4	4	0	Real Estate	Tamil Nadu	Chennai
32	S SHIVSHANKER	IBBI/PA-001/IP-P-02141/2020-2021/13294	shivshanker93@gmail.com	4	1	3	Others (Not Applicable)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

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33	Mr. Mathur Sabhapathy Viswanathan	IBBI/IPA-001/IP-P00674/2017-2018/11148	msv8200@gmail.com	3	3	0	Wholesale and Retail Trade, Manufacturing, Transport	Tamil Nadu	Chennai
34	Ms. R. Lalitha	IBBI/IPA-001/IP-P00779/2017-2018/11352	lalitharca@gmail.com	3	0	3	Electricity, Wholesale and Retail Trade, Others (Security service)	Tamil Nadu	Chennai
35	Mr. Duraisamy V	IBBI/IPA-002/IP-N00609/2018-19/11862	karurdurai.samy@gmail.com	3	1	2	Electricity, Wholesale and Retail Trade, Manufacturing	Tamil Nadu	Chennai
36	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018-2019/12238	ramsattirupur@gmail.com	3	0	3	Manufacturing	Tamil Nadu	Chennai
37	S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	3	1	2	Real Estate, Manufacturing	Tamil Nadu	Chennai
38	SUDHIR GS	IBBI/IPA-001/IP-P-02744/2022-2023/14183	sudhircaip@gmail.com	3	0	3	Wholesale and Retail Trade, Real Estate, Others (Financial Services,textiles,Food Processing)	Tamil Nadu	Chennai
39	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopalaiyer.in	2	0	2	Hotels, Manufacturing	Tamil Nadu	Chennai
40	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	2	1	1	Construction, Manufacturing	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

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41	R. Sankaran	IBBI/IPA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	2	0	2	Electricity, Manufacturing, Others (other business activities)	Tamil Nadu	Chennai
42	Asha Rathod	IBBI/IPA-001/IP-P-02017/2020-2021/13108	asharathod86@gmail.com	2	0	2	Others (Company providing security products & Company running TV channel)	Tamil Nadu	Chennai
43	GOPINATH	IBBI/IPA-003/00302/2020-2021/13297	gopinathasai2000@gmail.com	2	0	2	Wholesale and Retail Trade	Tamil Nadu	Chennai
44	Mr. Madhu Desikan	IBBI/IPA-001/IP-P00579/2017-2018/11021	desikan.madhu@gmail.com	1	1	0	Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (Renewable Energy)	Tamil Nadu	Chennai
45	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	1	0	1	Transport	Tamil Nadu	Chennai
46	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	1	0	1	Wholesale and Retail Trade, Real Estate	Tamil Nadu	Chennai
47	Mrs. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	1	1	0	Others (Served as Supporting Professional in S.Rajendran & Associates 1. Marine Foods 2. Hotel Industry 3. Flatsâ€”Home Buyers 4. Distilleries 5. Hospitals)	Tamil Nadu	Chennai
48	Mr. S Lakshmisubramanian	IBBI/IPA-003/IP-N00232/2019-2020/12697	slsip@slswin.com	1	0	1	Transport, Others (Logistics and Transports, Port Development, Mines, CFS)	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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49	Chandrasekar Lakshmishanker	IBBI/PA-001/IP-P-01782/2019-2020/12968	chan58@gmail.com	1	1	0	Wholesale and Retail Trade, Others (Financial and Nidhi)	Tamil Nadu	Chennai
50	kabiladoss R	IBBI/PA-001/IP-P-02412/2021-2022/13662	kabiladoss.r@gmail.com	1	0	1	Wholesale and Retail Trade, Others (Employed in the construction Industry at senior level for more than 15 years)	Tamil Nadu	Chennai
51	Mr. Sugumaran R.	IBBI/PA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	0	0	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Tamil Nadu	Chennai
52	Mrs. S. Thamilvani	IBBI/PA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	0	0	0	Others (Textile)	Tamil Nadu	Chennai
53	Priya A	IBBI/PA-001/IP-P01466/2019-2020/12537	apriyaandcompany@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
54	Mr. Mahesh Lakshmanadass	IBBI/PA-001/IP-P01734/2019-2020/12654	maheshtup@gmail.com	0	0	0	Transport	Tamil Nadu	Chennai
55	Poosaidurai S	IBBI/PA-001/IP-P-01965/2019-2020/12995	poosaidurai@gmail.com	0	0	0	Others (Windmill power generation, Computer hardware trading and assembling)	Tamil Nadu	Chennai
56	Sriram Krishnamoorthy	IBBI/PA-002/IP-N01123/2021-2022/13654	ksrics.ip@gmail.com	0	0	0	Manufacturing	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

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57	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	0	0	0	Wholesale and Retail Trade, Construction	Tamil Nadu	Chennai
58	T RANGANATHAN	IBBI/IPA-003/ICA-N-00364/2021-2022/13807	balrang2000@yahoo.co.in	0	0	0	Wholesale and Retail Trade, Manufacturing, Others (Retail Insurance manufacturing)	Tamil Nadu	Chennai
59	Subburegan Hari Karthik	IBBI/IPA-002/IP-N01201/2021-2022/14009	harikarthikscma@gmail.com	0	0	0	Others (Sugar, Distillery Industries)	Tamil Nadu	Chennai
60	S. Vaidyanathan	IBBI/IPA-001/IP-P-02546/2021-2022/14023	svaidhi1961@gmail.com	0	0	0	Construction, Others (Online Ticket operator)	Tamil Nadu	Chennai
61	SATHYA. V	IBBI/IPA-001/IP-P-02609/2021-2022/14028	vsathyacacs@gmail.com	0	0	0	Others (Financial Services)	Tamil Nadu	Chennai
62	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	0	0	0	Others (Wood, Rubber, Plastic and Paper products, representing one case and Spintex Industry in another case)	Tamil Nadu	Chennai
63	ANURADHA JAYARAMAN	IBBI/IPA-001/IP-P-02697/2022-2023/14169	ca.anuradhajayaraman@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
64	sekar kv	IBBI/IPA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	0	0	0	Manufacturing	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

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65	sitaraman ravi	IBBI/IPA-003/00421/2022-2023/14198	ravee217@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
66	Mathioli Nagarajan	IBBI/IPA-002/IP-N01266/2023-2024/14293	nmathioli@gmail.com	0	0	0	Electricity, Manufacturing, Others (Electronics products, Software and Information Technology)	Tamil Nadu	Chennai
67	BASKARAN K	IBBI/IPA-001/IP-P-02838/2023-2024/14354	baskaran.karruppuswamy@gmail.com	0	0	0	Wholesale and Retail Trade	Tamil Nadu	Chennai
68	P Balasubramanian	IBBI/IPA-001/IP-P-02867/2024-2025/14404	karurbalaw@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
69	Rosita Fernando	IBBI/IPA-003/ICAI-N-00452/2024-2025/14405	rositafernando@yahoo.com	0	0	0	Others (Telecom)	Tamil Nadu	Chennai
70	E DEEPAN CHAKRAVARTHY	IBBI/IPA-001/IP-P-02892/2024-2025/14429	deepanicai@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Chennai Zone**

Panel of IPs for appointment as,

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Tamil Nadu and Union Territory of Puducherry

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71	THANGAMUTHU VISWANATHAN	IBBI/PA-001/IP-P-02890/2024-2025/14430	ca.vthangamuthu@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
72	Sowmya Parasuraman	IBBI/PA-002/IP-N01299/2024-2025/14476	psowmya29@yahoo.co.in	0	0	0	NIL	Tamil Nadu	Chennai
73	RENGAPONMANIVANNAN SRINIVASAN	IBBI/PA-003/PA-ICAI-N00454/2024-2025/14477	manivannaniyengar1963@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
74	JOHN VINCENT A	IBBI/PA-002/IP-N01304/2024-2025/14479	johnvincent.a@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai
75	SRIDHAR S R	IBBI/PA-001/IP-P-02927/2024-2025/14488	rajansridharca@gmail.com	0	0	0	NIL	Tamil Nadu	Chennai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Guwahati Zone

Panel of IPs for appointment as,

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Arunachal Pradesh, State of Assam, State of Manipur, State of Mizoram, State of Meghalaya, State of Nagaland, State of Sikkim, State of Tripura

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1	Mr. Amit Pareek	IBBI/IPA-002/IP-N00413/2017-2018/11205	amitpareek99@yahoo.com	21	3	18	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (SERVICE SECTOR , STEEL, METALS, RUBBER)	Assam	Guwahati
2	Mr. Sandeep Khaitan	IBBI/IPA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	18	4	14	Manufacturing, Others (Services section: Hospital activities and Car dealerships. Manufacturing of textile garments and clothing accessories, other plastics in primary forms, metal and metal products, sugar confectionery, processed food products, plywood and veneer sheets)	Assam	Guwahati
3	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	17	2	15	Wholesale and Retail Trade, Construction, Manufacturing	Assam	Guwahati
4	MANISH AGARWALLA	IBBI/IPA-001/IP-P-02082/2020-2021/13198	camanishagarwalla@gmail.com	3	0	3	Real Estate, Manufacturing	Assam	Guwahati
5	UJWAL KUMAR KALITA	IBBI/IPA-002/IP-N00952/2020-2021/13157	ujwalkalita1@gmail.com	2	0	2	Construction, Manufacturing	Assam	Guwahati
6	Ashok Kumar Agarwala	IBBI/IPA-001/IP-P01763/2019-2020/12755	iip.jyotiashok@gmail.com	0	0	0	Others (Automobile)	Assam	Guwahati
7	Bishal Agarwal	IBBI/IPA-002/IP-N01294/2024-2025/14446	ip.bishalagarwal@gmail.com	0	0	0	Others (Innovation and Technology, Artificial Intelligence)	Assam	Guwahati

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

Panel of IPs for appointment as,

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 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

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1	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	45	12	33	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mfg of Cement, Life Science, Pharma, TOLLWAYS, ALUMINIUM, Oils, Engineering, Projects, Textiles, Spinning, Hotels, Dredging, Infrastructure, Generation of Power, Mfg of Transformers, Stebilizers, Power Saving Equipment, EPC Contracts, Transmission Lines Mfg&EPC, Bio Products, Organic Fertilizers and Chemical Fertilizers, Trading, Mfg of Sugar and Ethonal, ENTERTAINMENT, Solar Panels Mfg, Car Services, Mfg of Paper, Trading of Polymers, Consultancy Services Industry, Generation of Thermal Power, Gas based Power, Wind Plants, Construction of Ports, Trading of Electrical Items, Service Industry, Transmission of Power, Trading of Plants, Etc.,)	Telangana	Hyderabad
2	Mr. Madhusudhana Reddy Maligi	IBBI/IPA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	38	1	37	Electricity, Construction, Real Estate, Manufacturing, Others (Software, Mining, Jute and Textiles, Paper, Pharmaceuticals, Drugs)	Telangana	Hyderabad
3	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	26	2	24	Electricity, Construction, Real Estate, Manufacturing, Transport, Others (Phrama, Textile, Steel, etc..)	Telangana	Hyderabad
4	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalerajesh@yahoo.co.in	25	5	20	Electricity, Construction, Real Estate, Manufacturing	Telangana	Hyderabad
5	Mr. Kasi Srinivas	IBBI/IPA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	23	1	22	Wholesale and Retail Trade, Construction, Manufacturing	Telangana	Hyderabad
6	Mrs. Kalpana G	IBBI/IPA-001/IP-P00756/2017-2018/11288	kalpanagonugunta1@gmail.com	22	8	14	Construction, Manufacturing, Others (Leather, Pharma, Solar power, EPC, etc.)	Telangana	Hyderabad
7	Mr. Dommeti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	21	1	20	Real Estate, Manufacturing	Telangana	Hyderabad
8	Dr. Kondapalli Venkat Srinivas	IBBI/IPA-001/IP-P00520/2017-2018/10945	ksrinivas12@gmail.com	19	1	18	Others (manufacturing)	Telangana	Hyderabad
9	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	19	0	19	Construction, Real Estate, Manufacturing, Others (Steel, Infrastructure, Media, Power,Glass manufacturing, Oils, Online marketing etc)	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Hyderabad Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

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10	Mr. Kambhammettu Sri Vamsi	IBBI/IPA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	19	3	16	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Pharma, Power, Gas, Paints, Chemicals, Steel, Rail Infra, Civil Works, Construction Residential & Commercial, Apparel, Jewellery, Commercial & Retail Leasing, Trading, Hotels & Leisure.)	Telangana	Hyderabad
11	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	15	1	14	Manufacturing	Telangana	Hyderabad
12	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	14	4	10	Electricity, Construction, Manufacturing, Others (Health care, Chemical, Paper, Hatcheries etc.)	Telangana	Hyderabad
13	Mr. Chinnam Poorna Chandra Rao	IBBI/IPA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	13	3	10	Electricity, Others (SOLAR ENERGY, COTTON SPINNING, IT Enabled Services and Corporate Banking Correspondent, ROAD PROJECTS, ent)	Telangana	Hyderabad
14	Mr. Kurapati Singarayya Chowdary	IBBI/IPA-003/IP-N000149/2017-2018/11728	kurapatchowdary55@gmail.com	13	0	13	Others (Textiles, Tobacco, Bioscience Laboratory)	Telangana	Hyderabad
15	Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	13	6	7	Wholesale and Retail Trade, Manufacturing, Others (Sugar,Pharma,Home Automation)	Telangana	Hyderabad
16	Mr. Sivanagaraja Taduvai	IBBI/IPA-003/IP-N00065/2017-2018/10551	tsnrja@gmail.com	12	3	9	Electricity, Hotels, Construction, Manufacturing, Transport, Others (Food and Acqua)	Telangana	Hyderabad
17	Mr. Kranthi Kumar Kedari	IBBI/IPA-001/IP-P00173/2017-18/10342	kranthikumar1980@gmail.com	11	2	9	Electricity, Construction, Manufacturing	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Telangana

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18	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	9	0	9	Others (Trading and production of designer wear, readymade garments, etc)	Telangana	Hyderabad
19	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	9	0	9	Manufacturing	Telangana	Hyderabad
20	MALIREDDY RAMANA REDDY	IBBI/IPA-003/ICAI-N-00308/2020-2021/13452	ramanareddyrsrp@gmail.com	9	3	6	Transport	Telangana	Hyderabad
21	Mr. Rachamalla Ramachandrareddy	IBBI/IPA-001/IP-P-01472/2018-2019/12270	umarachamalla12081961@gmail.com	7	3	4	Manufacturing, Others (Hospitals, Iron and Steel ,Information Technology)	Telangana	Hyderabad
22	Mr. Kedari Narsimha Rao	IBBI/IPA-001/IP-P01531/2018-2019/12397	kedarinarsimha@yahoo.co.in	7	0	7	Electricity, Construction, Manufacturing, Others (Information Technology - Software Development)	Telangana	Hyderabad
23	Govada Venkata Subba Rao	IBBI/IPA-003/ICAI-N-00358/2021-2022/13753	govada.subbarao1@gmail.com	7	1	6	Hotels, Manufacturing, Others (Food processing-TRADING IN FISHERIES, Rice Mill.)	Telangana	Hyderabad
24	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	6	0	6	Electricity, Construction, Manufacturing	Telangana	Hyderabad
25	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	6	0	6	Others (Information Technology,production of coarse yarn)	Telangana	Hyderabad
26	Kallat Vatsa Kumar	IBBI/IPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	6	2	4	Electricity, Manufacturing, Others (Wind Power , HDPE Pipes , Steel Ingots, Integrated Mobile Shelters)	Telangana	Hyderabad
27	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	6	1	5	Manufacturing	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

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28	Mr. Kasa Venkata Ramaiah	IBBI/IPA-003/IP-N00066/2017-18/10552	ramanaiahkasa@gmail.com	4	1	3	Hotels, Others (Poultry, Pharmaceuticals)	Telangana	Hyderabad
29	Mr. Shaik Gouse	IBBI/IPA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	4	1	3	Manufacturing, Others (Food manufacturing, Textiles)	Telangana	Hyderabad
30	Mr. Murali Prasad Nalam	IBBI/IPA-001/IP-P00933/2017-2018/11537	murali.advice@gmail.com	4	0	4	Manufacturing	Telangana	Hyderabad
31	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvracs123@gmail.com	4	1	3	Wholesale and Retail Trade, Manufacturing, Others (Information Technology, Pharma)	Telangana	Hyderabad
32	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	3	1	2	Electricity	Telangana	Hyderabad
33	Mrs. Narala Varalakshmi	IBBI/IPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	3	2	1	Others (Power, Infrastructure etc.)	Telangana	Hyderabad
34	P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	3	1	2	Hotels, Others (POWER (Wind Mill)/ Engineering Equipment/ Laboratory/Pharma)	Telangana	Hyderabad
35	Mr. Santosh Bhatia	IBBI/IPA-001/IP-P01750/2019-2020/12668	casantoshbhatia@gmail.com	3	2	1	Wholesale and Retail Trade	Telangana	Hyderabad
36	Gullapalli Kishore Babu	IBBI/IPA-003/ICAI-N-00384/2021-2022/13926	gkishorebabu@gmail.com	3	0	3	Manufacturing	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

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37	Ramanjaneyulu Gandluri	IBBI/IPA-003/IPAICAIN0407/2022-2023/14104	ramgandluri@gmail.com	3	0	3	Manufacturing	Telangana	Hyderabad
38	Mr. Venkata Chalam Varanasi	IBBI/IPA-002/IP-N00267/2017-18/10780	vaaranasivkchalam@gmail.com	2	0	2	Electricity, Manufacturing, Others (rail and water infrastructure)	Telangana	Hyderabad
39	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca12345@gmail.com	2	0	2	Others (Pharma, IT, Infrastructure, Paper, Spinning, power)	Telangana	Hyderabad
40	Venugopal Kasp	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	2	0	2	Electricity, Construction, Manufacturing	Telangana	Hyderabad
41	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	2	1	1	Wholesale and Retail Trade, Manufacturing	Telangana	Hyderabad
42	JAIPAL REDDY NAIDI	IBBI/IPA-002/IP-N01167/2021-2022/13905	ip@xyzipe.com	2	0	2	Others (Information Technology)	Telangana	Hyderabad
43	Maheswara Rao Gokada	IBBI/IPA-003/ICAI-N-00381/2021-2022/13921	mrgokada@gmail.com	2	0	2	Manufacturing, Others (Service industry)	Telangana	Hyderabad
44	Mrs. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	1	0	1	Manufacturing	Telangana	Hyderabad
45	Mr. Prabhakar Reddy Palakolanu	IBBI/IPA-001/IP-P01171/2018-2019/11904	prabhakarreddyca@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing, Others (Consulting, Metal)	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

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46	Mr. Sesa Srinivas Malladi	IBBI/IPA-001/IP-P01130/2018-2019/11930	ip.malladi63@gmail.com	1	0	1	Others (Engineering)	Telangana	Hyderabad
47	Mr. Kondapuram Anil Kumar	IBBI/IPA-001/IP-P-01513/2018-2019/12275	ca.anilkumar16@gmail.com	1	1	0	Electricity	Telangana	Hyderabad
48	NAGARAJA CHARY PEDDAPATA	IBBI/IPA-001/IP-P-02184/2020-2021/13363	pbabugu@gmail.com	1	1	0	Others (to provide nurses, trained attendents, physiotherapists, lab diagnostics & pharmacy delivery for home visits, etc.)	Telangana	Hyderabad
49	RAMESH ATLURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	1	0	1	Manufacturing, Others (Agriculture, Hunting and Forestry)	Telangana	Hyderabad
50	Mr. Ravichandra Mohan Kadiyala	IBBI/IPA-002/IP-N00406/2017-2018/11179	mohan.ravichandra@gmail.com	0	0	0	Manufacturing	Telangana	Hyderabad
51	Mr. S Prabhakar	IBBI/IPA-002/IP-N00577/2017-2018/11769	sprabhakarip@gmail.com	0	0	0	NIL	Telangana	Hyderabad
52	Mr. Issac Raj Pulimamidivare Goud	IBBI/IPA-002/IP-N00643/2018-2019/11986	cspgissacraj@gmail.com	0	0	0	NIL	Telangana	Hyderabad
53	V. Pattabhiraman	IBBI/IPA-001/IP-P-01866/2019-2020/12932	raman.pattabhi@gmail.com	0	0	0	NIL	Telangana	Hyderabad
54	PONDARI JAYARAMAKRISHNA	IBBI/IPA-003/00254/2019-2020/12998	cma.ip.jayaramakrishna@gmail.com	0	0	0	NIL	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

Panel of IPs for appointment as,

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55	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisanianu@gmail.com	0	0	0	Construction, Real Estate	Telangana	Hyderabad
56	Manoj Kumar Koyalkar	IBBI/IPA-002/IP-N01112/2021-2022/13744	manoj@mnklaws.com	0	0	0	Hotels, Construction, Real Estate, Manufacturing, Others (Hospitals)	Telangana	Hyderabad
57	MATTA PEDDA SRINIVAS	IBBI/IPA-001/IP-P-02390/2021-2022/13980	sreenivasmpcahyd@gmail.com	0	0	0	Others (Information Technology)	Telangana	Hyderabad
58	Suhasini Ashok B	IBBI/IPA-002/IP-N01134/2022-2023/14080	suhasiniashok2821@gmail.com	0	0	0	Others (Data Management)	Telangana	Hyderabad
59	SABBANI MARUTHI	IBBI/IPA-001/IP-P-02752/2022-2023/14202	MARUTHI.SABBANI18@GMAIL.COM	0	0	0	NIL	Telangana	Hyderabad
60	Chigilipalli Dhilleswara Rao	IBBI/IPA-001/IP-P-02912-C01/2023-2024/14298	dilleshwar.rao@decoderesolvency.com	0	0	0	Electricity, Construction, Real Estate, Manufacturing	Telangana	Hyderabad
61	Dharmanandan Palaparthi	IBBI/IPA-002/IP-N01267/2023-2024/14317	p.dharmanandanip@gmail.com	0	0	0	NIL	Telangana	Hyderabad
62	Lakshmi Narasimha Rao Pallapotu	IBBI/IPA-001/IP-P-02804/2023-2024/14319	plnrao201624@gmail.com	0	0	0	NIL	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Hyderabad Zone

Panel of IPs for appointment as,

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63	Ravi Teja Kamaraju	IBBI/IPA-001/IP-P-02864/2023-2024/14384	ca.ravitejakamaraju@gmail.com	0	0	0	NIL	Telangana	Hyderabad
64	GARIKAPATI SHYAM KRISHNA	IBBI/IPA-002/IP-N01293/2024-2025/14447	acsghk@gmail.com	0	0	0	NIL	Telangana	Hyderabad
65	RAMESH JANAM	IBBI/IPA-001/IP-P-02898/2024-2025/14457	rameshjanam@live.in	0	0	0	NIL	Telangana	Hyderabad
66	BHANU PRAKASH THOTA	IBBI/IPA-001/IP-P-02906/2024-2025/14463	prakasht@live.com	0	0	0	NIL	Telangana	Hyderabad
67	JAYANTHI TALLURI	IBBI/IPA-001/IP-P-02910/2024-2025/14471	jayanthi.satyam@gmail.com	0	0	0	NIL	Telangana	Hyderabad
68	Goteti Kasi Visweswara Rao	IBBI/IPA-002/IP-N01310/2024-2025/14486	goteti1248@gmail.com	0	0	0	NIL	Telangana	Hyderabad

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Indore Zone**

Panel of IPs for appointment as,

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1	Mr. Amresh Shukla	IBBI/IPA-001/IP-P00120/2017-18/10255	insolvencyprofessionalsindia@gmail.com	21	2	19	Hotels, Wholesale and Retail Trade, Manufacturing, Others (News Paper Publication, Media house, Print Media, Shopping Malls)	Madhya Pradesh	Indore
2	Ms. Teena Saraswat Pandey	IBBI/IPA-001/IP-P00652/2017-2018/11126	teenasaraswat@yahoo.co.in	17	2	15	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Gear manufacturing , handled running Malls, running restaurants , hotels ,ongoing manufacturing packaging units, manufacturers of transformers, dall mills, vegetable oil units, retailers, wholesaler of motor vehicles etc)	Madhya Pradesh	Indore
3	Mr. Sajjan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajjan_suman@hotmail.com	15	0	15	Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing	Madhya Pradesh	Indore
4	Mr. Mangesh Vitthal Kekre	IBBI/IPA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	15	0	15	Others (Wholesale, Manufacturing, Retail Engineering, Iron and Steel, Plastic and Polymer, Edible oil extraction, Foundry, Pharmaceutical and Packaging)	Madhya Pradesh	Indore
5	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	7	3	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Madhya Pradesh	Indore
6	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpathak@yahoo.co.in	6	0	6	Wholesale and Retail Trade, Construction, Manufacturing	Madhya Pradesh	Indore
7	Neha Firoda	IBBI/IPA-001/IP-P-01938/2020-2021/13093	caneha.dahiya@gmail.com	5	0	5	Wholesale and Retail Trade, Manufacturing	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
8	Sanjeev Chaudhary	IBBI/IPA-001/IP-P01892/2019-2020/12911	rpncitbc@gmail.com	3	0	3	Electricity, Wholesale and Retail Trade, Manufacturing	Madhya Pradesh	Indore
9	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	2	0	2	Others (SALE, MAINTENANCE AND REPAIR OF MOTOR VEHICLES AND MOTORCYCLES, RETAIL SALE OF AUTOMOTIVE FUEL)	Madhya Pradesh	Indore
10	Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	2	1	1	Wholesale and Retail Trade	Madhya Pradesh	Indore
11	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrwalca1999@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	Madhya Pradesh	Indore
12	Mr. Bishwa Ranjan Chatterjee	IBBI/IPA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	1	0	1	Manufacturing, Others (Textile Manufacturing, Fertilizer Manufacturer, EPC Company)	Madhya Pradesh	Indore
13	SAURABH DHOOT	IBBI/IPA-001/IP-P-02367/2021-2022/13988	casaurabhdhoot@gmail.com	1	0	1	Wholesale and Retail Trade	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Indore Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
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 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - **State of Madhya Pradesh**

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14	kuldeep tank	IBBI/IPA-001/IP-P-02776/2022-2023/14255	cakuldeetank@gmail.com	1	0	1	Manufacturing, Others (Food Processing (Soya Product))	Madhya Pradesh	Indore
15	Mr. Amit Chopra	IBBI/IPA-001/IP-P00939/2017-2018/11543	amit.chopra.ca@gmail.com	0	0	0	Others (Automobile Industry)	Madhya Pradesh	Indore
16	Mr. Rahul Anand	IBBI/IPA-003/IP-N000166/2018-2019/11955	rahulpnb@hotmail.com	0	0	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Madhya Pradesh	Indore
17	PIYUSH KUMAR KAPOOR	IBBI/IPA-001/IP-P-02083/2020-2021/13216	capiyush Kapoor@yahoo.com	0	0	0	NIL	Madhya Pradesh	Indore
18	Harsh Firoda	IBBI/IPA-001/IP-P-01944/2020-2021/13252	harshfiroda@gmail.com	0	0	0	NIL	Madhya Pradesh	Indore
19	NISHANT AGRAWAL	IBBI/IPA-001/IP-P-02100/2020-2021/13283	nishantagrawalca@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Madhya Pradesh	Indore
20	PRABHAT JAIN	IBBI/IPA-001/IP-P-02233/2020-2021/13480	IP.CAPRABHATJAIN@GMAIL.COM	0	0	0	Real Estate	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Indore Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Madhya Pradesh

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
21	Gagan Jhavar	IBBI/PA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	0	0	0	Manufacturing	Madhya Pradesh	Indore
22	Sanjay Kumar Gupta	IBBI/PA-003/ICAI-N-00417/2022-2023/14117	sn93.ip@gmail.com	0	0	0	Real Estate	Madhya Pradesh	Indore
23	ANAND MOHAN PANDEYA	IBBI/PA-002/IP-N01243/2022-2023/14223	anand_pandeya@yahoo.com	0	0	0	NIL	Madhya Pradesh	Indore
24	Sachin Kabra	IBBI/PA-001/IP-P-02773/2023-2024/14341	casachinkabra@gmail.com	0	0	0	NIL	Madhya Pradesh	Indore
25	APEKSHA KEKRE	IBBI/PA-002/IP-N01279/2023-2024/14358	apekshakekre@gmail.com	0	0	0	NIL	Madhya Pradesh	Indore
26	Anuj Maheshwari	IBBI/PA-001/IP-P-02907/2024-2025/14460	ipanujmaheshwari@gmail.com	0	0	0	NIL	Madhya Pradesh	Indore
27	MAYURI DAGA	IBBI/PA-003/PA-ICAI-N-00459/2024-2025/14467	mayuri_lunawat16@yahoo.com	0	0	0	NIL	Madhya Pradesh	Indore

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Jaipur Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

This panel is prepared in accordance with "Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) (Second) Guidelines, 2024"

S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
1	Mr. Prashant Agrawal	IBBI/PA-001/IP-P00053/2017-18/10127	ippagrwal@gmail.com	38	3	35	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, Automobile, Solar, Engineering & Infrastructure, IT Sector)	Rajasthan	Jaipur
2	Ms. Pratibha Khandelwal	IBBI/PA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	19	1	18	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Beer Industry & Trading)	Rajasthan	Jaipur
3	Mr. Kamal Kumar Jain	IBBI/PA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	13	1	12	Wholesale and Retail Trade, Manufacturing, Others (MANUFACTURE OF WEARING APPAREL, DRESSING AND DYEING, Manufacture of wood and of products of wood and cork, except Furniture)	Rajasthan	Jaipur
4	Mr. Satyendra Prasad Khorania	IBBI/PA-002/IP-N00002/2016-2017/10002	skhorania@live.com	8	4	4	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, automobile, Food, Infrastructure, Mining, Metal)	Rajasthan	Jaipur
5	Mr. Sudhir Bhansali	IBBI/PA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	7	0	7	Wholesale and Retail Trade, Manufacturing, Others (Packaging , IT, Steel, Retail Vehical , Health & Beauty)	Rajasthan	Jaipur
6	Mr. Vishnu Upadhyay	IBBI/PA-003/IP-N000153/2018-2019/11843	ipvishnu.upadhyay@gmail.com	7	0	7	Construction, Manufacturing	Rajasthan	Jaipur
7	Jai Prakash Rawat	IBBI/PA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	7	0	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobiles, Electrical Machinery)	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Jaipur Zone**

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

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8	Garima diggiwal	IBBI/IPA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	6	0	6	Real Estate, Manufacturing, Others (Internet service provider, Automobiles)	Rajasthan	Jaipur
9	Mr. Prashant Sharma	IBBI/IPA-001/IP-P00290/2017-18/10534	prashantfcaipur@yahoo.com	5	0	5	Real Estate, Manufacturing, Others (Information and Communication, Furniture)	Rajasthan	Jaipur
10	Mr. Arvind kaushik	IBBI/IPA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	3	0	3	Real Estate, Manufacturing	Rajasthan	Jaipur
11	Mr. Babu Lal Sharma	IBBI/IPA-001/IP-P01151/2018-19/11832	tejgati@yahoo.com	3	0	3	Construction, Others (MANUFACTURE OF WOOD AND OF PRODUCTS OF WOOD AND CORK, EXCEPT FURNITURE, MANUFACTURE OF ARTICLES OF STRAW AND PLATING MATERIALS)	Rajasthan	Jaipur
12	Mr. Shreyansh Jain	IBBI/IPA-001/IP-P01683/2019-2020/12727	shreyansh.jain@mail.ca.in	3	1	2	Real Estate, Others (Textile, Information Technology , Paper Mill, Etc)	Rajasthan	Jaipur
13	AJAY KUMAR ATOLIA	IBBI/IPA-001/IP-P-01988/2020-2021/13127	ajay@srgoyal.com	3	0	3	Construction, Manufacturing	Rajasthan	Jaipur
14	SHYAM SUNDAR MAHESHWARI	IBBI/IPA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	3	0	3	Others ((Operating in Stones & Granites))	Rajasthan	Jaipur
15	Mr. Vikas Rajvanshi	IBBI/IPA-001/IP-P01886-C01/2016-2017/10032	vikasrajvanshi.jaipur@gmail.com	2	0	2	Construction, Real Estate, Others (garments)	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - **For Jaipur Zone**

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
 - Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)
- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

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16	Neelam Modi	IBBI/PA-001/IP-P01700/2019-2020/12632	neelammodi1@gmail.com	2	1	1	Others (Textile, Education)	Rajasthan	Jaipur
17	Mr. Anoop Bhatia	IBBI/PA-001/IP-P01142/2018-2019/11969	ip.anoopbhatia@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	Rajasthan	Jaipur
18	UMANG JAIN	IBBI/PA-001/IP-P-01959/2020-2021/13105	caumangjain@gmail.com	1	0	1	Others ((Operating in Stones & Granites))	Rajasthan	Jaipur
19	Mr. Rakesh Kumar Singhal	IBBI/PA-001/IP-P00276/2017-18/10520	singhalca1971@gmail.com	0	0	0	NIL	Rajasthan	Jaipur
20	Mr. Sourabh Malpani	IBBI/PA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	0	0	0	Construction, Real Estate, Others (Dimond Manufacturing)	Rajasthan	Jaipur
21	Mr. Pawan Kumar Sharma	IBBI/PA-001/IP-P01679/2019-2020/12645	ca.pawansharma1@gmail.com	0	0	0	NIL	Rajasthan	Jaipur
22	LALIT MAHESHWARI	IBBI/PA-003/ICAL-N-00301/2020-2021/13246	lmaheshwariasp@gmail.com	0	0	0	NIL	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Jaipur Zone

Panel of IPs for appointment as,

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Rajasthan

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23	RAJNEESH SHARMA	IBBI/PA-002/IP-N01013/2020-2021/13249	rajneeshsharmacs@gmail.com	0	0	0	Others (software development)	Rajasthan	Jaipur
24	Aparna Bhardwaj	IBBI/PA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	0	0	0	NIL	Rajasthan	Jaipur
25	PRABHU DAYAL PARSOYA	IBBI/PA-002/-IP-N01132/2021-2022/13748	pdparsoya60@gmail.com	0	0	0	NIL	Rajasthan	Jaipur
26	Kuldeep Kumar Gupta	IBBI/PA-001/IP-P-02570/2021-2022/13943	kk Gupta209@gmail.com	0	0	0	NIL	Rajasthan	Jaipur
27	Sunil Kumar	IBBI/PA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	0	0	0	Others (Individual Insolvency)	Rajasthan	Jaipur
28	Sushil Kumar Verma	IBBI/PA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	0	0	0	NIL	Rajasthan	Jaipur
29	Gunjan Jain	IBBI/PA-001/IP-P-02876/2024-2025/14409	gunjan.jain555@gmail.com	0	0	0	NIL	Rajasthan	Jaipur

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kochi Zone

Panel of IPs for appointment as,

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

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1	Mr. Jasin Jose	IBBI/PA-001/IP-P00695/2017-2018/11225	jasinjoseponmattam@gmail.com	30	2	28	Wholesale and Retail Trade, Construction, Manufacturing, Others (Agricultural, Tea and Coffee Estate, Media and Publishing sector)	Kerala	Kochi
2	Mr. Dileep K P	IBBI/PA-001/IP-P-01310/2018-2019/12220	kpdileep57@gmail.com	16	1	15	Real Estate, Manufacturing, Others (Food products, oleoresin and natural extracts)	Kerala	Kochi
3	JOSSY STEEPHEN KATTUR	IBBI/PA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	6	0	6	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Real estate, manufacturing whole sale and retail trade and service sector)	Kerala	Kochi
4	Mr. George Varkey	IBBI/PA-001/IP-P00433/2017-18/10756	geovaktm@gmail.com	5	0	5	Manufacturing	Kerala	Kochi
5	RAMACHANDRAN THEKKUMKAT MADATHIL	IBBI/PA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	4	2	2	Others (food)	Kerala	Kochi
6	Mr. Balakrishnan Baburajan	IBBI/PA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	2	1	1	Manufacturing, Others (Information Technology)	Kerala	Kochi
7	Mr. Surendranath Karat Thazhethethil Nair	IBBI/PA-003/IP-N00244/2019-2020/12835	surendranathnair@gmail.com	2	1	1	Wholesale and Retail Trade, Others (IT, Steel as IRP/RP for PG for CD)	Kerala	Kochi
8	Reuben George Joseph	IBBI/PA-001/IP-P-02134/2020-2021/13326	reuben.joseph@gja.co.in	2	0	2	Wholesale and Retail Trade, Others (Individual insolvency of PG)	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kochi Zone

Panel of IPs for appointment as,

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- of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Kerala, Union Territory of Lakshadweep

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9	LAKSHMI NARASIMMAN SARUMATHY	IBBI/IPA-002/IP-N01093/2021-2022/13642	cs.sarumathy@gmail.com	1	1	0	Manufacturing	Kerala	Kochi
10	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	1	0	1	Real Estate	Kerala	Kochi
11	NAJEEB T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najetpip@gmail.com	0	0	0	NIL	Kerala	Kochi
12	Lukose Joseph	IBBI/IPA-001/IP-P-02224/2021-2022/13591	lukoseja@yahoo.co.in	0	0	0	Hotels	Kerala	Kochi
13	G. RAJESH KURUP	IBBI/IPA-001/IP-P-02643/2022-2023/14084	rajesh64kurup@gmail.com	0	0	0	NIL	Kerala	Kochi
14	JAYAPRAKASH.M.D	IBBI/IPA-001/IP-P-02683/2022-2023/14101	JPMODIYIL@GMAIL.COM	0	0	0	NIL	Kerala	Kochi
15	Allen Thomas Joseph	IBBI/IPA-001/IP-P-02729/2022-2023/14207	allen.joseph@gja.co.in	0	0	0	Others (Insolvency proceedings relating to personal guarantor to corporate debtor)	Kerala	Kochi
16	Mujahid Y	IBBI/IPA-001/IP-P-02737/2022-2023/14215	mujahidyoosuf@outlook.com	0	0	0	Hotels	Kerala	Kochi
17	JOHN VADASSERY	IBBI/IPA-002/IP-N01252/2023-2024/14296	johnvadassery@gmail.com	0	0	0	NIL	Kerala	Kochi

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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1	Mr. Kanchan Dutta	IBBI/IPA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	31	4	27	Construction, Real Estate, Manufacturing, Others (Casting of Metals , Tours and Travels , Manpower and Consultancy , Trading in Coal and Coke)	West bengal	Kolkata
2	Mr. Kannan Tiruvengadam	IBBI/IPA-001/IP-P00253/2017-18/10482	calkannan@gmail.com	27	4	23	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (TEA PLANTATION, STEEL MANUFACTURING, PHARMACEUTICALS, OIL EXPLORATION, MINING)	West Bengal	Kolkata
3	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	23	0	23	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Tollways)	West Bengal	Kolkata
4	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	23	2	21	Electricity, Manufacturing, Others (Steel, Railway Component, Chemicals, Textiles)	West Bengal	Kolkata
5	Mr. Aditya Kumar Tibrewal	IBBI/IPA-001/IP-P00743/2017-2018/11249	adityatibre@gmail.com	23	1	22	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (minning, Tea industry, Information Technology)	West Bengal	Kolkata
6	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	21	3	18	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Jewellery)	West Bengal	Kolkata
7	Mr. Soumitra Lahiri	IBBI/IPA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	21	4	17	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Hotels, Wholesale Trade, Construction, Transport, Manufacturing, Real Estate, Others)	West Bengal	Kolkata
8	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	21	2	19	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	West Bengal	Kolkata

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9	Mr. Avishek Gupta	IBBI/PA-003/IP-N000135/2017-2018/11499	avishek@optimusresolution.net	20	2	18	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Metal - Iron & steel sector, Hospitality sector, Infrastructure sector, Technology sector, Garments sector, Paper sector, PU Leather industry, electronics industry & Agriculture sector)	West Bengal	Kolkata
10	Ms. Rachna Jhunjhunwala	IBBI/PA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	19	4	15	Wholesale and Retail Trade, Manufacturing, Others (Integrated Engineering, Pulp and Paper manufacturing, Information Technology, Plywood and Veneer, Electrical equipments manufacturing, Steel pellets manufacturing, Aluminium and Aluminium extrusions, Edible oils manufacturing,)	West Bengal	Kolkata
11	Ms. Savita Agarwal	IBBI/PA-001/IP-P00101/2017-18/10201	savita@rkothari.in	17	2	15	Electricity, Hotels, Others (Ferro Alloys Tea)	West Bengal	Kolkata
12	Mr. Anil Anchalia	IBBI/PA-001/IP-P00049/2017-2018/10123	anilanchalia@yahoo.com	16	2	14	Construction, Manufacturing, Others (Cold Storage)	West Bengal	Kolkata
13	Mr. Neeraj Kejriwal	IBBI/PA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	15	3	12	Others (Oil Processing, Construction & Investment)	West Bengal	Kolkata
14	Mr. Manish Jain	IBBI/PA-001/IP-P00582/2017-2018/11023	ipcamanishjain@gmail.com	15	1	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Jewellery, Cement, spare parts of railways, electric panel and conductor)	West Bengal	Kolkata
15	Mrs. Meena Sureka	IBBI/PA-001/IP-P01422/2018-2019/12163	ipmeenasureka@gmail.com	15	4	11	Others (iron and steel)	West Bengal	Kolkata
16	Mr. Santanu Brahma	IBBI/PA-001/IP-P-01482/2018-2019/12251	ip.santanubrahma@gmail.com	15	3	12	Manufacturing	West Bengal	Kolkata

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17	Mr.Mahesh Chand Gupta	IBBI/PA-001/IP-P01489/2018-2019/12304	mcgupta90@gmail.com	15	0	15	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Marine Foods, Power Cables,IMFL, Battery, Textiles)	West Bengal	Kolkata
18	Mr. Bijay Murmuria	IBBI/PA-001/IP-N00007/2016-2017/10026	bijay_murmuria@sumedhamanagement.com	14	0	14	Others (Dealing with all issues pertaining to Banking, EPC, Pharmaceutical, Iron & Steel, Tea, Textile, Poultry, Accounts, Power, Finance, Company, Law, Audit and Valuation.)	West Bengal	Kolkata
19	Mr. Niraj Agrawal	IBBI/PA-001/IP-P00130/2017-18/10272	niraj@execonservices.com	14	1	13	Real Estate, Manufacturing, Transport, Others (Metal Extrusion, Manufacture Of Basic Metals- Manufacture Of Food Products And Beverages-Supporting And Auxilliary Transport Activities, Mega Food Park, Last Mile Delivery Services, Motor Vehicles)	West Bengal	Kolkata
20	Mr. Mohan Ram Goenka	IBBI/PA-002/IP-N00288/2017-18/10846	goenkamohan@gmail.com	14	10	4	Others (no sector presently)	West Bengal	Kolkata
21	Mr. Surendra Kumar Agarwal	IBBI/PA-001/IP-P00825/2017-2018/11401	surendraca@gmail.com	14	2	12	Hotels, Construction, Manufacturing, Transport, Others (Tea Estate, Dealership of Motor Car, Refinery of Oil etc)	West Bengal	Kolkata
22	Mr. Ajay Kumar Agarwal	IBBI/PA-002/IP-N00608/2018-2019/11859	cs.aaa.2014@gmail.com	14	0	14	Real Estate, Manufacturing	West Bengal	Kolkata
23	Mr. Pankaj Kumar Tibrewal	IBBI/PA-001/IP-P01577/2018-2019/12410	tibrewalpankaj@yahoo.com	14	0	14	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Power and Telecom Cable, Animal & Poultry Feed, Hatcheries, Solar Power Industry, Port Management and Logistics, Telecom Tower and Logistics, Agriculture produce and Edible Oil Extraction and marketing, Flour Mill, Food Processing, Mega Food Park Etc.)	West Bengal	Kolkata
24	Sushanta Kumar Choudhury	IBBI/PA-003/00292/2020-2021/13238	sk.choudhury123@gmail.com	14	2	12	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata

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25	Mr. Bimal Kanti Choudhury	IBBI/PA-001/IP-P01028/2017-2018/11682	bimalkantichoudhury@gmail.com	13	2	11	Construction, Real Estate, Transport	West Bengal	Kolkata
26	Mr. Rajesh Kumar Agrawal	IBBI/PA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	13	1	12	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (power, Tollways)	West Bengal	Kolkata
27	Mr. Binay Kumar Singhania	IBBI/PA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	12	1	11	Wholesale and Retail Trade, Real Estate, Manufacturing	West Bengal	Kolkata
28	Mr. Sanjit Kumar Nayak	IBBI/PA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	12	2	10	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing	West Bengal	Kolkata
29	Mr. Sanjeev Jhunjhunwala	IBBI/PA-001/IP-P00325/2017-18/10595	sanjeevjhunjhunwala@gmail.com	11	2	9	Construction, Manufacturing, Others (MANUFACTURE OF TEXTILES, Manufacturer of Plastics products, MANUFACTURE OF CHEMICALS AND CHEMICAL PRODUCTS, Agrochemicals, Cold storage and food products)	West Bengal	Kolkata
30	Mr. Santosh Choraria	IBBI/PA-001/IP-P00549/2017-2018/10979	ca.schoraria@gmail.com	10	1	9	Others (Iron and steel, Metal)	West Bengal	Kolkata
31	Mr. Rajiv Kumar Agarwal	IBBI/PA-001/IP-P00552/2017-2018/10982	rajiv.agarwal@decoderesolve.com	10	0	10	Manufacturing	West Bengal	Kolkata
32	Mr. Pankaj Kumar Kedia	IBBI/PA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	10	1	9	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGY, INVESTMENT)	West Bengal	Kolkata

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33	Mr. Sachin Gopal Jathar	IBBI/PA-002/IP-N00640/2018-2019/11968	sgjathar.ip@gmail.com	10	1	9	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Agri-business)	West Bengal	Kolkata
34	Mr. Partha Kamal Sen	IBBI/PA-002/IP-N00022/2016-17/10049	partha_kamal@yahoo.com	9	1	8	Manufacturing, Others (Personal Guarantor)	West Bengal	Kolkata
35	Mr. Chandra Kumar Jain	IBBI/PA-001/IP-P00214/2017-2018/10414	ckcacs@yahoo.co.in	9	1	8	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Plastic, Mines)	West Bengal	Kolkata
36	Mr. Pratim Bayal	IBBI/PA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	9	1	8	Electricity, Construction, Real Estate, Manufacturing, Transport, Others (Iron and Steel , Tyre , Rice Mill)	West Bengal	Kolkata
37	Mr. Ram Ratan Modi	IBBI/PA-001/IP-P00051/2017-18/10125	rrmodi@gmail.com	8	3	5	Others (Manufacturing, Transport, Others (Cold Storage, EPC, Online Gaming))	West Bengal	Kolkata
38	Mr. Kamal Prakash Singh	IBBI/PA-001/IP-P01722/2019-2020/12653	kamalprakashco@gmail.com	8	1	7	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Farming ,Agriculture,Metal)	West Bengal	Kolkata
39	Seikh Abdul Salam	IBBI/PA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	8	1	7	Real Estate	West Bengal	Kolkata
40	Uttam Tekriwal	IBBI/PA-001/IP-P-02192/2020-2021/13365	ip.uttamtekriwal@gmail.com	8	4	4	Wholesale and Retail Trade, Real Estate, Manufacturing	West Bengal	Kolkata

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41	Mr. Rajendra Kumar Agarwal	IBBI/PA-001/IP-P00324/2017-18/10594	rkaco93@yahoo.co.in	7	0	7	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
42	Mr. Rasik Singhanian	IBBI/PA-001/IP-P00390/2017-18/10708	rasik.singhanian@gmail.com	7	1	6	Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Engineering & Construction, Property Renting)	West Bengal	Kolkata
43	Mr. Pramod Kumar Singh	IBBI/PA-002/IP-N00678/2018-2019/12039	pramodip09@gmail.com	6	3	3	Hotels, Construction, Manufacturing	Jharkhand	Kolkata
44	Mr. Rajesh keshri	IBBI/PA-001/IP-P00490/2017-18/10878	keshri.co@gmail.com	5	0	5	Wholesale and Retail Trade, Manufacturing, Others (TEA ESTATE)	West Bengal	Kolkata
45	Mr. Kailash Kumar Rathi	IBBI/PA-001/IP-P00547/2017-2018/10977	kailashk.rathi@gmail.com	5	1	4	Others (Handled CIRP assignment of Investment Company given Corporate Guarantee. Handling one case as RP to Personal Guarantor of CD.)	West Bengal	Kolkata
46	Mr. Ashok Kumar Agarwal	IBBI/PA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	5	1	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Metals, Gem & Jewellery, Agricultural Products, Rice Mill, Engineering, Technical, Consultancy, Exporters, Trading, Poultry)	West Bengal	Kolkata
47	Neeraj Kumar Sureka	IBBI/PA-001/IP-P01539/2019-2020/12517	ipneerajsureka@gmail.com	5	1	4	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Timber and related sector)	West Bengal	Kolkata
48	Rashmi Chhawchharia	IBBI/PA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	5	1	4	Wholesale and Retail Trade, Others (Skill Industry)	West Bengal	Kolkata

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49	PRATAP MUKHERJEE	IBBI/PA-001/IP-P-02515/2021-2022/13851	pratapmukherjee62@gmail.com	5	1	4	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
50	Mr. Ajay Kumar	IBBI/PA-002/IP-N00354/2017-2018/11004	akumarassociate@yahoo.co.in	4	1	3	Real Estate, Others (Real Estate, Health, Agriculture support and Food Processing)	Bihar	Kolkata
51	Ms. Uma Kothari	IBBI/PA-001/IP-P01041/2017-2018/11714	caumakothari@gmail.com	4	0	4	Others (PACKAGING MATERIAL)	West Bengal	Kolkata
52	Mrs. Jayshree Bhandari	IBBI/PA-001/IP-P01174/2018-19/11838	ip.bhandarijayshree@gmail.com	4	0	4	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
53	Mr. Tarun Kumar Ray	IBBI/PA-001/IP-P-01411/2018-2019/12228	tarun.ray123@yahoo.com	4	1	3	Others (Textile)	West Bengal	Kolkata
54	Ms. Sneh Maheswari	IBBI/PA-001/IP-P01751/2019-2020/12691	sneh.maheswari@gmail.com	4	1	3	Others (Nursing Home, Coldstorage, Construction, Textile and Fashion)	West Bengal	Kolkata
55	Mrs. Vinita Agrawal	IBBI/PA-001/IP-P00914/2017-2018/11520	sushil.vinita@gmail.com	3	0	3	Others (IRON AND STEEL MEDIA)	Jharkhand	Kolkata
56	Mr. Swarup Ghosh	IBBI/PA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	3	0	3	Wholesale and Retail Trade, Manufacturing, Transport	West Bengal	Kolkata

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57	Vishnu Kumar Tulsyan	IBBI/PA-001/IP-P01428/2019-2020/12525	tulsyanvk@gmail.com	3	0	3	Wholesale and Retail Trade, Construction	West Bengal	Kolkata
58	ARUN PODDAR	IBBI/PA-001/IP-P-02237/2020-2021/13387	CA.ARUNPODDAR@GMAIL.COM	3	0	3	Wholesale and Retail Trade, Construction, Manufacturing	West Bengal	Kolkata
59	Mr. Vasudeo Agarwal	IBBI/PA-001/IP-P00186/2017-18/10365	vdainfo@gmail.com	2	1	1	Wholesale and Retail Trade, Real Estate, Manufacturing	West bengal	Kolkata
60	Mr. Rajesh Lihala	IBBI/PA-001/IP-P00525/2017-2018/10950	lihalaco@gmail.com	2	0	2	Manufacturing, Others (Tollways, Hospital)	West Bengal	Kolkata
61	Mr. Vishal Shekhar	IBBI/PA-002/IP-N00593/2018-19/11891	vs.vishalshkhar@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing, Others (Tea Processing)	Bihar	Kolkata
62	Mr. Bishwanath Choudhary	IBBI/PA-002/IP-N00597/2018-2019/12042	choudhary_bishwanath@rediffmail.com	2	0	2	Electricity, Wholesale and Retail Trade, Others (communication)	West Bengal	Kolkata
63	Rachna Anchalia	IBBI/PA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	2	0	2	Manufacturing, Others (Information Technology)	West Bengal	Kolkata
64	Siddhartha Mukhopadhyay	IBBI/PA-003/IP-N00222/2019-2020/12638	saptarshi2307@gmail.com	2	0	2	Others (FMCG)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

Panel of IPs for appointment as,

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 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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65	Mr. Vinay Goenka	IBBI/PA-001/IP-P01770/2019-2020/12709	taxhouseranchi@gmail.com	2	0	2	Others (TEA ESTATE AND MANUFACTURING)	Jharkhand	Kolkata
66	NIRMAL KUMAR AGARWAL	IBBI/PA-001/IP-P-02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	2	0	2	Construction, Real Estate	West Bengal	Kolkata
67	Ajay Kumar Agrawal	IBBI/PA-001/IP-P-02339/2021-2022/13540	akassociates1988@gmail.com	2	0	2	Real Estate	West Bengal	Kolkata
68	Abhit Kumar Singh	IBBI/PA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	2	2	0	Wholesale and Retail Trade, Manufacturing, Transport	West Bengal	Kolkata
69	RACHANA AGARWAL	IBBI/PA-001/IP-P-02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	2	0	2	Wholesale and Retail Trade, Construction, Others (OIL, PLASTIC, FOOD PROCESSING, IRON AND STEEL, TEA)	West Bengal	Kolkata
70	PRIYANKA AJITSARIA	IBBI/PA-001/IP-P-02360/2021-2022/13858	ppandco@gmail.com	2	0	2	Manufacturing	West Bengal	Kolkata
71	Anubrata Gangoly	IBBI/PA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	2	0	2	Manufacturing	West Bengal	Kolkata
72	Sunil Choraria	IBBI/PA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	2	1	1	Wholesale and Retail Trade, Real Estate, Transport	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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73	Rajnandan Kumar	IBBI/PA-001/IP-P-02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	2	0	2	Wholesale and Retail Trade, Others (White Goods and Electronic Items)	West Bengal	Kolkata
74	MANISH AGARWAL	IBBI/PA-001/IP-P-02723/2022-2023/14176	camanishagarwal1508@gmail.com	2	0	2	Manufacturing	West Bengal	Kolkata
75	Mr. Soumendra Podder	IBBI/PA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	1	0	1	Construction, Real Estate, Manufacturing	West Bengal	Kolkata
76	Mr. Sushil Agrawal	IBBI/PA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	1	1	0	Others (CONSTRUCTION CONCRETE MIX)	Jharkhand	Kolkata
77	Mr. Sabir Kanti Mazumder	IBBI/PA-001/IP-P01161/2018-2019/11903	sabirk01@gmail.com	1	1	0	Others (Designing and Fabrication)	West Bengal	Kolkata
78	Mr. Ashish Giria	IBBI/PA-001/IP-P01193/2018-2019/11918	ashishgiria@gmail.com	1	0	1	Construction, Others (EPC)	West Bengal	Kolkata
79	Mr. Hansraj Jaria	IBBI/PA-002/IP-N00835/2019-2020/12663	hansrajaria@gmail.com	1	1	0	Wholesale and Retail Trade, Manufacturing, Others (Steel, Information Technology)	West Bengal	Kolkata
80	Sanjay Kumar Poddar	IBBI/PA-001/IP-P01802/2019-2020/12759	Poddar.sanjay@gmail.com	1	1	0	Manufacturing, Others (coal mining, pharmaceutical, fintech)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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81	Ms. Varsha Bagri	IBBI/PA-001/IP-P01812/2019-2020/12783	varsha_bagri@yahoo.com	1	0	1	Manufacturing	West Bengal	Kolkata
82	Swati Singhania	IBBI/PA-001/IP-P-01985/2020-2021/13214	caswatisinghania@gmail.com	1	1	0	Wholesale and Retail Trade, Construction, Manufacturing, Others (Others)	West Bengal	Kolkata
83	VAIBHAV KHANDELWAL	IBBI/PA-001/IP-P-02157/2020-2021/13348	vaaihavkhandelwal@gmail.com	1	0	1	Others (AUTOMOBILE SECTOR, TEXTILE SECTOR)	West Bengal	Kolkata
84	MANOJ PRASAD SHAW	IBBI/PA-002/IP-N01047/2020-2021/13454	shawmanoj2003@gmail.com	1	1	0	Others (Broker firm)	West Bengal	Kolkata
85	sriram mittal	IBBI/PA-001/IP-P-02276/2021-2022/13677	srirammittal.ey@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing, Others (Appointed IRP for Railway Wagon Industries and Steel Plant)	West Bengal	Kolkata
86	Subrata Ghosh	IBBI/PA-003/PA-ICAL-373/2021-2022/13799	subhomic@gmail.com	1	0	1	Wholesale and Retail Trade, Manufacturing	West Bengal	Kolkata
87	Tripti Agarwal	IBBI/PA-001/IP-P-02809/2023-2024/14316	ip.tripti@gmail.com	1	0	1	Electricity, Manufacturing	West Bengal	Kolkata
88	ANAND KUMAR JAIN	IBBI/PA-001/IP-P-02819/2023-2024/14323	akj0608@gmail.com	1	0	1	Others (manufacturing Tower structures, accessories for transmission and fish farming & cultivation)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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89	Brinda Bidasaria	IBBI/PA-001/IP-P-02818/2023-2024/14329	cabrindadalmia@gmail.com	1	0	1	Wholesale and Retail Trade, Others (Tours and Travels, Textile etc)	West Bengal	Kolkata
90	NEHA AGARWAL	IBBI/PA-001/IP-P-02873/2023-2024/14387	nehabagarwalandco@gmail.com	1	0	1	Others (TRADING)	West Bengal	Kolkata
91	DIPAK PAUL	IBBI/PA-001/IP-P-02854/2024-2025/14415	dpk.paul@rediffmail.com	1	0	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	West Bengal	Kolkata
92	Mr. Narayan Agarwal	IBBI/PA-001/IP-P00288/2017-18/10532	narayan4379@rediffmail.com	0	0	0	NIL	West Bengal	Kolkata
93	Mr. Manmohan Jhavar	IBBI/PA-001/IP-P00334/2017-18/10604	manmohanjhavar@yahoo.co.in	0	0	0	Others (Other manufacturing)	West Bengal	Kolkata
94	Mr. Sandip Mitra	IBBI/PA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	0	0	0	Others (Stevedore, Raw Jute and equipment Trading , Transport and Logistic, Tea manufacturing and Trading and Textile Manufacturing.)	West Bengal	Kolkata
95	Mr. Sunil Kumar Boruka	IBBI/PA-001/IP-P-01395/2018-2019/12222	sunil@suidhaconsultants.com	0	0	0	NIL	West Bengal	Kolkata
96	Mrs. Anuradha Agarwal	IBBI/PA-001/IP-P01370/2018-2019/12388	anuagarwal2008@gmail.com	0	0	0	Others (CONTRACTOR)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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97	Sanjay Khandelwal	IBBI/PA-001/IP-P01714/2019-2020/12754	sanjay.pfs@gmail.com	0	0	0	Wholesale and Retail Trade	West Bengal	Kolkata
98	Debdas Chakraborty	IBBI/PA-001/IP-P01794/2019-2020/12758	ipddc2019@rediffmail.com	0	0	0	Manufacturing	West Bengal	Kolkata
99	Rakesh Dugar	IBBI/PA-001/IP-P01654/2019-2020/12892	card190376@gmail.com	0	0	0	Others (food processing & trading in iron, steel & scrap)	West Bengal	Kolkata
100	Umesh kumar	IBBI/PA-001/IP-P-01978/2020-2021/13152	umeshkr62@yahoo.com	0	0	0	Wholesale and Retail Trade	Jharkhand	Kolkata
101	UTTAM KUMAR AGARWAL	IBBI/PA-001/IP-P-02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	0	0	0	Transport, Others (Gases refilling)	West Bengal	Kolkata
102	Madhumita Karar	IBBI/PA-001/IP-P-02491/2021-2022/13821	madhumita@kgrs.in	0	0	0	NIL	West Bengal	Kolkata
103	SWAPNIL JAIN	IBBI/PA-001/IP-P-02498/2021-2022/13872	swapniljain88@gmail.com	0	0	0	Electricity, Manufacturing	West Bengal	Kolkata
104	Neha Banka	IBBI/PA-001/IP-P-02551/2021-2022/13946	nkhowala@gmail.com	0	0	0	NIL	Bihar	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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105	Jaishree Kannan	IBBI/IPA-002/IP-N01214/2022-2023/14076	caljaishree@gmail.com	0	0	0	Others (NOT APPLICABLE)	West Bengal	Kolkata
106	MOHAMMAD LUTFUL KABIR	IBBI/IPA-002/IP-N01222/2022-2023/14138	mlkabar.ip@gmail.com	0	0	0	Others (Breweries & Distillery)	West Bengal	Kolkata
107	Goutam Mukherjee	IBBI/IPA-001/IP-P-02696/2022-2023/14170	gm.resolution@yahoo.com	0	0	0	Construction, Manufacturing	West Bengal	Kolkata
108	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing, Others (Education,)	West Bengal	Kolkata
109	RAKESH PRASAD	IBBI/IPA-002/IP-N01242/2022-2023/14235	rakeshpd1503@gmail.com	0	0	0	NIL	Bihar	Kolkata
110	DINESH AGARWAL	IBBI/IPA-003/00427/2022-2023/14239	din_kol123@yahoo.com	0	0	0	NIL	West Bengal	Kolkata
111	Pratul Kumar Singh	IBBI/IPA-003/435/2023-2024/14284	ip.pratul@gmail.com	0	0	0	Others (Other)	West Bengal	Kolkata
112	PATANJALI CHATTOPADHAYA	IBBI/IPA-003/00450/2023-2024/14359	chattopadhaya123@gmail.com	0	0	0	Others (Dairy farming)	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Kolkata Zone

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113	SANDIP SINGH	IBBI/PA-001/-IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	0	0	0	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (E Commerce)	West Bengal	Kolkata
114	AMIT KUMAR TEKRIWAL	IBBI/PA-001/IP-P-02889/2024-2025/14435	caamittekriwal@gmail.com	0	0	0	NIL	West Bengal	Kolkata
115	PRAMOD KUMAR SETHIA	IBBI/PA-001/IP-P-02897/2024-2025/14448	pramodsethia177@gmail.com	0	0	0	NIL	West Bengal	Kolkata
116	BALAJEE SUMANT CHEMOTE	IBBI/PA-002/IP-N01297/2024-2025/14464	ipbalajee2024@gmail.com	0	0	0	NIL	Jharkhand	Kolkata
117	Sangram Singh Baid	IBBI/PA-001/IP-P-02923/2024-2025/14487	baidasangramsingh@gmail.com	0	0	0	NIL	West Bengal	Kolkata
118	Ranjana Gupta	IBBI/PA-001/IP-P-02915/2024-2025/14494	rgupta8991@gmail.com	0	0	0	NIL	West Bengal	Kolkata
119	Subhajeet Kar	IBBI/PA-002/IP-N01311/2024-2025/14497	subhajeet.kar@gmail.com	0	0	0	NIL	West Bengal	Kolkata

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Mumbai Zone

Panel of IPs for appointment as,

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

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1	Mr. Prashant Jain	IBBI/PA-001/IP-P01368/2018-2019/12131	ipprashantjain@gmail.com	34	0	34	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Glass Manufacturing, Cable Manufacturing, Aluminium, Security Services, Trading of Iron & Steel, Textile, Electronic Distributor, Dredging Services, Educational Services.)	Maharashtra	Mumbai
2	Mr. Ram Ratan Kanoongo	IBBI/PA-001/IP-P00070/2017-18/10156	rrkanoongo@gmail.com	33	3	30	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Gems, Textile, Paper, Shopping Mall, Ship Repair, Warehousing, Oil & gas)	Maharashtra	Mumbai
3	Mr. Sunil Kumar Agarwal	IBBI/PA-001/IP-P01390/2018-2019/12178	ani191111@hotmail.com	32	2	30	Real Estate, Manufacturing, Others (Textile, I.T., Steel, Packing material and engineering etc...)	Maharashtra	Mumbai
4	Mr. Shailesh Bhalchandran Desai	IBBI/PA-001/IP-P00183/2017-18/10362	ip10362.desai@gmail.com	28	5	23	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Services, Gems,)	Maharashtra	Mumbai
5	Mr. Rakesh Chaturvedi	IBBI/PA-001/IP-P00242/2017-18/10471	ip@pareshrakesh.in	25	12	13	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Auto spares, chemicals, trading)	Maharashtra	Mumbai
6	Mr. Bharat Ramakant Upadhyay	IBBI/PA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	24	19	5	Manufacturing, Others (Trading)	Maharashtra	Mumbai
7	Mr. Pranav J. Damania	IBBI/PA-001/IP-P00079/2017-18/10164	pranav@winadvisors.co.in	23	14	9	Hotels, Wholesale and Retail Trade, Construction, Real Estate	Maharashtra	Mumbai
8	Mr. Divyesh Desai	IBBI/PA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	23	0	23	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Chemicals, Electronics, Trading, Paper, Steel)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Mumbai Zone

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9	Mr. Uday Shreeram Sakrikar	IBBI/PA-001/IP-P01230/2018-2019/11927	ipudaysakrikar@gmail.com	23	2	21	Manufacturing, Others (Chemicals, Real estate)	Maharashtra	Mumbai
10	Mr. Milind Kasodekar	IBBI/PA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	22	3	19	Hotels, Real Estate, Others (commercial , construction, IT, steel)	Maharashtra	Mumbai
11	Mr. Anish Gupta	IBBI/PA-002/IP-N00285/2017-18/10843	ipanishgupta@gmail.com	22	8	14	Hotels, Wholesale and Retail Trade, Real Estate, Others (engineering, hospitality, Restaurant, Education, Chemical, Trading, Financial Intermediaries, Assets Reconstruction, Auction Services)	Maharashtra	Mumbai
12	Mr. Jitendra Palande	IBBI/PA-003/IP-N00028/2017-18/10188	jitendra@7crlp.com	21	2	19	Construction, Real Estate, Manufacturing, Others (Ethanol, Sugar, Engineering, Exports, Media & Entertainment, Clocks)	Maharashtra	Mumbai
13	Mr. Mahesh Sureka	IBBI/PA-001/IP-P00413/2017-2018/10736	mahesh@mrsureka.com	21	0	21	Hotels, Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai
14	Mr. Charudutt Pandhrinath Marathe	IBBI/PA-001/IP-P00350/2017-2018/10651	charuduttm@yahoo.co.in	20	3	17	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, Paper, Commodity Exchange, Engineering, Hygiene, Thermal Energy - Power Generation)	Maharashtra	Mumbai
15	Mr. Rakesh Kumar Tulsyan	IBBI/PA-001/IP-P01144/2018-2019/11970	tulsyanrk@gmail.com	20	0	20	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (media Pharmaceuticals Film IT etc.)	Maharashtra	Mumbai
16	Mr. Anshul Gupta	IBBI/PA-002/IP-N00310/2017-2018/10899	contactanshulgupta@gmail.com	19	0	19	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (textiles, services industry, construction materials, pharma & chemicals)	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

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17	Mr. Vijay Pitambar Lulla	IBBI/PA-001/IP-P00323/2017-18/10593	vijayplulla@rediffmail.com	18	5	13	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Financial Services)	Maharashtra	Mumbai
18	Mr. Pravin R Navandar	IBBI/PA-001/IP-P00008/2016-17/10027	pravin@prnco.in	16	3	13	Real Estate, Others (Oil and Gas Assets, Transformers Business, Steel Industry, Education etc.)	Maharashtra	Mumbai
19	Mr. Fanendra Harakchand Munot	IBBI/PA-001/IP-P00515/2017-2018/10916	fhmunot@gmail.com	16	4	12	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Printing)	Maharashtra	Mumbai
20	Mr. Birendra Kumar Agrawal	IBBI/PA-001/IP-P00564/2017-2018/11040	bk@bhamaconsulting.com	16	3	13	Wholesale and Retail Trade, Construction, Real Estate, Others (Gems and Jewellery, Post Production.)	Maharashtra	Mumbai
21	Mr. Anil Seetaram Vaidya	IBBI/PA-002/IP-N00067/2017-18/10145	anilvaidya38@gmail.com	15	8	7	Electricity, Manufacturing, Others (Consultancy, Labelling, Retailing)	Maharashtra	Mumbai
22	Mr. Rajesh Kumar Mittal	IBBI/PA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	15	0	15	Manufacturing, Others (Shipping and service industry for fire safety)	Maharashtra	Mumbai
23	Mr. Indrajit Mukherjee	IBBI/PA-001/IP-P01533/2018-2019/12450	indrajitmukherjee15@yahoo.com	15	1	14	Hotels, Wholesale and Retail Trade, Construction, Others (Dairy, Automobile Dealership , Call Centre for marketing lead generation)	Maharashtra	Mumbai
24	Mr. Arun Kapoor	IBBI/PA-003/IP-N00030/2017-2018/10230	arun.kapoor58@yahoo.in	14	0	14	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai

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25	Mr. Rajender Kumar Girdhar	IBBI/PA-003/IP-N00048/2017-18/10396	rkgyrdhar1@yahoo.co.in	14	0	14	Real Estate, Manufacturing	Maharashtra	Mumbai
26	Mr. Dinesh Gopal Mundada	IBBI/PA-001/IP-P00286/2017-18/10530	mundada2007@gmail.com	14	5	9	Manufacturing	Maharashtra	Mumbai
27	Mr. Devang Sampat	IBBI/PA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates.in	13	1	12	Construction, Real Estate, Manufacturing, Others (Food and Agriculture, Pharma, Metals, Logistics, Engineering, Media, Architecture & Interiors)	Maharashtra	Mumbai
28	Mr. Rajesh Jhunjunwala	IBBI/PA-003/IP-N00457-C01/2017-2018/11102	jhunjunwala.rajesh@gmail.com	13	0	13	Construction, Real Estate, Manufacturing, Others (Hospital, Textiles)	Maharashtra	Mumbai
29	Mr. Hirachand Nemichand Bafna	IBBI/PA-001/IP-P01207/2018-2019/11922	hnb1502@rediffmail.com	12	4	8	Electricity, Wholesale and Retail Trade, Real Estate, Others (diamond,mining,chemical,media, textiles)	Maharashtra	Mumbai
30	Mr. Dhanshyam Kantilal Patel	IBBI/PA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	12	1	11	Construction, Real Estate, Others (Financial Services)	Maharashtra	Mumbai
31	Ms. Rekha Kantilal Shah	IBBI/PA-001/IP-P00776/2017-2018/11349	iprekhashah@gmail.com	11	3	8	Construction, Manufacturing, Others (Service)	Maharashtra	Mumbai

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32	Mr. Pramodkumar Ramesh Ladda	IBBI/PA-002/IP N00694/2018-2019/12148	ladda.ibc@gmail.com	11	1	10	Construction, Real Estate, Others (Infrastructure, Healthcare, Import-Export, Cargo, Aviation, Consultancy-Advisory)	Maharashtra	Mumbai
33	Mrs. Megha Agrawal	IBBI/PA-001/IP P-01456/2018-2019/12272	ip.meghaagrwal@gmail.com	11	4	7	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai
34	Mr. Manish Sukhani	IBBI/PA-001/IP P00668/2017-2018/11137	ca.m.sukhani@gmail.com	10	0	10	Manufacturing, Transport, Others (Engineering, Chemicals & Pharma, Foundry, Metals)	Maharashtra	Mumbai
35	Rajesh Ramesh Kamath	IBBI/PA-001/IP P01606/2019-2020/12481	iprrkamath@gmail.com	10	4	6	Wholesale and Retail Trade, Construction, Others (Steel manufacturing and trading, Aviation, Electronics)	Maharashtra	Mumbai
36	Hajari Lal Saini	IBBI/PA-001/IP P01553/2019-2020/12494	cahlsaini@rediffmail.com	10	1	9	Electricity, Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
37	Arun Nandlal Agrawal	IBBI/PA-003/00282/2020-2021/13234	irparun@gmail.com	10	0	10	Wholesale and Retail Trade, Real Estate, Manufacturing	Maharashtra	Mumbai
38	Mr. Jitender Kothari	IBBI/PA-001/IP P00540/2017-2018/10965	jitenderkothari@rediffmail.com	9	1	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Theme Park & Film Studio)	Maharashtra	Mumbai
39	Mr. Sandeep D. Maheshwari	IBBI/PA-001/IP P00640/2017-2018/11093	ayunish@yahoo.com	9	0	9	Construction, Others (Fashion, Infrastructure, Steel & Pipe, Car Care)	Maharashtra	Mumbai
40	Mr. Pramod Dattaram Rasam	IBBI/PA-001/IP P00722/2017-2018/11259	pdrasam@gmail.com	9	1	8	Others (Mobile Wallet, Real Estate, Wood & its Products, Laying Communication Cable, Computes & related activities)	Maharashtra	Mumbai

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41	Mr. Rajesh Shah	IBBI/PA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	9	2	7	Real Estate, Manufacturing, Others (Infrastructure Projects, Gems & Jewellery, Waste Management)	Maharashtra	Mumbai
42	Mr. Ashish Vyas	IBBI/PA-001/IP-P-01520/2018-2019/12267	ashishvyas2006@gmail.com	9	1	8	Construction, Real Estate, Manufacturing, Transport, Others (Agriculture Product, Mobile, Dairy Products, Gold Refinery, Metal Casting, Engineering, Infrastructure, Pharmaceuticals, Packaging, Dairy Products and cosmetic products.)	Maharashtra	Mumbai
43	Mona Vora	IBBI/PA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	9	0	9	Construction, Real Estate	Maharashtra	Mumbai
44	Mr. Asish Narayan	IBBI/PA-002/IP-N00444/2017-2018/11274	cs.asish@gmail.com	8	3	5	Electricity, Manufacturing, Others (processing)	Maharashtra	Mumbai
45	Mr. Anil Vrijdas Rajkotia	IBBI/PA-001/IP-P01045/2017-2018/11718	anilrajkotia@gmail.com	8	4	4	Wholesale and Retail Trade, Manufacturing, Others (Entertainment & Energy)	Maharashtra	Mumbai
46	Mr. Mukesh Khathuria	IBBI/PA-001/IP-P01216/2018-2019/11925	khathuria@hotmail.com	8	3	5	Wholesale and Retail Trade, Manufacturing, Others (Engineering goods, Auto Parts)	Maharashtra	Mumbai
47	Ms. Kanak Jani	IBBI/PA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	8	0	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Holding company, Mining, beneficiation plant, Shipping, Marine, state highway, automobile, CNC machines, listed company, NBFC, Electronics)	Maharashtra	Mumbai
48	PRAMOD KUMAR DOKANIA	IBBI/PA-001/IP-P-01994/2020-2021/13062	Pramoddokania123@gmail.com	8	3	5	Hotels, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGIES)	Maharashtra	Mumbai

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49	Nitin om kothari	IBBI/IPA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	8	0	8	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (wind power mill)	Maharashtra	Mumbai
50	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	8	1	7	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hotel, Real Estate, Manufacturing and others)	Maharashtra	Mumbai
51	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	7	1	6	Construction, Manufacturing, Others (Security Services)	Maharashtra	Mumbai
52	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	7	0	7	Wholesale and Retail Trade, Real Estate, Others (Paper)	Maharashtra	Mumbai
53	Mr. Mayank Rameshchandra Jain	IBBI/IPA-001/IP-P01055/2017-2018/11748	jainmayankr@gmail.com	7	0	7	Wholesale and Retail Trade, Construction, Others (Food Industry & Daimond)	Maharashtra	Mumbai
54	Ms. Poonam Basak	IBBI/IPA-001/IP-P01234/2018-2019/11957	poonamb.irp@gmail.com	7	0	7	Wholesale and Retail Trade, Construction, Manufacturing	Maharashtra	Mumbai
55	Mr. Piyush Kisanlal Jani	IBBI/IPA-001/IP-P01439/2018-2019/12164	capiyushj@gmail.com	7	0	7	Manufacturing	Maharashtra	Mumbai
56	Mr. Balaji Shrirang Sagar	IBBI/IPA-001/IP-P01555/2018-2019/12441	balajisagar381973@gmail.com	7	5	2	Real Estate, Manufacturing, Others (Garments)	Maharashtra	Mumbai

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57	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanijay@gmail.com	7	2	5	Wholesale and Retail Trade, Manufacturing, Others (Individual Insolvency)	Maharashtra	Mumbai
58	Yatinkumar Sumatilal Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	7	0	7	Others (wholesale distribution of electronic products, Mineral and ors, ,Renewable energy etc)	Maharashtra	Mumbai
59	Raghunath Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	7	3	4	Wholesale and Retail Trade, Construction, Real Estate, Others (Consultancy, Growing of crops; market gardening; horticulture)	Maharashtra	Mumbai
60	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	riteshmahajancs@gmail.com	6	1	5	Construction, Others (Sugar Industry, Stationery Industry, Security Services Industry, Oil Refinery Industry, Pottery Industry)	Maharashtra	Mumbai
61	Mr. Arihant Nenawati	IBBI/IPA-001/IP-P00456/2017-18/10799	arihant.nenawati@truisoryipe.com	6	1	5	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Engineering equipment, Pharma, education, services, oil, consumer goods)	Maharashtra	Mumbai
62	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP-N00342/2017-2018/10992	hastimal.kachhara@gmail.com	6	0	6	Construction, Real Estate, Manufacturing, Others (Textiles, Steel, Metal & Alloys, Dyes & Chemicals, Real estate, Contraction, Trading, Leasing, Processing and Infrastructure.)	Maharashtra	Mumbai
63	Mr. Jagdish Ratanlal Ahuja	IBBI/IPA-002/IP-N00401/2017-2018/11175	pcsrahuja@gmail.com	6	0	6	Manufacturing	Maharashtra	Mumbai
64	Ashok Mittal	IBBI/IPA-001/IP-P-02549/2021-2022/13889	ashokmittal2020@gmail.com	6	0	6	Wholesale and Retail Trade, Manufacturing, Real Estate, Information Technology, Others (HEALTH AND SOCIAL WORK, AVIATION)	Maharashtra	Mumbai

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65	Mr. Ketan S.Dand	IBBI/IPA-002/IP N00089/2017-2018/10233	ketan@sldco.in	5	4	1	Manufacturing	Maharashtra	Mumbai
66	Mr. Shashant Sudhakar Yeola	IBBI/IPA-001/IP P00310/2017-18/10574	shashantsyeola@gmail.com	5	1	4	Construction, Manufacturing, Others (Information Technology, Healthcare)	Maharashtra	Mumbai
67	Mr. Anuj Bajpai	IBBI/IPA-001/IP P00311/2017-18/10575	anuj19603@yahoo.co.in	5	1	4	Hotels, Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
68	Mr. Neehal Mahamulal Pathan	IBBI/IPA-001/IP P01561/2018-2019/12406	ca.neehal@gmail.com	5	0	5	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Technology, Agro Trading)	Maharashtra	Mumbai
69	Palak Swapnil Desai	IBBI/IPA-001/IP P01517/2019-2020/12515	palakdesai77@gmail.com	5	0	5	Wholesale and Retail Trade, Construction	Maharashtra	Mumbai
70	Mr. Jayanti Lal Jain	IBBI/IPA-001/IP P01792/2019-2020/12845	jljain.ip@gmail.com	5	1	4	Construction, Manufacturing, Others (Trading of shares, Car Distributor,)	Maharashtra	Mumbai
71	ASHOK KUMAR GOLECHHA	IBBI/IPA-002/IP N000932/2019-2020/12973	akgolecha9@gmail.com	5	1	4	Construction, Real Estate, Others (Aviation and Energy sector)	Maharashtra	Mumbai
72	PURUSOTTAM BEHERA	IBBI/IPA-002/IP N00940/2019-2020/12993	purusosbj@yahoo.com	5	0	5	Construction, Real Estate, Manufacturing, Others (Paper, Textile, Oil & Gas, Shares Trading)	Maharashtra	Mumbai

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73	ALOK KUMAR MURARKA	IBBI/IPA-001/IP-P-01934/2019-2020/13006	ipalok.murarka@gmail.com	5	0	5	Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology)	Maharashtra	Mumbai
74	atul gala	IBBI/IPA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	5	0	5	Real Estate, Others (Infrastructure, Entertainment, Pharma)	Maharashtra	Mumbai
75	Mr. Swapnil Mukund Agrawal	IBBI/IPA-001/IP-P00845/2017-2018/11429	swapnil.ip845@gmail.com	4	0	4	Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
76	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP-P01289/2018-2019/12066	sachin@mehtasinghvi.in	4	0	4	Construction, Manufacturing	Maharashtra	Mumbai
77	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP-P01231/2018-2019/12127	camodilalpamecha@gmail.com	4	0	4	Real Estate, Others (Technologies)	Maharashtra	Mumbai
78	Gajesh Labhchand Jain	IBBI/IPA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	4	1	3	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Retail GYM chain, Gems and Jewellery, Manufacturing, Auto Ancilliary, Restaurant, Iron and Steel Customisation, Chemicals, Internet Service Provider,)	Maharashtra	Mumbai
79	Mr. Hari Kishan Bhoklay	IBBI/IPA-003/IP-N00228/2019-2020/12696	bhoklay.hk@hotmail.com	4	0	4	Construction, Real Estate, Manufacturing, Others (Food Industry)	Maharashtra	Mumbai
80	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP-P01821/2019-2020/12859	lalitkumardangi.ip@gmail.com	4	0	4	Wholesale and Retail Trade, Manufacturing, Others (Dairy Products)	Maharashtra	Mumbai

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PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Mumbai Zone

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81	RASHMI GANGWAL	IBBI/PA-002/IP N01058/2020-2021/13401	iprashmigangwal@gmail.com	4	0	4	Construction	Maharashtra	Mumbai
82	CA Rajan Garg	IBBI/PA-001/IP P-02397/2021-2022/13624	fcarajangarg@gmail.com	4	0	4	Real Estate, Manufacturing, Others (Health Care Activity, Steel Trading and Manufacturing, Textiles, Media & Event Management.)	Maharashtra	Mumbai
83	Neha Punit Agrawal	IBBI/PA-002/IP N01130/2021-2022/13728	nehapagrawal@gmail.com	4	0	4	Wholesale and Retail Trade, Others (Mobile & Electronics)	Maharashtra	Mumbai
84	KUNAL JAYANT WAJE	IBBI/PA-001/IP P-02472/2021-2022/13815	ipkunalwaje@gmail.com	4	0	4	Construction, Real Estate, Manufacturing	Maharashtra	Mumbai
85	Mr. Prakash Dattatraya Naringrekar	IBBI/PA-002/IP N00270/2017-18/10783	prakash03041956@gmail.com	3	1	2	Manufacturing, Others (Pharmaceuticals, Trading, Media, Entertainment, EPC, Fruit Processing, IT and others)	Maharashtra	Mumbai
86	Mr. Rajmal Labhchand Mogra	IBBI/PA-001/IP P00511/2017-2018/10912	rmogra@gmail.com	3	0	3	Real Estate, Manufacturing	Maharashtra	Mumbai
87	Mr. Kanhaiya Maheshwari	IBBI/PA-001/IP P01291/2018-2019/12005	kanhaiya_maheshwarica@yahoo.com	3	0	3	Others (Diagnostics, Fabrication and Fabrics)	Maharashtra	Mumbai
88	Mrs. Neeraja Kartik	IBBI/PA-001/IP P01445/2018-2019/12137	neerajakartik@gmail.com	3	0	3	Construction, Real Estate, Manufacturing	Maharashtra	Mumbai

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89	Mr. Kshitiz Gupta	IBBI/IPA-002/IP N00721/2018-2019/12140	kshitiz.ca@gmail.com	3	1	2	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
90	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA-001/IP P01296/2019-2020/12712	1kgmaheshwari@gmail.com	3	2	1	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
91	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP N00890/2019-2020/12843	dinesh.aggarwal31@gmail.com	3	1	2	Construction, Real Estate, Others (On shore & off shore oil extraction)	Maharashtra	Mumbai
92	gaurang chhotalal shah	IBBI/IPA-002/IP N00947/2019-2020/13002	fcsgaurang.shah@gmail.com	3	1	2	Real Estate, Others (Textile)	Maharashtra	Mumbai
93	Shouvik Kumar Roy	IBBI/IPA-001/IP P-02113/2020-2021/13284	shouvikumarroy@gmail.com	3	0	3	Construction, Real Estate, Others (Publishing)	Maharashtra	Mumbai
94	Sourabh Modi	IBBI/IPA-001/IP P-02409/2021-2022/13696	sourabhmodi21@gmail.com	3	3	0	Wholesale and Retail Trade, Others (Investments, Trading)	Maharashtra	Mumbai
95	Shekhar Arvind Parkhi	IBBI/IPA-001/IP P-02494/2021-2022/13801	ip.shekharparkhi@gmail.com	3	0	3	Construction, Real Estate, Manufacturing	Maharashtra	Mumbai
96	Neha Jain Nemani	IBBI/IPA-001/IP P-02465/2021-2022/13927	nehavkjain@gmail.com	3	0	3	Wholesale and Retail Trade, Construction, Real Estate, Others (Information technology)	Maharashtra	Mumbai

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97	Mr. Ravi Prakash Ganti	IBBI/PA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	2	0	2	Real Estate	Maharashtra	Mumbai
98	Mr. S. Gopalakrishnan	IBBI/PA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	2	0	2	Wholesale and Retail Trade, Construction	Maharashtra	Mumbai
99	Mr. Pardeep Kumar Lakhani	IBBI/PA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	2	0	2	Construction, Manufacturing, Others (Fintech Service Sector)	Maharashtra	Mumbai
100	Mr. Gaurav Ashok Adukia	IBBI/PA-002/IP-N00457/2017-2018/11293	gauravadukia@hotmail.com	2	0	2	Hotels, Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
101	Ms. Prajakta Madhav Shidhore	IBBI/PA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
102	Mr. Ritesh Prakash Adatiya	IBBI/PA-001/IP-P01334/2018-2019/12013	riteshadatiya01@gmail.com	2	1	1	Transport, Others (Software Publication, Trading of Machinery and Spare Parts, Media Technology, Capital Investment, Investment in Securities)	Maharashtra	Mumbai
103	Mr. Ashish Saoji	IBBI/PA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	2	0	2	Wholesale and Retail Trade, Construction, Manufacturing, Others (Pharmaceutical)	Maharashtra	Mumbai
104	Mr. Ramesh Muddu Shetty	IBBI/PA-001/IP-P-01444/2018-2019/12226	shettyramesh19@gmail.com	2	0	2	Electricity, Construction, Manufacturing, Others (Energy, Financial,Airline)	Maharashtra	Mumbai

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105	Kiran Martin Golla	IBBI/PA-002/IP-N00787/2019-2020/12483	ip.kirangolla9@gmail.com	2	0	2	Others (Trading Company, Service Jobs, Manufacture etc.)	Maharashtra	Mumbai
106	Hetal Gaurang Kothari	IBBI/PA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing, Others (Service Industry)	Maharashtra	Mumbai
107	Ms. Mrudula Cletus Brodie	IBBI/PA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	2	0	2	Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (CABLE AND NGETWORKING,TEXTILE AND FABRICS, ELECTRICITY AND POWER TRANSMISSION, LOGISTICS, FINANCE AND HOUSING)	Maharashtra	Mumbai
108	Mr. Hemant Shripad Shetye	IBBI/PA-002/IP-N00894/2019-2020/12872	irp@hspnassociates.in	2	0	2	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
109	Mr. Shekhar Kumar Agrawal	IBBI/PA-002/IP-N00883/2019-2020/12874	shekhar2308@gmail.com	2	0	2	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
110	Madan Bajarang Lal Vaishnawa	IBBI/PA-001/IP-P-02011/2020-2021/13052	madan.vaishnawa@icai.org	2	0	2	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
111	LALIT SHAH	IBBI/PA-001/IP-P-02007/2020-2021/13102	lalitshahca@gmail.com	2	0	2	Others (Consultancy, Corporate Debtors, Arts and craft)	Maharashtra	Mumbai
112	SUSHIL KUMAR AGRAWAL	IBBI/PA-001/IP-P-02136/2020-2021/13281	avafca@gmail.com	2	0	2	Wholesale and Retail Trade, Others (Media, Advertisement & Communication)	Maharashtra	Mumbai

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113	Sonu Gupta	IBBI/PA-001/IP-P-02261/2021-2022/13534	rpsonugupta@gmail.com	2	0	2	Construction, Real Estate, Manufacturing, Others (Sports, Gaming, Lottery, Information Technology, Software, Agriculture, Fertilizers, Data Analytics, etc)	Maharashtra	Mumbai
114	Shyamsunder Dhanuka	IBBI/PA-002/IP-N01104/2021-2022/13641	sdhanuka@yahoo.com	2	0	2	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai
115	Sandeep Kulkarni	IBBI/PA-002/IP-N01080/2021-2022/13714	kulkarni.sandeep@rediffmail.com	2	2	0	Others (Prepared Resolutions Plans for Manufacturing Company)	Maharashtra	Mumbai
116	POURNIMA JAYANT TUNGATKAR	IBBI/PA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	2	0	2	Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai
117	Atul Narayan Naik	IBBI/PA-003/ICAI-N-0385/2021-2022/14011	annaik129@gmail.com	2	0	2	Electricity, Real Estate, Manufacturing, Others (Indian Made Foreign Liquor)	Maharashtra	Mumbai
118	ASHWIN BHAVANJI SHAH	IBBI/PA-001/IP-P-02648/2021-2022/14054	ashwin@caashwinshah.com	2	0	2	Manufacturing, Others (Coaching Institute)	Maharashtra	Mumbai
119	Mrs. Pooja Piyush Kabra	IBBI/PA-001/IP-P00826/2017-2018/11411	rathipoojar@gmail.com	1	0	1	Construction, Others (Advertising)	Maharashtra	Mumbai
120	Mr. Murli Shriniwas Lahoti	IBBI/PA-002/IP-N00661/2018-2019/12110	murlilahoti2@gmail.com	1	1	0	Manufacturing	Maharashtra	Mumbai

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121	Mr.Kumar Raghavan	IBBI/PA-001/IP-P01433/2018-2019/12336	rkumar56.ip@gmail.com	1	0	1	Electricity	Maharashtra	Mumbai
122	Prakash Shenoy	IBBI/PA-002/IP-N00946/2019-2020/13010	shenoyprakash@gmail.com	1	0	1	Wholesale and Retail Trade	Maharashtra	Mumbai
123	Shivratan Kalantri	IBBI/PA-001/IP-P-01975/2020-2021/13202	shiv_kalantri@yahoo.com	1	0	1	Wholesale and Retail Trade	Maharashtra	Mumbai
124	Rajkumar Feru Gupta	IBBI/PA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	1	1	0	Wholesale and Retail Trade, Transport, Others (Textile)	Maharashtra	Mumbai
125	SANJAY KATHANE	IBBI/PA-002/IP-N01139/2021-2022/13818	sanjaykathane@yahoo.com	1	0	1	Wholesale and Retail Trade	Maharashtra	Mumbai
126	KALPANA KAMLESH GANDHI	IBBI/PA-001/IP-P-02635/2022-2023/14164	kalpanagandhica@gmail.com	1	0	1	Manufacturing, Others (MANUFACTURING AND OTHERS)	Maharashtra	Mumbai
127	Vikas khiyani	IBBI/PA-001/IP-P-02738/2022-2023/14194	cavikas.khiyani@gmail.com	1	0	1	Construction, Real Estate	Maharashtra	Mumbai
128	ROSHEN CHORDIYA	IBBI/PA-001/IP-P-02840/2023-2024/14347	risingsun192123@gmail.com	1	0	1	Manufacturing	Maharashtra	Mumbai

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129	Dipti Narayan Mundra	IBBI/PA-001/IP-P-02845/2023-2024/14366	ip.dipti@gmail.com	1	0	1	Wholesale and Retail Trade, Construction, Real Estate	Maharashtra	Mumbai
130	Mr. Suresh Baburao Shingte	IBBI/PA-001/IP-P00428/2017-18/10751	susneha_57@yahoo.com	0	0	0	NIL	Maharashtra	Mumbai
131	Mr. Vikram Bhatnagar	IBBI/PA-003/IP-N000183/2018-2019/12197	vikrambhatnagar2002@yahoo.com	0	0	0	Manufacturing	Maharashtra	Mumbai
132	Mr. Mahesh Goverdhan Bagla	IBBI/PA-002/IP-N00689/2018-2019/12207	maheshgbagla@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing, Others (Fabrication and Galvanisation, Home Furnishing)	Maharashtra	Mumbai
133	Mr. Sanjay Shrivastava	IBBI/PA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	0	0	0	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai
134	Suresh Chandra Jena	IBBI/PA-001/IP-P01540/2019-2020/12473	suresh.jena58@gmail.com	0	0	0	Construction, Manufacturing, Others (Food & beverages, Textiles, Steel)	Maharashtra	Mumbai
135	Mr. Satya Narayan Baheti	IBBI/PA-001/IP-P01759/2019-2020/12670	sn.baheti@rediffmail.com	0	0	0	NIL	Maharashtra	Mumbai
136	Vijay Kumar Kulshrestha	IBBI/PA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	0	0	0	Wholesale and Retail Trade, Real Estate, Others (recovery,banking)	Maharashtra	Mumbai

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137	RAJENDRA DEVIDAS PURANIK	IBBI/IPA-001/IP-P-02029/2020-2021/13149	rdpuranik@gmail.com	0	0	0	Construction, Manufacturing	Maharashtra	Mumbai
138	SANJAY ANANDRAO KHAIRNAR	IBBI/IPA-001/IP-P-02073/2020-2021/13269	khairnarca@gmail.com	0	0	0	Others (DAIRY)	Maharashtra	Mumbai
139	Mangesh Gunwant Patil	IBBI/IPA-002/IP-N01036/2020-2021/13418	mangesh_p35@hotmail.com	0	0	0	NIL	Maharashtra	Mumbai
140	DHIRENDRA SINGH	IBBI/IPA-001/IP-P-02335/2020-2021/13508	dsinghca@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
141	Sanjay samudra	IBBI/IPA-001/IP-P-02325/2021-2022/13607	samudrasvs@gmail.com	0	0	0	Others (IP is handling one CIRP and CD is in Manufacturing of Jewellery, other assignments of the IP are Personal Insolvency Assignments.)	Maharashtra	Mumbai
142	Rahul Sukanraj Jain	IBBI/IPA-001/IP-P-02344/2021-2022/13666	hrahuljain@yahoo.com	0	0	0	Others (Film)	Maharashtra	Mumbai
143	Vishnu Kant Kabra	IBBI/IPA-001/IP-P-02178/2021-2022/13747	ipvishnukabra@gmail.com	0	0	0	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (HR COILS)	Maharashtra	Mumbai
144	Tehseen Fatima Khatri	IBBI/IPA-002/IP-N01140/2021-2022/13793	tfkhatriassociates@gmail.com	0	0	0	NIL	Maharashtra	Mumbai

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Areas Covered (The IPs having registered office in these areas shall be eligible for appointment by benches of NCLT and DRT located in these areas) - State of Goa and State of Maharashtra

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Total Number of Completed Assignments(As IRP, RP, Liquidator and BT)	Number of completed Assignments as Liquidator	Number of completed Assignments as IRP, RP and BT	Name of the Sector in which the IP has or is handling assignments	State/UT	Zone
145	MANISH LALJI DAWDA	IBBI/PA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	0	0	0	Real Estate	Maharashtra	Mumbai
146	Pankaj Govindlal Khadloya	IBBI/PA-001/IP-P-02485/2021-2022/13810	pkhadloya@gmail.com	0	0	0	Others (Insolvency Professional is handling only 2 Personal Insolvency Assignments.)	Maharashtra	Mumbai
147	Arun Kumar Sinha	IBBI/PA-001/IP-P-02516/2021-2022/13853	sinha_ak1@hotmail.com	0	0	0	NIL	Maharashtra	Mumbai
148	Mahesh Pareek	IBBI/PA-001/IP-P-02529/2021-2022/13877	mpareek63@hotmail.com	0	0	0	NIL	Maharashtra	Mumbai
149	Rakesh Kumar Jindal	IBBI/PA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	0	0	0	Construction, Real Estate, Manufacturing	Maharashtra	Mumbai
150	R S BALASUBRAMANYAM	IBBI/PA-001/IP-P-02601/2021-2022/13978	rsbalasubramanyam7@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
151	Abhishek Choudhary	IBBI/PA-001/IP-P-02749/2022-2023/14209	dacandco@gmail.com	0	0	0	Others (Individual Insolvency)	Maharashtra	Mumbai
152	Sanjeev Goel	IBBI/PA-001/IP-P-02731/2022-2023/14211	sanjeevgoel7@gmail.com	0	0	0	Manufacturing	Maharashtra	Mumbai

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

PANEL FOR JANUARY 1, 2025 TO JUNE 30, 2025 - For Mumbai Zone

Panel of IPs for appointment as,

- Interim Resolution Professional (IRP) in a Corporate Insolvency Resolution Process (CIRP) under section 16(4),
 - Liquidator in a liquidation process under section 34(6),
 - Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
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153	Chhotulal Rawa Bhagwat	IBBI/PA-002/IP-N01238/2022-2023/14241	crbhagwatcs@rediffmail.com	0	0	0	NIL	Maharashtra	Mumbai
154	VIJAY SUWALALJ JAIN	IBBI/PA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
155	Smita gupta	IBBI/PA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	0	0	0	Others (Media Industry)	Maharashtra	Mumbai
156	Avinash Kumar Tripathi	IBBI/PA-003/ICAI-N-00448/2023-2024/14348	astitva.bspl@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
157	Amit Rustogi	IBBI/PA-003/PA-ICAI-N-00451/2023-2024/14355	amitrustogi@rediffmail.com	0	0	0	NIL	Maharashtra	Mumbai
158	CA Pankaj Bhattad	IBBI/PA-001/IP-P-02841/2023-2024/14362	rppankajbhattad@gmail.com	0	0	0	Real Estate, Others (Telefilms)	Maharashtra	Mumbai
159	Rahul Drolia	IBBI/PA-001/IP-P-02834/2023-2024/14367	rahuldrolia@gmail.com	0	0	0	Manufacturing	Maharashtra	Mumbai
160	Siddhant Agrawal	IBBI/PA-001/IP-P-02832/2023-2024/14370	ip.siddhantagrwal@gmail.com	0	0	0	Others (Plastic Parts manufacturing)	Maharashtra	Mumbai

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161	Nidhi Amit Poddar	IBBI/IPA-001/IP-P-02829/2023-2024/14381	nidhipoddar.ip@gmail.com	0	0	0	Real Estate, Others (Advertising)	Maharashtra	Mumbai
162	HIMANSHU GOVINDRAM AGARWAL	IBBI/IPA-002/IP-N01286/2023-2024/14389	hgagarwal@yahoo.com	0	0	0	NIL	Maharashtra	Mumbai
163	VINOD BALASAHEB DONGARE	IBBI/IPA-001/IP-P-02872/2023-2024/14391	cavinoddongare@gmail.com	0	0	0	Manufacturing	Maharashtra	Mumbai
164	TEJAS ROHITKUMAR SHAH	IBBI/IPA-002/IP-N01282/2023-2024/14394	tej81@rediffmail.com	0	0	0	NIL	Maharashtra	Mumbai
165	Girish Prabhakar Muley	IBBI/IPA-002/IP-N01288/2024-2025/14419	muleyg@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
166	GIRISH ARVIND SATAV	IBBI/IPA-001/IP-P-02882/2024-2025/14420	satav.girish@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
167	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	jeswanisanjay007@gmail.com	0	0	0	Others (Extraction of crude petroleum and natural gas [including liquefaction/ regasification of natural gas for purposes of transport and the production, at the mining site, of hydrocarbons from oil or gas field gases])	Maharashtra	Mumbai
168	VIVEK SATYAPRAKASH JALAN	IBBI/IPA-002/IP-N01295/2024-2025/14452	CAVIVEKJALAN81@GMAIL.COM	0	0	0	NIL	Maharashtra	Mumbai

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169	Pushpak Surendrakumar Bakliwal Jain	IBBI/PA-001/IP-P-02899/2024-2025/14454	capushpakjain@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
170	Manasi Sarang Gudhate	IBBI/PA-002/IP-N01298/2024-2025/14461	csmanasisg@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
171	Sneha Sumit Rungta	IBBI/PA-001/IP-P-02908/2024-2025/14469	casnehajindal@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
172	Kolapalli Srinivasa Rao	IBBI/PA-002/IP-N01303/2024-2025/14478	raoksrinivasaa@gmail.com	0	0	0	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Maharashtra	Mumbai
173	Shashank Dinesh Posture	IBBI/PA-001/IP-P-02921/2024-2025/14480	shashankposture123@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
174	MILIND KHANKHOJE	IBBI/PA-001/IP-P-02922/2024-2025/14483	milindkhankhoje.ip@gmail.com	0	0	0	NIL	Maharashtra	Mumbai
175	Rikenkumar Navinchandra Vira	IBBI/PA-001/IP-P-02918/2024-2025/14491	rikenvira2002@Gmail.com	0	0	0	NIL	Maharashtra	Mumbai